2936124  07/04/2015
MANISH GARG
trading as ;R.C. ENTERPRISES
73/34, INDUSTIRAL AREA, MAXI ROAD, UJJAIN-[M.P.].
MANUFACTURERS AND MERCHANTS
A PROPRIETORY CONCERN
Address for service in India/Attorney address:
G.S. RIJHWANI & CO.
203, SHREE PRASAD CHAMBERS, IIND FLOOR, NEAR TSEC ENGINEERING COLLEGE, 35TH ROAD, TPS III, BANDRA
WEST MUMBAI-400050
Used Since :01/08/2001
MUMBAI
SWEET SUPARI, MITHA MASALA, PAN MASALA, MOUTH FRESHNER, SAUNF, DHANA DAL, AGRICULTURAL,
HORTICULTURAL AND FORESTRY PRODUCTS, TIMBER PRODUCT, FRESH FRUITS AND VEGETABLES, SEEDS,
NATURAL PLANTS AND FLOWERS, FOOD STUFFS FOR ANIMALS, MALT INCLUDED IN CLASS 31
YADU CORPORATION PVT. LTD.
202, THAPAR ARCADE, 47, KAU SARAI, HAUZ KHAS, DELHI-110016
MERCHANTS, MANUFACTURERS
Address for service in India/Attorney address:
GENERAL REGISTRATION SERVICES
A-3, CHRISTIAN COLONY, DELHI-110007
Used Since :01/12/2010
To be associated with:
3185699
DELHI
AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS AND GRAINS NOT INCLUDED IN OTHER CLASSES;
LIVE ANIMALS; FRESH FRUITS AND VEGETABLES; SEEDS, NATURAL PLANTS AND FLOWERS; FOODSTUFFS FOR
ANIMALS, MALT.
3601224 28/07/2017
CANDORCOWS DAIRY PRIVATE LIMITED
B-59, SECTOR-5, GAUTAM BUDDHA NAGAR, NOIDA, UTTAR PRADESH-201301.
BODY INCORPORATE

Address for service in India/Attorney address:
AMANDEEP SINGH
GOEL NIWAS J-62, STREET NO.-4, LAXMI NAGAR, NEW DELHI-110092.

Proposed to be Used
DELHI
RAW AND UNPROCESSED AGRICULTURAL, AQUACULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS; LIVE ANIMALS; FRESH FRUITS AND VEGETABLES, FRESH HERBS; NATURAL PLANTS AND FLOWERS; FOODSTUFFS AND BEVERAGES FOR ANIMALS; MALT; RAW AND UNPROCESSED GRAINS AND SEEDS; BULBS, SEEDLINGS AND SEEDS FOR PLANTING BEING GOODS INCLUDED IN CLASS 31.
3639193  19/09/2017
M/S CHAMUNDA ORGANICS PRIVATE LIMITED
B-836, 1ST FLOOR, NEW SUBZI MANDI, AZAD PUR, DELHI-110033
BODY INCORPORATE
Address for service in India/Attorney address:
VIPAN JAIN
145/B, CD BLOCK, DDA FLATS, PITAM PURA, DELHI-88
Proposed to be Used
DELHI
FRESH FRUITS AND VEGETABLES; SEEDS, NATURAL PLANTS AND FLOWERS; FOODSTUFFS FOR ANIMALS, MALT (MANUFACTURER & TRADERS)
3645057  27/09/2017
ONKAR AGRO INDUSTRIES
VILLAGE AKALGARH, P.O. KALSIAN, TEHSIL RAIKOT, DISTT. LUDHIANA (PB.)
PARTNERSHIP
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :01/05/2014
DELHI
Cattle Feed.
LOVEPUNJAB

3658383    16/10/2017

HS AKASH AGRO INDIA PRIVATE LIMITED
TALWANDI SABO ROAD, MANSA-151505 (PB.)
A COMPANY INCORPORATED UNDER THE COMPANIES ACT.

Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :01/03/2014

DELHI

Fresh Pulses, Seeds, Raw Grains, Fresh Fruits & Vegetables.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORD PUNJAB SEPARATELY.
KESARIYA

3667329  01/11/2017
MR. HIRALAL B. MAKHIJA
HIRALAL, A-63/2, Naraina Industrial Area Phase 1, New Delhi
Sole Proprietor

Address for service in India/Attorney address:
SURESH & CO.
11 PRABHA KUNJ PLOTNO 498 24TH ROAD K哈尔 (WEST) MUMBAI-400052.

Proposed to be Used
DELHI
PAN MASALA, SWEET SUPARI, SCENTED SUPARI, MOUTH FRESHENERS & SWEET SUPARI FLAVOURING MATERIALS IN CLASS 31.
more CHOICE QUALITY THAT MAKES YOU PROUD.

3667730  01/11/2017
MORE RETAIL LIMITED
SKYLINE ICON, 5TH AND 6TH FLOOR, 86/92 NEAR MITTAL INDUSTRIAL ESTATE, ANDHERI KURLA ROAD, ANDHERI (EAST) MUMBAI-400059
Manufacturer
A COMPANY INCORPORATED UNDER THE COMPANIES ACT, 1956
Used Since :22/03/2017

MUMBAI

- Agricultural, horticultural and forestry products and grains not included in other classes; live animals; fresh fruits and vegetables; seeds, natural plants and flowers; foodstuffs for animals, malt
3668679  02/11/2017

NISSAN PAINT (INDIA) PVT. LTD
PLOT NO: K-8 (I), PHASE - II, SIPCOT INDUSTRIAL PARK, MAMBakkAM VILLAGE, SRIPERUMBUDUR,
SUNGUvARCHATIRAM, KANCHEEPURAM - 602106, TAMILNADU, INDIA

Body Incorporate

Address for service in India/Attorney address:

UNIMARKS LEGAL SOLUTIONS
NEW NO.60, OLD NO.84/2, MOORE STREET, PARRYS, CHENNAI-600001, TAMILNADU.

Proposed to be Used

To be associated with:

3668582

CHENNAI

Raw and unprocessed agricultural, aquacultural, horticultural and forestry products; raw and unprocessed grains and seeds; fresh fruits and vegetables, fresh herbs; natural plants and flowers; bulbs, seedlings and seeds for planting; live animals; foodstuffs and beverages for animal; malt.

THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION

3668582.
DOUBLE GULAB

3672106  07/11/2017
ANKUR INDUSTRIES
VILLAGE MANGHLAI, P.O. KHUDDA KALAN, DISTT. AMBALA, HARYANA
PARTNERSHIP FIRM

Address for service in India/Agents address:
K.G. MAHESHWARI AND ASSOCIATES
7-A, TRIBUNE COLONY, AMBALA CANTT-133 001 (HARYANA)

Proposed to be Used
DELHI
CATTLE FEED
3682062  20/11/2017
ABHIJIT SHARMA
LUMSOPHOH HOUSE, MOTI NAGAR, SHILONG, MEGHALAYA-793014
PROPRITOR
Address for service in India/Attorney address:
SAI ASSOCIATES
F-175, 30 FUTA ROAD, KHAJURI KHASS DELHI 110094

Proposed to be Used
KOLKATA
RAW AND UNPROCESSED AGRICULTURAL, AQUACULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS; LIVE ANIMALS; FRESH FRUITS AND VEGETABLES, FRESH HERBS; NATURAL PLANTS AND FLOWERS; FOODSTUFFS AND BEVERAGES FOR ANIMALS; MALT; RAW AND UNPROCESSED GRAINS AND SEEDS; BULBS, SEEDLINGS AND SEEDS FOR PLANTING IN CLASS-31.

THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION

THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
MAA Feed
3688829    27/11/2017
RUDRA TECHNO FEEDS
No 76&77 Nallamadu Village, Unguturu Mandal, West Godavari Dist- 534406, Andhra Pradesh
Partnership firm
Address for service in India/Attorney address:
N. LAKSHMI PRIYA
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Proposed to be Used
CHENNAI
RAW AND UNPROCESSED AGRICULTURAL, AQUACULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS; RAW AND UNPROCESSED GRAINS AND SEEDS; FRESH FRUITS AND VEGETABLES, FRESH HERBS; NATURAL PLANTS AND FLOWERS; BULBS, SEEDLINGS AND SEEDS FOR PLANTING; LIVE ANIMALS; FOODSTUFFS AND BEVERAGES FOR ANIMALS; MALT
3689716   28/11/2017  
PATEL PIYUSHKUMAR TRADING AS LABH ENTERPRISE  
H-412, Cattle Shed, Market Yard, Unjha, Mehsana -384170, Gujarat  
Proprietorship firm  

Address for service in India/Attorney address:  
NADAR VENNILA  
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046  

Used Since :01/01/2016  

AHMEDABAD  
Seeds, Agricultural seeds
3690810  30/11/2017
DEEPANSHU CHOU DHARY
A-1, SECOND FLOOR, ADHCHINI VILLAGE, MALVIYA NAGAR, NEW DELHI, DELHI-110017
MANUFACTURERS AND MERCHANTS

Proposed to be Used
DELHI
PRODUCTS FROM AGRICULTURE, FOREST AND HORTICULTURE AND GRAINS GAVE THAT THEY ARE NOT INCLUDED IN OTHER CLASSES; FRESH VEGETABLES AND FRUITS; LIVE ANIMALS; SEEDS; PLANTS AND HOVERS (NATURAL); FOOD PRODUCT FOR ANIMALS.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE words separately. Mark shall be used as represented.
3692306  01/12/2017
Mr. RAJESHKUMAR JAMNADAS FULETRA
“SHREE UMIYA NIVAS”, 5 – NEW PAPAIYA WADI, NEAR SAGAR HALL, GOKULDHAM MAIN ROAD, GONDAL ROAD, RAJKOT – 360 004 (GUJARAT) INDIA.
Individual
Address for service in India/Attorney address:
TRADESAFE
GANSHYAM HOUSE, NO.9, SHRINAGAR SOCIETY, OPP. SARDAR PATEL STADIUM, NEAR GOLDEN TRIANGLE, AHMEDABAD - 380 014 - GUJARAT

Proposed to be Used
AHMEDABAD
RAW AND UNPROCESSED AGRICULTURAL, AQUACULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS; LIVE ANIMALS; FRESH FRUITS AND VEGETABLES, FRESH HERBS; NATURAL PLANTS AND FLOWERS; FOODSTUFFS AND BEVERAGES FOR ANIMALS; MALT; RAW AND UNPROCESSED GRAINS AND SEEDS; BULBS, SEEDLINGS AND SEEDS FOR PLANTING.
3697198  07/12/2017
KANPUR EDIBLE PRIVATE LIMITED
FLAT NO.103, GAGAN COMPLEX, 15/260A-1, CIVIL LINES, KANPUR-208001
MANUFACTURERS AND MERCHANTS

Address for service in India/Agents address:
U.S. SHARMA, ADVOCATE
E-208, GREATER KAILASH, PART-I, N. DELHI-110048

Proposed to be Used
DELHI

THE FOOD STUFFS FOR ANIMALS, AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS.
3697993 08/12/2017
SHIVRAJ TOBACCO CO. PVT. LTD.
62/154, HARBANS MOHAL, KANPUR - 208001.
PVT. LTD.
Address for service in India/Agents address:
ADITYA NARAIN MISRA.
36,JAIPURIA BUILDING, S.P.MUKHERJI MARG, DELHI - 110 006.
Used Since :01/03/1973

DELHI
SADA PAN MASALA, ROSE POWDER AS INCLUDED IN CLASS 31.
3699988  11/12/2017
MARUTI ENTERPRISES.
169, Netaji Subhash Marg, Near Rambag Square, Indore – 452 007 M.P. (India).
partnership

Address for service in India/Attorney address:
CHANDRAKANT & ASSOCIATE
CHHATRAPATI SHIVAJI RAJE COMPLEX, BUILDING NO.6, FLAT NO.5, GROUND FLOOR, OPP. EKTA NAGAR, KANDIVALI (WEST), MUMBAI-400 067.

Proposed to be Used
MUMBAI
Class = 31 Mouth Freshener, Pan Masala, Scented Supari, Pan Products, Pan Chutney, Beetle Nuts, Mukhwas, Gutkhas, Sweet Supari, Saunf and Meetha pan Masala

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE word INDORI.
3705609  18/12/2017
TRADE KING
PAANCH AATHDI, KALAWAD GATE ROAD, JAMNAGAR 361 001, GUJARAT, INDIA.
An Indian Partnership Firm

Address for service in India/Attorney address:
PARKER & PARKER CO. LLP
A3 Trade Center, Stadium Circle, CG Road, Ahmedabad 380009. India

Proposed to be Used
To be associated with:
1178007
AHMEDABAD
sweet supari.
3707071  20/12/2017
KAMDHENU CATTLE FEEDS PVT. LTD.
84/54, ZARIB CHOWKI, G.T. ROAD. KANPUR
MANUFACTURERS AND MERCHANTS

Address for service in India/Agents address:
MADAMSER & CO.
FLAT NO. E (GF), SAGAR APTS., 6, TILAK MARG, NEW DELHI-110001.

Proposed to be Used
DELHI
CATTLE FEEDS INCLUDED IN CLASS 31
3708139  21/12/2017
DEV BHUMI COLD CHAIN PVT. LTD.
INDRAPRASTHA BHAWAN, PLOT NO. 17 & 18, AZADPUR MANDI, DELHI - 110033
A PRIVATE LIMITED COMPANY DULY INCORPORATED UNDER THE LAWS OF INDIA

Address for service in India/Attorney address:
ASHOKA LAW ASSOCIATES
Ashoka House, 8 Central Lane, Bengali Market, New Delhi - 110001.
Used Since :23/08/2003

To be associated with:
2383297

DELHI
Fresh Fruits and Nuts;

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE words WORLD’S FINEST.
3714107   28/12/2017
DINESH KUMAR
Village- Karalian, Ramgarh road Vijaypur, Samba, Jammu – 181141, Jammu And Kashmir
Proprietor

Address for service in India/Attorney address:
ANJALI MOTA
F-97, 4th Floor, Anna Nagar (East), Chennai – 600102, Tamil Nadu

Proposed to be Used
DELHI
RAW AND UNPROCESSED AGRICULTURAL, AQUACULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS; RAW AND UNPROCESSED GRAINS AND SEEDS; FRESH FRUITS AND VEGETABLES, FRESH HERBS; NATURAL PLANTS AND FLOWERS; BULBS, SEEDLINGS AND SEEDS FOR PLANTING; LIVE ANIMALS; FOODSTUFFS AND BEVERAGES FOR ANIMALS; MALT
MATKASPECIAL
3721940  08/01/2018
DARSHAN BANSAL
M/S SHARDA FEED MILL, NARAINGARH ROAD, NEAR MAHAVIR PALACE, RAIPUR RANI, DISTT. PANCHKULA, HARYANA
PROPRIETORSHIP

Address for service in India/Agents address:
K.G. MAHESHWARI AND ASSOCIATES
7-A, TRIBUNE COLONY, AMBALA CANTT-133 001 (HARYANA)

Proposed to be Used
DELHI
CATTLE FEED
ANJALI BOSU MULLICK
SHOP NO.1,SIMDEGA BHAWAN,PURULIA ROAD,RANCHI,JHARKHAND,INDIA
MANUFACTURER & MERCHANT.
Used Since : 01/08/2016

KOLKATA
RAW AND UNPROCESSED AGRICULTURE, AQUACULTURE, HORTICULTURE & FORESTRY PRODUCTS, RAW AND UNPROCESSED GRAINS & SEEDS, FRESH FRUITS AND VEGETABLES, FRESH HERBS, NATURAL PLANT AND FLOWERS, SEEDLINGS & SEED FOR PLANTING, LIVE ANIMALS, FOOD STUFFS, & BEVERAGES FOR ANIMAL MALT
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE words separately. mark shall be used as a whole.
JAN DHAN

3727342   15/01/2018
JR AGRITECH PVT LTD
7.5 KM MILESTONE, IGLAS GONDA ROAD, IGLAS TEHSIL, ALIGARH U.P.-202124
MANUFACTURERS AND MERCHANTS

Proposed to be Used

DELHI

RAW AND UNPROCESSED AGRICULTURAL, AQUACULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS; RAW AND UNPROCESSED GRAINS AND SEEDS FRESH FRUITS AND VEGETABLES; FRESH HERBS; NATURAL PLANTS AND FLOWERS; BULBS, SEEDLINGS AND SEEDS FOR PLANTING; LIVE ANIMALS; FOODSTUFFS AND BEVERAGES FOR ANIMALS; MALT
3737136   25/01/2018
PALASH PRODUCTS
333/41, Marble Mandi, In front of Agrawal Warehouse, Shakti Toul Kanta Lane, Palda, Nemawar Road, Indore – [M.P.]
Partnership Firm

Address for service in India/Attorney address:
G.S. RIJHWANI & CO.
203, SHREE PRASAD CHAMBERS, IIND FLOOR, NEAR TSEC ENGINEERING COLLEGE, 35TH ROAD, TPS III, BANDRA WEST MUMBAI-400050

Proposed to be Used
MUMBAI
Mouth freshers mukhwas, sweet supari, mitha masala, mitha gutkha, saunfs, alsi & dry kharak (non-tobacco) included in class 31
3740442   31/01/2018
WHITE GOLD AGRO INDUSTRIES
PLOT NO-420, INDUSTRIAL AREA-A, LUDHIANA
PARTNERSHIP
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)

**Proposed to be Used**

DELHI
Fresh Nuts & Fresh Cashew Nuts.
STAR KING CATTLE FEED

3746345  06/02/2018

SH. JOHNY KAPOOR PROPRIETOR OF M/S KAPOOR KARYANA STORE
MUKTSAR ROAD, NEAR GURUDWARA BER SAHIB, GURHARSAHAI, DISTT. FEROZEPUR, PUNJAB.
INDIVIDUAL

Address for service in India/Agents address:
SHARMA & ASSOCIATES.
8, NEW KITCHLU NAGAR, LANE, LUDHIANA -141 001. (PB.).
Used Since :01/04/2017

DELHI

CATTLE FEED AND KHAL BEING FOODSTUFFS FOR ANIMALS.
Madhurneel

3746605   07/02/2018

MADHUR PASHU AAHAR
Gat no. 373/9/A, Ekhatpur Road, Chandolewadi, Tal: Sangola, Dist: Solapur - 413307
Partnership Firm

Address for service in India/Attorney address:
GIRIJA DESHPANDE
B1, 408, Runwal Seagull, Handewadi Road, Hadapsar, Pune - 411028

Proposed to be Used
MUMBAI

Cattle Feed included in class 31.
3746912    07/02/2018
SURINDER KUMAR
M/S Khushal Chand Surinder Kumar, Near Old Sabzi Mandi, Shahabad Markanda, Kurukshetra – 136135, Haryana
Proprietor

Address for service in India/Attorney address:
ANJALI MOTA
F-97, 4th Floor, Anna Nagar (East), Chennai – 600102, Tamil Nadu

Used Since :24/05/1993

DELHI

RAW AND UNPROCESSED AGRICULTURAL, AQUACULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS; RAW AND UNPROCESSED GRAINS AND SEEDS; FRESH FRUITS AND VEGETABLES, FRESH HERBS; NATURAL PLANTS AND FLOWERS; BULBS, SEEDLINGS AND SEEDS FOR PLANTING; LIVE ANIMALS; FOODSTUFFS AND BEVERAGES FOR ANIMALS; MALT, POTATOES, FRESH
HUMRAAJ GOLD

3748535  09/02/2018

HARSHIT SIKKA
KUMAR KUNJ, SAGAR SARAI, GMD ROAD, MORADABAD, U.P.
INDIVIDUAL

Address for service in India/Attorney address:
TYAGI CERTIFICATIONS
3/112, GROUND FLOOR, LALITA PARK, LAXMI NAGAR, DELHI-110092

Proposed to be Used
DELHI

Raw and unprocessed agricultural, aquacultural, horticultural and forestry products; Raw and unprocessed grains and seeds; Fresh fruits and vegetables, fresh herbs; Natural plants and flowers; Bulbs, seedlings and seeds for planting; Live animals; Foodstuffs and beverages for animals; Malt
SHAIKH MAHAMMAD AJAZ USMANGANI
S/O SHAIKH USMANGANI, YUSUFBHAI, E/961/2/26/11, NILAM SOCIETY, RAJPUR ROAD,
BALASINOR, VADASINOR, KHEDA-388255, GUJARAT

THE TRADE MARKS ACT, 1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
AHMEDABAD

Raw and unprocessed agricultural, aquacultural, horticultural and forestry products; Raw and unprocessed grains and seeds; Fresh fruits and vegetables, fresh herbs; Natural plants and flowers; Bulbs, seedlings and seeds for planting; Live animals; Foodstuffs and beverages for animals; Malt
MAKHAN
3751451  12/02/2018
MR. MAHESH KUSHALRAM KHATRI TRADING AS K C PRODUCTS
SHASTRI NAGAR, BARMER, DISTRICT - BARMER - 344001, RAJASTHAN, INDIA
INDIVIDUAL
Address for service in India/Attorney address:
NAVDEEP & ASSOCIATES
B - 13, NEW YOGESHWAR SOCIETY, NR. PARAS PRABHU SOCIETY, OPP. VISHAL NAGAR, ISANPUR, AHMEDABAD - 382443, GUJARAT
Proposed to be Used
AHMEDABAD
SWEET SUPARI, FLAVOURED SUPARI AND SCENTED SUPARI
3752365  13/02/2018
AMAN GUMBER TRADING AS GREEN LINE AGRO OVERSEAS (INDIA)
1756-57, WAN BAZAR, FAZILKA-152123 (PB.)
PROPRIETORSHIP
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA, 141001 (PUNJAB)
Used Since :04/11/2011
DELHI
Seeds.
VANSAJ
3752577  13/02/2018
MR. RAMESH KUMAR.
H. NO.-414, VILLAGE GAWALRA, GAWALRA, PANIPAT, HARYANA-132101, INDIA.

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used
DELHI
Agricultural, Horticultural And Forestry Products And Grains, Fresh Fruits, Fresh Vegetables, Seeds, Fresh Pulses, Live Plants And Flowers, Food Stuff For Animal, Malt, Coconuts, Fodder, Live Animals; Live Fish, Foodstuffs for Poultry, Fresh betel nuts, Supari (Betel nuts) included In Class 31.
Autumn Fresh

3755502  16/02/2018
EHSAN JAVAID SYED,
House No. 8, Green Lane, Shah Anwar Colony, Hyderpora, Bye Pass West, Srinagar, Jammu and Kashmir -190014,
Individual

Address for service in India/Attorney address:
ADASTRA IP PVT LTD
B2-1050, Spaze iTech Park, Sohna Road, 122002 Gurgaon Delhi NCR, India

Proposed to be Used
DELHI
Fresh fruits, nuts, vegetables and herbs
3755505   16/02/2018
EHSAN JAVAID SYED,
House No. 8, Green Lane, Shah Anwar Colony, Hyderpora, Bye Pass West, Srinagar, Jammu and Kashmir -190014,
Individual
Address for service in India/Attorney address:
ADASTRA IP PVT LTD
B2-1050, Spaze iTech Park, Sohna Road, 122002 Gurgaon Delhi NCR, India
Proposed to be Used
DELHI
Fresh fruits, nuts, vegetables and herbs
3757663  19/02/2018
MR. JAYESH GATHANI
Near N Bidi, Mungapara, Khetrajpur, Sambalpur -768 006
Individual

Address for service in India/Attorney address:
LAW PROTECTOR
C/o. Nilesh Dhumal, Laxmi Niwas, Behind Kamla Nehru Hospital, Near Barane School, 104 Mangalwar Peth, Pune-411 011.

Proposed to be Used
KOLKATA
Sweet Supari, Souff, Mukhawas, Supari Scented, Supari & Chana Supari
3759966  21/02/2018
AMARPREET SINGH SIDHU TRADING AS LOGOS TRADING CO.
25, DASHMESH NAGAR, JALANDHAR (PB.)
PROPRIETORSHIP
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA, 141001 (PUNJAB)
Used Since: 01/02/2015
DELHI
Cattle Feed, Food Stuff for Poultry, Oil Cakes, Binola Khal – all being goods for Animal Consumption included in Class-31.
NEKTER

3760336    21/02/2018

VIKRAM SHARMA
G-1, PLOT NO. 54, SECTOR-5, RAJENDRA NAGAR, SAHIBABAD, GHAZIABAD-201005, U.P., INDIA
PROPRIETOR-VIKRAM SHARMA

Address for service in India/Attorney address:
PRIYA CONSULTANCY & REGISTRATION CO.
H. NO.-87, KAILASH PARK, ARTHLA, MOHAN NAGAR, GHAZIABAD, U.P.

Proposed to be Used
DELHI
ANIMAL FEED.
AMAN GUMBER TRADING AS GREEN LINE AGRO OVERSEAS (INDIA)
1756-57, WAN BAZAR, FAZILKA-152123 (PB.)

PROPRIETORSHIP

Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)

Used Since: 04/11/2011

DELHI

Seeds.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE words MILK PLUS.
3761317  22/02/2018
AMAN GUMBER TRADING AS GREEN LINE AGRO OVERSEAS (INDIA)
1756-57, WAN BAZAR, FAZILKA-152123 (PB.)
PROPRIETORSHIP
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :04/11/2011
DELHI
Seeds.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORDS MILK PLUS.
3761321   22/02/2018
AMAN GUMBER TRADING AS GREEN LINE AGRO OVERSEAS (INDIA)
1756-57, WAN BAZAR, FAZILKA-152123 (PB.)
PROPRIETORSHIP
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :04/11/2011
DELHI
Seeds.
3761747   23/02/2018
AMAN GUMBER TRADING AS GREEN LINE AGRO OVERSEAS (INDIA)
1756-57, WAN BAZAR, FAZILKA-152123 (PB.)
PROPRIETORSHIP
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA, 141001 (PUNJAB)
Used Since :04/11/2011
DELHI
Seeds.
3761748  23/02/2018
AMAN GUMBER TRADING AS GREEN LINE AGRO OVERSEAS (INDIA)
1756-57, WAN BAZAR, FAZILKA-152123 (PB.)
PROPRIETORSHIP
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA, 141001 (PUNJAB)
Used Since :04/11/2011
DELHI
Seeds.
AMAN GUMBER TRADING AS GREEN LINE AGRO OVERSEAS (INDIA)
1756-57, WAN BAZAR, FAZILKA-152123 (PB.)
PROPRIETORSHIP
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since: 04/11/2011
DELHI
Seeds.
3761751 23/02/2018
AMAN GUMBER TRADING AS GREEN LINE AGRO OVERSEAS (INDIA)
1756-57, WAN BAZAR, FAZILKA-152123 (PB.)
PROPRIETORSHIP
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :04/11/2011
DELHI
Seeds.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORD LONG HEIGHT MILLET SEPARATELY.
3761752  23/02/2018
AMAN GUMBER TRADING AS GREEN LINE AGRO OVERSEAS (INDIA)
1756-57, WAN BAZAR, FAZILKA-152123 (PB.)
PROPRIETORSHIP
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA, 141001 (PUNJAB)
Used Since :04/11/2011
To be associated with:
2252818
DELHI
Seeds.
3790773  28/03/2018

SHAINA PAHWA
3692/10, GALI THANE WALI, SUBZI MANDI, DELHI110007.
PROPRIETOR

Address for service in India/Attorney address:
GUPTA ITPC AND ASSOCIATES
S-85, SCHOOL BLOCK, SHAKARPUR, DELHI-110092

Used Since :01/10/2015

DELHI
AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS AND GRAINS NOT INCLUDED IN OTHER CLASSES; LIVESTOCK; FRESH FRUITS AND VEGETABLES; SEEDS, NATURAL PLANTS AND FLOWERS; FOODSTUFF FOR ANIMALS; MALT.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE "Seeds"
4199563 07/06/2019
VIJAYKUMAR VALJIBHAI FINAVIYA
53, KUBER NAGAR SOCIETY, SIMADAGAM, SURAT - 395006
INDIVIDUAL

Address for service in India/Agents address:
YASH HINESHKUMAR MEHTA
19, CHINUBHAI TOWER, BESIDES H.K. COLLEGE, OPP.HANDLOOM HOUSE, ASHRAM ROAD, AHMEDABAD-380009.

Proposed to be Used

AHMEDABAD
Fresh limes
4208671  17/06/2019
G. WILLIAM VIJAY BASKAR
trading as ;STAR BIOTECH SOLUTIONS
PLOT NO.6&7, VGP LAY OUT PHASE II, GANDHI STREET, UTHANDI ECR, SHOLINGANALLUR, CHENNAI-600119.
MANUFACTURERS AND MERCHANTS
SOLE PROPRIETOR

Proposed to be Used
CHENNAI
PRODUCT FOR LIVING SHRIMPS IN AQUACULTURE FARMS.
4406816  13/01/2020
DIAHAPPY HEALTH PRIVATE LIMITED
1/1, GANDHI PARK, SURENDRA MANGALDAS ROAD, VASTRAPUR, AHMEDABAD, GUJARAT- 380006
THE TRADEMARK ACT - 1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Used Since :22/12/2019
AHMEDABAD
Raw and unprocessed agricultural, aquacultural, horticultural and forestry products; Raw and unprocessed grains and seeds; Fresh fruits and vegetables, fresh herbs; Natural plants and flowers; Bulbs, seedlings and seeds for planting; Live animals; Foodstuffs and beverages for animals; Malt
subject to the mark should be use as represented
SRD-PADMA

4409642   16/01/2020

SAVANNAH SEEDS PRIVATE LIMITED
PH 1-A, 10th Floor, Tower-A, Emaar Digital Greens, Golf Course Extension Road, Sector 61, Gurugram, Haryana- 122098.

a company incorporated under the Companies Act, 1956

Address for service in India/Attorney address:
KRISHNA & SAURASTRI ASSOCIATES LLP
74/F, VENUS, WORLI SEA FACE, MUMBAI – 400018

Proposed to be Used
To be associated with:
4409640, 4409641

DELHI
Paddy seeds
SRD-CHETANA
4409644  16/01/2020
SAVANNAH SEEDS PRIVATE LIMITED
PH 1-A, 10th Floor, Tower-A, Emaar Digital Greens, Golf Course Extension Road, Sector 61, Gurugram, Haryana- 122098.
a company incorporated under the Companies Act, 1956
Address for service in India/Attorney address:
KRISHNA & SAURASTRI ASSOCIATES LLP
74/F, VENUS, WORLI SEA FACE, MUMBAI – 400018
Proposed to be Used
To be associated with:
4409642, 4409643
DELHI
Paddy seeds
SRD- ABHA Gold

4409650   16/01/2020
SAVANNAH SEEDS PRIVATE LIMITED
PH 1-A, 10th Floor, Tower-A, Emaar Digital Greens, Golf Course Extension Road, Sector 61, Gurugram, Haryana- 122098.
a company incorporated under the Companies Act, 1956

Address for service in India/Attorney address:
KRISHNA & SAURASTRI ASSOCIATES LLP
74/F, VENUS, WORLI SEA FACE, MUMBAI – 400018

Proposed to be Used
To be associated with:
4409640, 4409642

DELHI
Paddy seeds
SRD- SURYA

4409651  16/01/2020

SAVANNAH SEEDS PRIVATE LIMITED
PH 1-A, 10th Floor, Tower-A, Emaar Digital Greens, Golf Course Extension Road, Sector 61, Gurugram, Haryana- 122098.
a company incorporated under the Companies Act, 1956

Address for service in India/Attorney address:
KRISHNA & SAURASTRI ASSOCIATES LLP
74/F, VENUS, WORLI SEA FACE, MUMBAI – 400018

Proposed to be Used
To be associated with:
4409649, 4409650

DELHI
Paddy seeds
SRD-BADRI

4409652  16/01/2020
SAVANNAH SEEDS PRIVATE LIMITED
PH 1-A, 10th Floor, Tower-A, Emaar Digital Greens, Golf Course Extension Road, Sector 61, Gurugram, Haryana- 122098.
a company incorporated under the Companies Act, 1956
Address for service in India/Attorney address:
KRISHNA & SAURASTRI ASSOCIATES LLP
74/F, VENUS, WORLI SEA FACE, MUMBAI – 400018

Proposed to be Used
To be associated with:
4409642, 4409644

DELHI
Paddy seeds
SRD-SAVITHRI

4409662    16/01/2020

SAVANNAH SEEDS PRIVATE LIMITED

PH 1-A, 10th Floor, Tower-A, Emaar Digital Greens, Golf Course Extension Road, Sector 61, Gurugram, Haryana- 122098.

a company incorporated under the Companies Act, 1956

Address for service in India/Attorney address:

KRISHNA & SAURASTRI ASSOCIATES LLP

74/F, VENUS, WORLI SEA FACE, MUMBAI – 400018

Proposed to be Used

To be associated with:

4409660, 4409661

DELHI

Paddy seeds
SRD-PANNA

4409663 16/01/2020

SAVANNAH SEEDS PRIVATE LIMITED
PH 1-A, 10th Floor, Tower-A, Emaar Digital Greens, Golf Course Extension Road, Sector 61, Gurugram, Haryana- 122098.
a company incorporated under the Companies Act, 1956

Address for service in India/Attorney address:
KRISHNA & SAURASTRI ASSOCIATES LLP
74/F, VENUS, WORLI SEA FACE, MUMBAI – 400018

Proposed to be Used
To be associated with:
4409661, 4409662

DELHI
Paddy seeds
SRD-RADHA (SRD-105)

4409664  16/01/2020
SAVANNAH SEEDS PRIVATE LIMITED
PH 1-A, 10th Floor, Tower-A, Emaar Digital Greens, Golf Course Extension Road, Sector 61, Gurugram, Haryana- 122098.
a company incorporated under the Companies Act, 1956

Address for service in India/Attorney address:
KRISHNA & SAURASTRI ASSOCIATES LLP
74/F, VENUS, WORLI SEA FACE, MUMBAI – 400018

Proposed to be Used
To be associated with:
4409662, 4409663

DELHI
Paddy seeds
SRD-KUBER (SRD-43)

4409665  16/01/2020

SAVANNAH SEEDS PRIVATE LIMITED
PH 1-A, 10th Floor, Tower-A, Emaar Digital Greens, Golf Course Extension Road, Sector 61, Gurugram, Haryana- 122098.

a company incorporated under the Companies Act, 1956

Address for service in India/Attorney address:
KRISHNA & SAURASTRI ASSOCIATES LLP
74/F, VENUS, WORLI SEA FACE, MUMBAI – 400018

Proposed to be Used
To be associated with:
4409664
DELHI
Paddy seeds
4411138  17/01/2020
SUMIT CHHABRA
JG-2/499, VIKAS PURI NEW DELHI -110018
INDIVIDUAL
Address for service in India/Attorney address:
GAURAV KUMAR
D-122/6, 3rd Floor, Laxmi Nagar, Delhi 110092
Proposed to be Used
DELHI
Deals in fresh fruits and vegetables included in Class 31
4412246    18/01/2020
MR. NILANKAN TUSHAR DEOLEKAR
H. NO. 1201, M. G. ROAD, BAZAR PETH RATNAGIRI, RATNAGIRI – 415612, MAHARASHTRA, INDIA
Individual
Address for service in India/Attorney address:
SAI ANAND SERVICE
73/3, SAI KRUPA CHS., POKHARAN ROAD NO-1, SHIVAI NAGAR, THANE (W)- 400 606, MAHARASHTRA, INDIA.

Proposed to be Used

MUMBAI
AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS AND GRAINS NOT INCLUDED IN OTHER CLASSES; LIVE ANIMALS; FRESH FRUITS AND VEGETABLES; SEEDS, NATURAL PLANTS AND FLOWERS; FOODSTUFFS FOR ANIMALS, MALT
Hinglish

4414272  21/01/2020

M/S. TRIMURTI PLANT SCIENCES PRIVATE LIMITED
M/s. TRIMURTI PLANT SCIENCES PRIVATE LIMITED Flat # 101, 1st Floor, MGR Estates, # 6-3-456/C, Dwarakapuri Colony,
Punjagutta, Hyderabad Telangana 500082
A company registered in India by Indian Citizens

Address for service in India/Attorney address:
A. SIVA PRASAD
A. Siva Prasad M.A., LL.B. S/o. A. Gopala Krishna Murthy, H.No.1-69/1A, Turmella (V), Amarthaluru (M), Guntur Dist., Andhra Pradesh - 522312

Proposed to be Used

CHENNAI

Seeds; seedlings; unprocessed agricultural, horticultural and forestry products
True Nature Crops

4416953  23/01/2020
DEEPAK SHUKLA
PLOT No. A-28 B, SECTOR -58, NOIDA DISTT. GAUTAMBUDH NAGAR - 201301 U.P.
Individual

Address for service in India/Attorney address:
KAMAL GARG & ASSOCIATES
B-26 ADARSH APARTMENTS SECTOR 9 ROHINI DELHI-85

Proposed to be Used
DELHI
Agricultural, horticultural and forestry products and grains not included in other classes; live animals; fresh fruits and vegetables; seeds, natural plants and flowers; foodstuffs for animals; malt

THIS IS CONDITION OF REGISTRATION THAT THE WHOLE LABEL SHALL BE USED TOGETHER.
MUKESH S. NAHATA (PROPRIETOR) TRADING AS RAJ GROUP
601, SOLITAIRE APPT, BRIJWASI ESTATE, OPP. UMIRGAR SCHOOL, UMARA, SURAT, GUJARAT
PROPRIETOR
Address for service in India/Attorney address:
KAUSHIKCHANDRA AMBALAL BAROT
11 SHUKAN FLAT, NEAR KUM KUM SCHOOL, UTTAMNAGAR, MANINAGAR, AHMEDABAD 380008 (GUJARAT) INDIA.

Proposed to be Used
AHMEDABAD
AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS AND GRAINS NOT INCLUDED IN OTHER CLASSES;
LIVE ANIMALS; FRESH FRUITS AND VEGETABLES; SEEDS, NATURAL PLANTS AND FLOWERS; FOODSTUFFS FOR
ANIMALS; MALT
4419683  25/01/2020
GRAMALAYA ENTREPRENEURS ASSOCIATES TIRUCHIRAPPALLI PRIVATE LIMITED
NO.C-62 B, 10TH CROSS, THILLAINAGAR, FURTHER WEST EXTENSION, TRICHI - 620 018, TRICHY DIST, TAMILNADU.
PRIVATE LIMITED
Address for service in India/Agents address:
S. LOGANATHAN
32, SUBBULAKSHMI COMPLEX, BINNY COMPOUND MAIN ROAD, TIRUPUR - 641 601.

Proposed to be Used
CHENNAI
Fresh coconuts, Cattle Food, Coconuts, Fresh Fruits And Vegetables, Oats, Nuts(Fruits), Grains (Cereals), Seeds, Fresh Pulses, Wheat, Natural Plants and Flowers, Spinach, fresh, Organic fresh vegetables, nuts, vegetables and herbs, Mushrooms, fresh, for food, Beans, fresh, Maize, Fresh peas, Fresh peanuts, Agricultural products, Horticultural products, Forestry products and Malt.
MAALIK 007

4421333   27/01/2020
PRANAV KAILAS BAGAL DOING BUSINESS AS NIRMAN AGRI GENETICS
06 Rupshree apartment , opp. HDFC Bank, Dindori Naka, Panchwati, Nasik 422003
Manufacturer and Trader
Address for service in India/Attorney address:
PRAKASH SAWANA
16 B Jayesh Park, near matal mangal karyala, kamathwade road, New Nasik M. S.
Used Since :01/10/2019
MUMBAI
Crop Seeds ,Agriculture Seeds, sowing Seeds included in class 31.
RITESH BAWRI
12C, 3RD FLOOR, ASHRAY APARTMENT, SUNNY PARK (NEAR BIRLA MANDIR), BALLYGANJ KOLKATA-700019 (WEST BENGAL)
INDIVIDUAL
Address for service in India/Attorney address:
RAJESHWARI
Amsoft Business Center, Unitech Trade Center, Sector 43, Gurugram-122002

Proposed to be Used
KOLKATA
Agricultural, Horticultural Products and Grains; Fresh Fruits and Vegetables; Seeds

THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
DOUBLEHANSBARWALA
4424622  30/01/2020
HANSRAJ
AGROA ROAD, RADHEY TRADING COMPANY, BARWALA, (RURAL) 128, HISAR, HARYANA, 125121
Sole Proprietor
Address for service in India/Attorney address:
KUSHAL THUKRAL
B-2/14, PHASE-II, ASHOK VIHAR, DELHI-52
Proposed to be Used
DELHI
Raw and unprocessed agricultural, aquacultural, horticultural and forestry products; raw and unprocessed grains and seeds; Fodder, Cattle feed (not included in any other class), fresh fruits and vegetables, fresh herbs; natural plants and flowers; bulbs, seedlings and seeds for planting; live animals; foodstuffs and beverages for animals; malt all included in Class 31.
PARAG BHARATBHAI BHAYANI
trading as TIRUPATI AGRO SEEDS
SHRAMDIP COMP DARSHAN PARK STRT - 2, FLAT - 303, RAHYA ROAD, RAJKOT - 360003, GUJARAT INDIA

Proposed to be Used

AHMEDABAD

HEALTH POWDERS OF VARIOUS TYPES, SEEDS OF VARIOUS TYPES, ALL THE SEEDS FALLING IN CATEGORY OF BIRD FOODS & ANIMAL FOOD.
4464486    05/03/2020
SAURABH GANDHI
70-a/2, Old Tezab Mill, Bholanath Nagar, Shahdara, Delhi-110032
Wholesale, Retail, E-commerce
Individual
Proposed to be Used
DELHI
Raw and unprocessed agricultural, aquacultural, horticultural and forestry products; raw and unprocessed grains and seeds; fresh fruits and vegetables; fresh herbs; natural plants and flowers; bulbs, seedlings and seeds for planting; live animals; foodstuffs and beverages for animals; malt.
4467513  09/03/2020
PRANSHI SEEDS AND PESTICIDES PVT. LTD.
SHOP NO. 29, VIJAY COMPLEX, OPP. ANnapurna Party Plot, MANSA- 382845, DIST: GANDHINAGAR, GUJARAT
Used Since :13/02/2020
AHMEDABAD
SEEDS, AGRICULTURAL, AQUACULTURAL. HORTICULTURAL AND FORESTRY PRODUCTS IN CLASS – 31.
MICROTECH FARMGREENS PVT. LTD
901, Grandis, Lodha Aurum, Kanjur Village road, Kanurmarg(East), Mumbai 400042

Address for service in India/Attorney address:
SUBHAJIT DEY
FASTINFO LEGAL SERVICES PRIVATE LIMITED GE 115, Rajdanga Main Rd, near Ruby, Sector G, Kasba, Kolkata, West Bengal 700107

Proposed to be Used
MUMBAI
Fresh leafy Asian vegetables, Vegetables, fresh, Fresh root vegetables, Fresh herbs, Organic fresh herbs, Fresh lettuce, Fresh kale, Fresh basil, Mint, fresh
4474914  17/03/2020
BIPRIYA BIOTECHNOLOGY PRIVATE LIMITED
C/O-DILIP KR. DAS, VILL-BOCKCHARA P.O.-BAIKARA NORTH TWENTY FOUR PARGANAS 743245 WEST BENGAL
BIPRIYA BIOTECHNOLOGY PRIVATE LIMITED
COMPANY
Proposed to be Used
KOLKATA
AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS AND GRAINS NOT INCLUDED IN OTHER CLASSES; LIVE ANIMALS; FRESH FRUITS AND VEGETABLES; SEED, FOODSTUFFS FOR ANIMALS, MALT
4479449   20/03/2020
BALLA MOHANA RAO
D.No: 1-11-59/A/2, New Bowenpalli, Tirumalagiri Mandal, Medchil Dist.-500011(T.S.)
Proprietor

Address for service in India/Agents address:
RAO & RAO.
12-10-651/3, ROAD NO.2, INDIRANAGAR, WARASLGUDA SECUNDERABAD - 500 061 ( A.P.).

Proposed to be Used

CHENNAI
Plant seeds, hybrid seeds, fodder seeds, millet, maize seeds, paddy seeds, sunflower seeds, vegetable seeds, field crop and agricultural seeds.
Trade Marks Journal No: 1957, 20/07/2020 Class 31

4480638 21/03/2020
NISCHINT KANODIA
D-3 ANSAL VILLAS, SATBARI, CHATTARPUR, NEW DELHI-110074
THE TRADEMARK ACT - 1999

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
DELHI
Natural flowers; Dried flowers; Cut flowers; Wreaths of dried flowers; Arrangements of dried flowers for decorative purposes; Garlands of natural flowers; Arrangements of dried flowers; Arrangements of natural flowers; Dried flowers for decoration
4481726   24/03/2020
PAMPER PET PRODUCTS LLP
PLOT NO 9 S.B.H COLONY ROAD NO 1 UPPAL HYDERABAD 500039 TELANGANA MEDCHAL MALKAJGIRI
THE TRADE MARKS ACT- 1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
CHENNAI
Foodstuffs for pets, Pet food, Edible pet chews, Foodstuffs for fish, Food for aquarium fish
4483182  29/03/2020
HATSUN AGRO PRODUCT LIMITED
1/20A, DOMAINE, RAJIV GANDHI SALAI(OMR), KARAPAKKAM, CHENNAI-600 097, TAMIL NADU.
A COMPANY DULY REGISTERED UNDER THE COMPANIES ACT.

Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.

Proposed to be Used
To be associated with:
2329125, 2329131, 2329137

CHENNAI
RAW AND UNPROCESSED AGRICULTURAL, AQUACULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS; RAW AND UNPROCESSED GRAINS AND SEEDS; FRESH FRUITS AND VEGETABLES, FRESH HERBS; NATURAL PLANTS AND FLOWERS; BULBS, SEEDLINGS AND SEEDS FOR PLANTING; LIVE ANIMALS; FOODSTUFFS AND BEVERAGES FOR ANIMALS; MALT.
4483745  31/03/2020
KRISHI RASAYAN EXPORTS PRIVATE LIMITED
1115, Modi Tower 98, Nehru Place, New Delhi, 110019
Small Enterprise
Address for service in India/Attorney address:
RAHUL DEV KUMAR, ADVOCATE
LAW OFFICE OF RAHUL DEV, LEVEL 18, ONE HORIZON CENTRE, GOLF COURSE ROAD, DLF PHASE 5, SECTOR 43, GURGAON - 122002, HARYANA
Used Since :12/09/2018
DELHI
Agricultural, Horticultural and Forestry Products and Grains which are not included in any other class, Plant Seeds, Plants, Seedling Plants and Other Plant or Seedling parts for propagation, Living animals, Fresh Fruits and vegetables, Seeds, Seedlings, Natural Plants and Flowers, Foodstuffs for animal, Malt
4495013  02/05/2020
RADHIKA H J PROPRIETOR OF SAI KRUPA NUTRIENTS
HOSUR VILLAGE, KHATA NO.NO.178/224, KOOTAGAL HABL, KOOTAGAL POST, RAMANAGARA TALUK, KARNATAKA - 562159
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Cattle food; Fodder; Pet food; Forage; Animal foodstuffs; Raw and unprocessed grains and seeds; Raw and unprocessed agricultural, aquacultural, horticultural and forestry products
4495020  02/05/2020
VIRAJ APURVA PAREKH
7/74, JUHU AJANTA, GULMOHAR ROAD NO. 1, J V P D BUS DEPOT, J V P D, JUHU, MUMBAI, MAHARASHTRA 400049

THE TRADE MARK ACT-1999

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
MUMBAI
Animal foodstuffs for the weaning of animals, Agricultural products, Beet, fresh, Black currants, fresh, Yeast for animals, Raw and unprocessed grains and seeds; Fresh fruits and vegetables, fresh herbs; Natural plants and flowers; Bulbs, seedlings and seeds for planting; Live animals;
4495471  04/05/2020
MARV FARMERS PRODUCER COMPANY LIMITED
A/P Dudhgaon,Gaji Galli,Tal. Miraj-416315
Body Incorporate
Address for service in India/Attorney address:
PRATIK SHRIKANT DHOLE
Manodnya-25 Sahayognagar,Vishrambag, Sangli-416415, Maharashtra
Proposed to be Used
MUMBAI
Grains, Vegetables and Fruits
PICKILY DAILY MART

4497339  07/05/2020

KWICKBOX TECHNOLOGY PRIVATE LIMITED
1st Floor, Site No 455 and 456 17th Cross, Sector-4, HSR Layout Bangalore- 560102
An Indian company incorporated under the Companies Act, 1956

Address for service in India/Agents address:
ANAND AND ANAND.
B-41,NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used
CHENNAI

Fresh fruit and vegetable; water cultivated vegetable; live animal; live aquatic product; bean powder; animal feeds; poultry feeds; stock feeds; feeds for fish; feeds for shrimp; feeds for pet; feeds for turtle; supplementary feeds for animal; flowers; fresh flower; trees; paddy; natural plants and flowers; potted plant.
4498651  10/05/2020
YADWINER SINGH MANN S/O SH. NACHHATTAR SINGH MANN
20722, 26/7, Ajit Road, Bathinda, Punjab - 151001
Proprietorship Firm

Address for service in India/Attorney address:
RAVI KANT GARG
Flat no.329, RCS & CPS Enclave, Sector 48 A, Chandigarh - 160047
Used Since :01/10/2019

DELHI
AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS AND GRAINS NOT INCLUDED IN OTHER CLASSES; LIVE ANIMALS; FRESH FRUITS AND VEGETABLES; SEEDS, NATURAL PLANTS AND FLOWERS; FOODSTUFFS FOR ANIMALS, MALT AND SUCH OTHER PRODUCTS; INCLUDED IN CLASS 31
PROtyde

4499245   11/05/2020
STRING BIO PRIVATE LIMITED
No. 456 G, 1st Main Road, Vinayaka Nagar, Opposite Kennametal Widia, 9th Mile, Tumkur Road, Nagasandra, Bangalore 560073
A Company incorporated under the Companies Act, 1956
Address for service in India/Agents address:
FOX MANDAL & ASSOCIATES
FM HOUSE, 6/12, PRIMROSE ROAD, GURAPPA AVENUE, BANGALORE - 560 025.

Proposed to be Used
CHENNAI
Animal feed and foodstuffs; animal feed preparations; food products for animals; wheat proteins for animal food; protein-enriched feed for animal consumption.
PRODG

4499246   11/05/2020
STRING BIO PRIVATE LIMITED
No. 456 G, 1st Main Road, Vinayaka Nagar, Opposite Kennametal Widia, 9th Mile, Tumkur Road, Nagasandra, Bangalore 560073
A Company incorporated under the Companies Act, 1956

Address for service in India/Agents address:
FOX MANDAL & ASSOCIATES
FM HOUSE, 6/12, PRIMROSE ROAD, GURAPPA AVENUE, BANGALORE - 560 025.

Proposed to be Used

CHENNAI

Animal feed and foodstuffs; animal feed preparations; food products for animals; wheat proteins for animal food; protein-enriched feed for animal consumption.
OMNIFIC EXIM PRIVATE LIMITED
OMNIFIC EXIM PRIVATE LIMITED, OFFICE NO. 328, NAKSHATRA - VIII, OFF SADHU VASWANI MAIN ROAD, OPP. SUN CITY TOWER, RAJKOT - 360005, GUJARAT, INDIA.
COMPANY INCORPORATED UNDER COMPANIES ACT.
Address for service in India/Attorney address:
P.K. SUTHAR & ASSOCIATES
P.K. SUTHAR AND ASSOCIATES, A-204, VINAYAK ELEGANCE, NEAR SHAYONA CITY UNDER PASS, CHANDLODIA, AHMEDABAD - 382481, GUJARAT, INDIA.

Proposed to be Used
AHMEDABAD
AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS AND GRAINS NOT INCLUDED IN OTHER CLASSES; LIVE ANIMALS; FRESH FRUITS AND VEGETABLES; SEEDS, NATURAL PLANTS AND FLOWERS; FOODSTUFFS FOR ANIMALS, MALT.
4501636   14/05/2020
VIKRAM AGROEXTRACTS (INDIA) PVT. LTD.
G-46, INDUSTRIAL AREA, KHAIRTHAL, DISTT ALWAR, RAJASTHAN-301 404.
BODY INCORPORATE
Address for service in India/Agents address:
BANSAL & COMPANY
210, JOP PLAZA, {OPP MC DONALD”S} P-2, SECTOR-18, NOIDA-201 301, NCR DELHI. INDIA.
Used Since :01/10/1992
AHMEDABAD
OIL CAKES, CATTLE FEED, AGRICULTURE AND HORTICULTURE SEEDS INCLUDED IN CLASS 31.
WOOFANDFLOOF

4502029  15/05/2020
KHANAL FOODS PRIVATE LIMITED
#40, GOSHALA ROAD, GARUDACHAR PALYA, MAHADEVAPURA POST
A Company incorporated under The Companies Act, 2013

Address for service in India/Attorney address:
RAVIPRASAD PISUPATI
TEMPUS LAW ASSOCIATES, Western Pearl, 8th Floor, Hitech City Road, Beside Google Building, Kondapur, Hyderabad – 500084, Telangana
Used Since :01/05/2020

CHENNAI
EDIBLE CHEWS FOR ANIMALS, CEREALS FOR ANIMALS, DOG BISCUITS, PET FOOD, AROMATIC SAND AND SANDED PAPER [LITTER] FOR PETS, LITTER FOR ANIMALS, BEVERAGES FOR PETS, ANIMAL FOODSTUFFS
4502034  15/05/2020
KHANAL FOODS PRIVATE LIMITED
#40, GOSHALA ROAD, GARUDACHAR PALLYA, MAHADEVAPURA POST
A Company incorporated under The Companies Act, 2013
Address for service in India/Attorney address:
RAVIPRASAD PISUPATI
TEMPUS LAW ASSOCIATES, Western Pearl, 8th Floor, Hitech City Road, Beside Google Building, Kondapur, Hyderabad – 500084, Telangana
Used Since :01/05/2020
CHENNAI
EDIBLE CHEWS FOR ANIMALS, CEREALS FOR ANIMALS, DOG BISCUITS, PET FOOD, AROMATIC SAND AND SANDED PAPER [LITTER] FOR PETS, LITTER FOR ANIMALS, BEVERAGES FOR PETS, ANIMAL FOODSTUFFS
Trade Marks Journal No: 1957, 20/07/2020 Class 31

4502040  15/05/2020
KHANAL FOODS PRIVATE LIMITED
#40, GOSHALA ROAD, GARUDACHAR PALLY, MAHADEVAPURA POST
A Company incorporated under The Companies Act, 2013

Address for service in India/Attorney address:
RAVIPRASAD PISUPATI
TEMPUS LAW ASSOCIATES, Western Pearl, 8th Floor, Hitech City Road, Beside Google Building, Kondapur, Hyderabad – 500084, Telangana
Used Since :01/05/2020

CHENNAI
UNPROCESSED CEREALS; RICE, GRAINS, CEREALS, CEREAL SEEDS, UNPROCESSED SEEDS, FLAXSEED, WHEAT, SOYA BEAN, SESAME, RYE, QUINOA, PEAS, PEA NUTS, OATS, NUTS, MAIZE, BARLEY
PUREHEART MAKE HAPPY
4502304  15/05/2020
WESTERN INDIA CASHEW COMPANY PRIVATE LIMITED
P.B. NO.75,BEACH ROAD,KOLLAM-691 001,KERALA STATE,INDIA
BODY INCORPORATE
Address for service in India/Attorney address:
LAWYERS' ARCADE
SUPEX CORNER, 2ND FLOOR, SUB REGISTRAR OFFICE ROAD, NEAR GOVT, TRAINING SCHOOL, KANNUR-670 002.
KERALA, INDIA.
Proposed to be Used
To be associated with:
4055376
CHENNAI
FRESH CASHEW NUTS, FRESH CASHEW APPLES, RAW NUTS, UNPROCESSED CASHEW NUTS, KOTA NUTS, PINE NUTS, PISTACHIO NUTS, UNPROCESSED NUTS.
4503727 18/05/2020
MONIKA KHETAN PROPRIETOR OF M/S MARUTI FRESH
VILLAGE - PIKRIDIH, POST - GANIYARI, TAHSIL TILDA, KCHARORA ROAD, DISTT. - RAIPUR (CG)
PROPRIETORSHIP
Address for service in India/Attorney address:
BLUE INKK
GOEL NIWAS, J-62, STREET NO. 4, LAXMI NAGAR, DELHI - 110092
Proposed to be Used
To be associated with:
4497006
MUMBAI
Fresh mushrooms, Fresh shiitake mushrooms, Fresh edible mushrooms, Raw and unprocessed agricultural, aquacultural, horticultural and forestry products; Raw and unprocessed grains and seeds; Fresh fruits and vegetables, fresh herbs; Natural plants and flowers; Bulbs, seedlings and seeds for planting; Live animals; Foodstuffs and beverages for animals; Malt.
4504596  19/05/2020
DATTATRAY SHANKARRAO KALUKHE
G NO. 2340,SAI SATYAM PARK, WAGHOLI,TAL- HAVELL DIST-PUNE.
Individual

Address for service in India/Attorney address:

JITENDRA GUPTA
Office No. 403, 4th floor,Landge Landmark, Nashik phata, Mumbai-Pune highway,kasarwadi,Pune-411034

Proposed to be Used

MUMBAI
Raw and unprocessed agricultural, aqua cultural, horticultural and forestry products; raw and unprocessed grains and seeds; fresh fruits and vegetables, fresh herbs; natural plants and flowers; bulbs, seedlings and seeds for planting; live animals; foodstuffs and beverages for animals; malt.
4504733  19/05/2020
SREENATH SREENIVASAN
EYYANI HOUSE, INDIRAJI ROAD, THEKKUMBHAGOM, TRIPUNITHURA, ERNAKULAM - 682301, KERALA, INDIA
Individual
Address for service in India/Agents address:
JOHN MATHEW & ASSOCIATES.
S/14, EMPIRE BUILDING OLD RAILWAY STATION ROAD COCHIN 682018 KERALA

Proposed to be Used
CHENNAI
RAW AND UNPROCESSED AGRICULTURAL, AQUACULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS; RAW AND UNPROCESSED GRAINS AND SEEDS; FRESH FRUITS AND VEGETABLES, FRESH HERBS; NATURAL PLANTS AND FLOWERS; BULBS, SEEDLINGS AND SEEDS FOR PLANTING; LIVE ANIMALS; FOODSTUFFS AND BEVERAGES FOR ANIMALS;
VIJAYRATH

4504876   19/05/2020

RAIS ALI
HAJI GANJ KALA, KANNAUJ, U.P.-209725
INDIVIDUAL

Address for service in India/Attorney address:
TYAGI CERTIFICATIONS
3/112, GROUND FLOOR, LALITA PARK, LAXMI NAGAR, DELHI-110092

Proposed to be Used

DELHI

Pan Masala & Betel Nuts (Fresh).
4505038  19/05/2020
SHARANYA PEDDI PROPRIETOR OF SERITECH
2-7-136/7, BUS STAND ROAD, OPP.SBI, JANGAON, JANGAON DISTRICT, TELANGANA - 506167
THE TRADEMARKS ACT - 1999
Address for service in India/Attorney address: 
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
CHENNAI
Silkworm eggs
VT REAL NUTRI

4505309  19/05/2020

MUKESH MANAK BOHARA S/O. SHRI BRIJ MOHAN MANAK BOHARA
TRADING AS M/S VINAYAK TRADERS AT- F-399, MANAK BOHARA BHAWAN, PAREEK COLLEGE ROAD, STATION ROAD, JAIPUR. 302006
Proprietorship Firm

Address for service in India/Agents address:
G. D. BANSAL & ASSOCIATES.
M-118-B, MAHESH COLONY, LAXMI MANDIR PHATAK, JAIPUR - 302 015. (RAJASTHAN)

Proposed to be Used

AHMEDABAD

Agricultural seeds, Grains [seeds], Unprocessed seeds, Raw seeds, Seeds for vegetables.
4505768  20/05/2020
ABHIJIT MAGOTRA TRADING AS SHREE SIDDHI VINAYAK ENTERPRISES
UTTAM NAGAR, KHASRA NO. 546, NEAR CLC RESORT, KUNJWANI, JAMMU - 180010
A SOLE PROPRIETARY FIRM
Address for service in India/Attorney address:
ANUPAM PORWAL
Intellect IPR Consulting F-8 & 9, 1st Floor, Ansal Tower, Opp. Jwala Heri Market, Paschim Vihar, New Delhi - 110063
Proposed to be Used
DELHI
RAW AND UNPROCESSED AGRICULTURAL, AQUACULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS; RAW
AND UNPROCESSED GRAINS AND SEEDS; FRESH FRUITS AND VEGETABLES, FRESH HERBS; NATURAL PLANTS AND
FLOWERS; BULBS, SEEDLINGS AND SEEDS FOR PLANTING; LIVE ANIMALS; FOODSTUFFS AND BEVERAGES FOR
ANIMALS; MALT.
Albino TPR
4505792   20/05/2020
SHAILENDRA RAWAL, PROPRIETOR OF ALBINO PHARMACEUTICALS
15/1, STREET NO.1, SHOP NO.2, SATI MARG, MUSADDIPURA, UJJAIN, (M.P.). Pincode -456006
Sole Proprietary firm
Address for service in India/Agents address:
RAKESH SONI.
4, SEVA SARDAR NAGAR, NEAR GEETA BHAVAN, INDORE (M.P.) PIN-452 001.

Proposed to be Used
MUMBAI
Animal feed preparation.
4506489   21/05/2020
GHAGHARA AND SHARDA DOAB ESTATES PRIVATE LIMITED
H-525, ESSARJEE AADHARSHILA, EAST BLOCK EXTENSION, NEAR AWADHPURI POLICE STATION, BHOPAL, MP-462022.
BODY INCORPORATE
Address for service in India/Attorney address:
BLUE INKK
GOEL NIWAS, J-62, STREET NO. 4, LAXMI NAGAR, DELHI - 110092
Used Since : 02/07/2018
MUMBAI
Raw and unprocessed agricultural, aquacultural, horticultural and forestry products; Raw and unprocessed grains and seeds; Fresh fruits and vegetables, fresh herbs; Natural plants and flowers; Bulbs, seedlings and seeds for planting; Live animals; Foodstuffs and beverages for animals; Malt.
RAJENDRA K. PANCHASARA
F/621, Bhoomi Green, Raheja Estate, Kulupwadi Road, Near National Park, Borivali (East), Mumbai – 400066. Maharashtra India
Individual
Address for service in India/Agents address:
SHAILENDRA THATTE & ASSOCIATES
1/9, DNYANAYOG SOC., PARANJAPE NAGAR, VAZIRA NAKA, L. T. RD., BORIVALI (W), MUMBAI-400 091
Proposed to be Used
To be associated with:
4466250
MUMBAI
Agricultural, horticultural and forestry products; Live animals; Fresh fruits and vegetables; Natural plants and flowers; Foodstuffs for animals; Malt; Raw and unprocessed grains and seeds.
Trade Marks Journal No: 1957, 20/07/2020

RIYAS O.N
OOLIKKARA HOUSE, KOTTAYI, NEDUMBASSERY P.O, PIN -683585, ERNAKULAM, KERALA INDIA
MANUFACTURE AND MERCHANTS
SOLE PROPRIETOR

Address for service in India/Attorney address:
VINOD KUMAR P U
NAMIJITH IP WORLD, 37/2001, BHATTATHIRIPAD ROAD, KADAVANTHARA, COchin-682020

Used Since : 20/03/2019

CHENNAI
AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS AND GRAINS NOT INCLUDED IN OTHER CLASSES, LIVING ANIMALS, FRESH FRUITS AND VEGETABLES, SEEDS, LIVE PLANTS AND FLOWERS, FOODSTUFFS FOR ANIMALS, MALT.
4507786   22/05/2020
HIMANI LOHIA
F2803, Ireo Grand Arch, Sector 58, Haryana-122011, Gurgaon
Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
DELHI
Raw and unprocessed agricultural, aquacultural, horticultural and forestry products; raw and unprocessed grains and seeds; fresh fruits and vegetables, fresh herbs; natural plants and flowers; bulbs, seedlings and seeds for planting; live animals; foodstuffs and beverages for animals; malt.
PINK PRIDE

4507921  22/05/2020

HEMANT MODI S/O. SHRI RAM KARAN MODI
TRADING AS M/S MODI TRADING CO. AT- 23, MUHANA KRISHI UPAJ MANDI, SANGANER, JAIPUR. 302029 RAJASTHAN
Proprietorship Firm

Address for service in India/Agents address:
G. D. BANSAL & ASSOCIATES.
M-118-B, MAHESH COLONY, LAXMI MANDIR PHATAK, JAIPUR - 302 015. (RAJASTHAN)

Proposed to be Used

AHMEDABAD

Agricultural seeds, Grains [seeds], Unprocessed seeds, Raw seeds, Seeds for vegetables.
GRIVOLA

4508048  22/05/2020
GRIVOLA ENTERPRISES PVT. LTD
No:68, Thambiah Road, West Mambalam, Chennai 600033
An Indian Company

Address for service in India/Agents address:
PUTHRAN & ASSOCIATES
B-3, KESAVAN ORCHID (3RD FLOOR), 5/7, NORTH MADA ST., SRI NAGAR COLONY, SAIDAPET, CHENNAI-600015.

Proposed to be Used
CHENNAI

Raw and unprocessed agricultural, aquacultural, horticultural and forestry products; Raw and unprocessed grains and seeds; Fresh fruits and vegetables, fresh herbs; Natural plants and flowers; Bulbs, seedlings and seeds for planting; Live animals; Foodstuffs and beverages for animals; Malt
4508604    23/05/2020
SAURABH SACHDEVA
1G – 43 B.P. 3rd Floor, Unit No. 1, New Industrial Township, Faridabad, Haryana- 121001
Individual

Address for service in India/Attorney address:
SWATI R JAIN
18E444, ICICI BANK LANE, CHOPASANI HOUSING BOARD, JODHPUR, RAJASTHAN, PIN 342008

Proposed to be Used
DELHI
Natural plants and flowers, fresh fruits and vegetables, live animals, malt, Raw and unprocessed agricultural, horticultural and forestry products, grains, grains for animal consumption
4508777 23/05/2020
NJ WELLNESS PRIVATE LIMITED
BLOCK NO. 502, 2ND FLOOR, “B” TOWER, UDHNA UDYOGNAGAR SANGH COMMERCIAL COMPLEX, CENTRAL ROAD NO. 10, UDHNA, SURAT - 394210
A COMPANY INCORPORATED UNDER THE COMPANIES ACT
Address for service in India/Attorney address:
TMC INTELLECTUAL SERVICES
First Floor, Aaradhna Building, Near Karnataka Bank, Hiramodi Sheri, Udhna Darwaja, Surat - 395002

Proposed to be Used

AHMEDABAD
Chia seeds, unprocessed; flax seeds, unprocessed; agricultural seeds; unprocessed hemp seeds; horticultural seeds; betel nuts, fresh; almonds [fruits]; brazil nuts, fresh; cashews, fresh; dates, fresh; hazelnuts, fresh; pistachios, fresh; fresh and unprocessed fruits, vegetables, nuts and seeds; herbs, fresh; grains [cereals]; organic fresh fruit and vegetables; pulses, fresh; raw and unprocessed agricultural, aquacultural, horticultural and forestry products; raw and unprocessed grains and seeds; rice, unprocessed; soy beans, fresh; supari (betel nuts); unprocessed cereals; wheat.
4509016  23/05/2020
BIOTRENDS INDIA PRIVATE LIMITED
150 A, 3rd Floor, Sant Nagar, East of Kailash, New Delhi-110065, India
Address for service in India/Attorney address:
PATENTWIRE CONSULTANTS PVT.LTD.
A-199, Ground Floor, Defence Colony, New Delhi-110024, India

Proposed to be Used
DELHI
Raw and unprocessed agricultural, aqua cultural, horticultural and forestry products; raw and unprocessed grains and seeds; fresh fruits and vegetables, fresh herbs; natural plants and flowers; bulbs, seedlings and seeds for planting; foodstuffs and beverages for animals; agricultural and aqua cultural crops, horticulture and forestry products; malt.
4509018    23/05/2020
BIOTRENDS INDIA PRIVATE LIMITED
150 A, 3rd Floor, Sant Nagar, East of Kailash, New Delhi-110065, India

Address for service in India/Attorney address:
PATENTWIRE CONSULTANTS PVT.LTD.
A-199, Ground Floor, Defence Colony, New Delhi-110024, India

Proposed to be Used
DELHI
Raw and unprocessed agricultural, aqua cultural, horticultural and forestry products; raw and unprocessed grains and seeds; fresh fruits and vegetables, fresh herbs; natural plants and flowers; bulbs, seedlings and seeds for planting; foodstuffs and beverages for animals; agricultural and aqua cultural crops, horticulture and forestry products; malt.
Aru-Taru

4509486  25/05/2020

BHAIRAVNATH AGRO INDUSTRIES
14C INDUSTRIAL AREA, NEEMUCH
MANUFACTURING
Partnership firm registered under the Indian Partnership Act, 1932

Proposed to be Used
MUMBAI

Raw and unprocessed agricultural products, raw and unprocessed grains and seeds, fresh fruits and vegetables, fresh herbs; natural plants and flowers and seedlings and seeds for planting
Trade Marks Journal No: 1957, 20/07/2020 Class 31

4509981 26/05/2020
SACHIN RAMESH TENDULKAR
19A Perry Cross Road, Bandra West, Mumbai 400050, Maharashtra, India
An Indian National

Address for service in India/Attorney address:
AZB & PARTNERS
AZB HOUSE, PENINSULA CORPORATE PARK, GANPATRAO KADAM MARG, LOWER PAREL (WEST), MUMBAI 400013.

Proposed to be Used
MUMBAI
Agricultural; horticultural and forestry products and grains; live animals; fresh fruits and vegetables; seeds; natural plants and flowers; foodstuffs for animals; malt; and fresh garden herbs
MR. N. NANJUNDAIYAH
NO. A 408 A BLOCK, BRIGADE GATE WAY APT, DR RAJKUMAR ROAD, 2ND STAGE RAJAJINAGAR, BANGALORE NORTH,
MALLESWARAM WEST, BANGALORE - 560 055
SOLE PROPRIETOR

Address for service in India/Agents address:
S LAKSHMI
9, II FLOOR, AMARAVATHY FLATS, SECOND MAON ROAD, CIT COLONY, MYLAPORE, CHENNAI-600004.

Proposed to be Used

CHENNAI

RAW AND UNPROCESSED AGRICULTURAL, AQUACULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS; RAW
AND UNPROCESSED GRAINS AND SEEDS; FRESH FRUITS AND VEGETABLES, FRESH HERBS; NATURAL PLANTS AND
FLOWERS; BULBS, SEEDLINGS AND SEEDS FOR PLANTING; LIVE ANIMALS; FOODSTUFFS AND BEVERAGES FOR
ANIMALS; MALT.
4511034  27/05/2020
ANDIBOINA NARASINGARAO
8-160, Near ZPH School, Kondavalasa, Aganampudi, Visakhapatnam
Individual

Proposed to be Used
CHENNAI
Agricultural products and Grains, Fresh Fruits and Vegetables, Seeds
J S FRUITS

4511401 27/05/2020
MR. SHAKEEL AHMED TRADING AS: J S FRUITS
86, NAZAR BAGH, BEHIND SABJI MANDI, JAORA, DIST. RATLAM (M.P.)-457226

Address for service in India/Attorney address:
SHRI SAI ASSOCIATES
415, Onam Plaza, Old Palasia INDORE

Proposed to be Used
MUMBAI

Fresh Fruit & Vegetables, Live Animals included in class 31
4511629    27/05/2020
UTSAV DINESHKUMAR PATEL
BEVERLY HILLS DEESA HIGHWAY, AT. JODANAPURA, PO. CHADOTAR, TA. PALANPUR, BANASKANTHA - 385 001 (GUJARAT) INDIA.
An Individual

Address for service in India/Attorney address:
TRADESAFE
GHANSHYAM HOUSE, BUNGLOW NO. 9, SHRINAGAR SOCIETY, OPP. SARDAR PATEL STADIUM, NEAR GOLDEN TRIANGLE, AHMEDabad – 380 014 (GUJARAT) INDIA

Proposed to be Used
AHMEDABAD
Raw and unprocessed agricultural, aquacultural, horticultural and forestry products; Raw and unprocessed grains and seeds; Fresh fruits and vegetables, fresh herbs; Natural plants and flowers; Bulbs, seedlings and seeds for planting; Live animals; Foodstuffs and beverages for animals; Malt.
FAZENDAFRESCA

4511779   27/05/2020

AKHILESH KUMAR BAJORIA PROPRIETOR OF M/S BAJORIA SALES CORPORATION
128/317, H-Block, Kidwainagar, Kanpur- 208011, U.P., (India)

PROPRIETORSHIP

Address for service in India/Attorney address:

RAMESH K. GAUTAM & ASSOCIATES
451, OPP. BSNL TOWER, AMBEDKAR ROAD, ARTHALA, MOHAN NAGAR, GHAZIABAD-201007, U.P., M-
09871034747, 09999003474

Proposed to be Used

DELHI

Fresh Fruits And Vegetables, Unprocessed Forestry Products Raw Forestry Products, Fresh Vegetables, Food For Animals, Cattle Feed, Poultry Feed, Khali, Chokkar, Cotton Seed Cake, Mustered Cake, Sunflower Cake Being Foodstuff For Animals, Animal Feed Supplement, Edible Food For Animals For Chewing, Cellulose For Use As Animal Bedding, Agricultural Grains For Planting, Agricultural Seeds, Unprocessed Seeds, Chopped Straw For Use As Animal Bedding, Bran Mash For Animal Consumption, Plant Seeds, Foodstuffs For Animals, Pet Food, Wheat Germ For Animal Consumption, Yeast And Grains For Animal Consumption, Linseed Meal For Animal Consumption, Grains For Animal Consumption
4511875  27/05/2020
DUPESH KUMAR PAHWA
S/O CHETAN DASS, WARD NO.5, V.P.O. KALIYAN, SRI GANGANAGAR
AN INDIAN NATIONAL
Address for service in India/Agents address:
RAHUL RAIPUT.
B-336, BHAI RANDHIR SINGH NAGAR, LUDHIANA - 141 004 PUNJAB.
Proposed to be Used
AHMEDABAD
CATTLE FEED; FRESH PULSES; PREPARED PULSES AND NUTS FOR ANIMAL CONSUMPTION
FARHA
4512121  27/05/2020
NOBLE SEEDS PRIVATE LIMITED
33, NOBLE HOUSE, VILLAGE & POST - KHERA KALAN, DELHI-110082
A Company incorporated under the Laws of India

Address for service in India/Attorney address:
VKT PARTNERS
IPR ARCADE, CHAMBER NO-347, WESTERN WING, TIS HAZARI COURTS, DELHI-110054

Proposed to be Used
DELHI
Raw and unprocessed agricultural, aquacultural, horticultural and forestry products; Raw and unprocessed grains and seeds; Fresh fruits and vegetables, fresh herbs; Natural plants and flowers; Bulbs, seedlings and seeds for planting; Live animals; Foodstuffs and beverages for animals; Malt
SHRI PRANAV ENTERPRISES
41, FRIENDS COLONY EAST, NEW DELHI-110065
PARTNERSHIP FIRM

Address for service in India/Agents address:
WORLDWIDE REGISTRATION BUREAU.
60/30, NEW ROHTAK ROAD, KAROL BAGH, NEW DELHI-110 005.
Used Since :05/04/2018

DELHI
BETEL NUTS (SUPARI), FRESH MINT, AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS AND GRAINS NOT INCLUDED IN OTHER CLASSES; BETEL NUTS; LIVE ANIMALS; FRESH FRUITS AND VEGETABLES; SEEDS, NATURAL PLANTS AND FLOWERS; FOODSTUFFS FOR ANIMALS, MALT
4512221    27/05/2020
ABIJIT HANMANT DHUMAL
KUSR TARADGAON, PHALTAN, SATARA, MAHARASHTRA-415528, INDIA
ORGANIC & NATURAL PRODUCTS BUSINESS
Individual
Proposed to be Used
MUMBAI
Agricultural and aquacultural crops, horticulture and forestry products, Agricultural products
4512326  28/05/2020
APRAUDHA AGRO INDUSTRIES PVT LTD
A2 108, ASHIRWAD COMPLEX,VILLAGE SONGADH,TAL.SONGADH,DIST.SURAT-394670
Active
Address for service in India/Attorney address:
VINIT R PATIL
S No.41/54/B5, Bunglow No.15, Kaustubh Bunglow H.A.Housing Society,Erandwane, Pune-411038. Maharashtra
Proposed to be Used
AHMEDABAD
Agricultural, horticultural and forestry products; grains and seeds; fresh fruits and vegetables; fresh herbs, natural plants and flowers; live animals; foodstuffs for animals, malt.
ABIR

4512406  28/05/2020

NOBLE SEEDS PRIVATE LIMITED
33, NOBLE HOUSE, VILLAGE & POST - KHERA KALAN, DELHI-110082
A Company incorporated under the Laws of India

Address for service in India/Attorney address:
VKT PARTNERS
IPR ARCADE, CHAMBER NO-347, WESTERN WING, TIS HAZARI COURTS, DELHI-110054

Proposed to be Used
DELHI

Raw and unprocessed agricultural, aquacultural, horticultural and forestry products; Raw and unprocessed grains and seeds; Fresh fruits and vegetables, fresh herbs; Natural plants and flowers; Bulbs, seedlings and seeds for planting; Live animals; Foodstuffs and beverages for animals; Malt
IYU
4512415  28/05/2020
IYU VENTURES PRIVATE LIMITED
Plot No 52, H No 2-4-78/1/A, Ashok Vihar. Complex G, Buil Society, Rajendranagar, Rangareddy-500048, Telangana India
COMPANY
Address for service in India/Agents address:
ANKIT SETHI
104, Monalisa Apartment, Kasturba Road, Near Bharat Bank, New Era Malad Station Road, Malad West, Mumbai-400064.

Proposed to be Used
CHENNAI
Raw and unprocessed agricultural products; raw and unprocessed grains and seeds; fresh fruits and vegetables, fresh herbs; natural plants and flowers; bulbs, seedlings and seeds for planting as covered under class 31.
MANJA PAI

4512472  28/05/2020
SIVARAMA KRISHNAN
75/2b, Kundrathur Main Road, Madhanandapuram, Porur, Chennai 600125
Individual

Address for service in India/Attorney address:
SENTHILKUMAR BALAKRISHNAN
NO.35/16, RAMANUJA NAGAR, KONNUR HIGH ROAD, AYANAVARAM, CHENNAI-600 023.

Proposed to be Used
CHENNAI
Raw and unprocessed agricultural, aquacultural, horticultural and forestry products; raw and unprocessed grains and seeds; fresh fruits and vegetables, fresh herbs; natural plants and flowers; bulbs, seedlings and seeds for planting; live animals; foodstuffs and beverages for animals; malt.
4512473  28/05/2020
SIVARAMA KRISHNAN
75/2b, Kundrathur Main Road, Madhanandapuram, Porur, Chennai 600125
individual

Address for service in India/Attorney address:
SENTHILKUMAR BALAKRISHNAN
NO.35/16, RAMANUJA NAGAR, KONNUR HIGH ROAD, AYANAVARAM, CHENNAI-600 023.

Proposed to be Used
To be associated with:
4512472

CHENNAI
Raw and unprocessed agricultural, aquacultural, horticultural and forestry products; raw and unprocessed grains and seeds; fresh fruits and vegetables, fresh herbs; natural plants and flowers; bulbs, seedlings and seeds for planting; live animals; foodstuffs and beverages for animals; malt.

Transliteration: MANJAPAI
4512612  28/05/2020
VAIBHAV KUMAR ANAND KUMAR JAIN SOLE PROPRIETOR OF KAPDA KOTHI
Opposite Nilgiri Complex, Faizabad Road, Indra Nagar, Lucknow-226016 (Uttar Pradesh)
Single Firm
Address for service in India/Agents address:
SUPERFASTACTION REGN. SERVICE
526, GROUND FLOOR, GOLDEN PLAZA, NEAR KINARY CINEMA, RING ROAD, SURAT-2
Proposed to be Used
To be associated with:
3535325
DELHI
Agricultural, Horticultural and forestry products and grains not included in other class, Fresh Nuts, Raw Nuts, Fresh Pulse, fresh fruits and vegetables, seeds, natural plants and flowers, foodstuffs for animals, malt, live animals, Cattle Feed
4512843  28/05/2020
CHAVDA NITABEN SOLE PROPRIETOR OF HYDERABAD AGRITECH
W/O ; SANJAYKUMAR .BILIYAPURA DEROLGAM,DEROL PANCHMAHALS,GUJARAT-389320
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
AHMEDABAD
Seeds, Horticultural seeds, Agricultural seeds, Raw and unprocessed agricultural, aquacultural, horticultural and forestry products, Raw and unprocessed grains and seeds; Fresh fruits and vegetables, fresh herbs; Natural plants and flowers; Bulbs, seedlings and seeds for planting:
FRUGO
4512847  28/05/2020
RAJEEV KUMAR
704-A SEVENTH FLOOR LAYOUT PLAN OF PNB PLOT NO.11 SECTOR4 DWARKA NEW DELHI-110075
INDIVIDUAL
Proposed to be Used
DELHI
FRESH FRUITS AND VEGETABLES
UCH CHOTI

4513206  28/05/2020
SH. INDERJEET TRADING AS M/S. SHREE GANESH INDUSTRIES
TALWANDI ROAD, RAMAN DISTT, BATHINDA, PUNJAB - 151301
SOLE PROPRIETORSHIP

Address for service in India/Attorney address:
KARANJAWALA & CO.
7, FACTORY ROAD, NEAR SAFDARJUNG HOSPITAL, NEW DELHI-110029.

Proposed to be Used
DELI
COTTON SEED, OIL CAKES, CATTLE CAKE, CATTLE FEED, SARSO KHAL, BINOLA KHAL, BEING FOOD STUFF FOR ANIMALS UNDER CLASS 31
4513546  29/05/2020
PAYAGRI INNOVATIONS PRIVATE LIMITED
NO 8/6 PADMA COMPLEX, 1ST FLOOR, GOPALASAMUDRAM WEST, BANKROAD, DINDIGUL-624001
PRIVATE LIMITED COMPANY
Address for service in India/Agents address:
S. VIDHYA
29, MURUNGAPALAYAM II STREET, KUMAR NAGAR, GANDHI NAGAR (po), TIRUPUR-640603.
Proposed to be Used
CHENNAI
Fresh fruits and vegetables; Agricultural, horticultural and forestry products and grains, live animals; seeds, natural plants and flowers; foodstuffs for animals, malt
4513549  29/05/2020
PAYAGRI INNOVATIONS PRIVATE LIMITED
NO 8/6 PADMA COMPLEX, 1ST FLOOR, GOPALASAMUDRAM WEST, BANKROAD, DINDIGUL Dindigul TN 624001 IN
Private Limited Company

Address for service in India/Agents address:
S. VIDHYA
29, MURUNGAPALAYAM II STREET, KUMAR NAGAR, GANDHI NAGAR (po), TIRUPUR-640603.

Proposed to be Used

To be associated with:
4513546

CHENNAI
Fresh fruits and vegetables and Agricultural, horticultural and forestry products and grains, live animals; seeds, natural plants and flowers; foodstuffs for animals, malt
RIVER VALLEY

4513629  29/05/2020
DS SPICECO PRIVATE LIMITED
4828/24 Prahlad lane ansari road Daryaganj, New Delhi, Pin code 110002.
A company incorporated under the Indian Companies Act

Address for service in India/Agents address:
THE ACME COMPANY
B-41, NIZAMUDDIN EAST, NEW DELHI - 110013.

Proposed to be Used
DELHI
pertains to grains and agricultural, horticultural and forestry products not included in other classes; live animals; fresh fruits and vegetables; seeds; natural plants and flowers; foodstuffs for animals; malt, fresh nuts.
4513686   29/05/2020
THARAYIL MOHAMMED MUSTAFA
THARAYIL HOUSE, MAKKARAPARAMBA POST, MALAPPURAM DISTRICT, KERALA-676507, INDIA
Sole Proprietorship
Address for service in India/Attorney address:
TMGURU INTELLECTUAL PROPERTY SERVICES LLP
203, 2nd Floor, A-31, Kailash Colony, New Delhi-110048

Proposed to be Used
CHENNAI
FRESH VEGETABLES, LIVE FISH, FRESH FRUITS, FRESH MUSHROOMS, AGRICULTURAL HORTICULTURAL AND
FORESTRY PRODUCTS AND GRAINS NOT INCLUDED IN OTHER CLASSES, NATURAL PLANTS AND FLOWERS; FOOD
STUFFS FOR ANIMALS, MALT, FRESH PULSES.
4514150   29/05/2020
BHUSHAN KAUTIK PAGAR
EKLHRE ROAD, NEAR BEHADI RIVER, AT POST- KALWAN TAL- KALWAN DIST- NASHIK - 423501
SOLE PROPRIETOR

Address for service in India/Agents address:
GAURAV KULKARNI
N-15, SNEH PARADISE, RAMBAUG COLONY, PAUD ROAD, KOTHRUD, PUNE-411038.

Proposed to be Used
MUMBAI
Agricultural, horticultural and forestry products and grains not included in other classes; live animals; fresh fruits and vegetables; seeds, natural plants and flowers; foodstuffs for animals; malt
SAMVIT

4514360  29/05/2020

PRANAV ANAND
AJOTE, PUNCH, HAVELI, JAMMU AND KASHMIR - 185101
SOLE PROPRIETOR

Address for service in India/Attorney address:
AKASH VERMA
B-46 SHISH RAM PARK UTTAM NAGAR DELHI- 110059

Proposed to be Used
DELHI
FRUITS
PNV

4514371   29/05/2020
PRANAV ANAND
AJOTE, PUNCH, HAVELI, JAMMU AND KASHMIR - 185101
SOLE PROPRIETOR

Address for service in India/Attorney address:
AKASH VERMA
B-46 SHISH RAM PARK UTTAM NAGAR DELHI- 110059

Proposed to be Used
DELHI
FRUITS
MEGHMANI 77

4514375  29/05/2020

DHAVDI SEEDS
At. Kadiyana Ta. Halvad district. Morbi Morbi road kadiyana Gujarat India- 363330

Partnership firm

Address for service in India/Attorney address:

ALOK PATHAK
346 Third Floor Hari Nagar Ashram New Delhi (110014)

Proposed to be Used

AHMEDABAD

AGRICULTURAL SEEDS, HYBRID SEEDS, AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS INCLUDED IN CLASS 31.
MEGHMANI 22

4514376  29/05/2020  
DHAVDI SEEDS
At. Kadiyana Ta. Halvad district, Morbi Morbi road kadiyana Gujarat India- 363330 IN
Partnership firm

Address for service in India/Attorney address:  
ALOK PATHAK
346 Third Floor Hari Nagar Ashram New Delhi (110014)

Proposed to be Used  
AHMEDABAD

AGRICULTURAL SEEDS, HYBRID SEEDS, AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS INCLUDED IN CLASS 31.
DHAVDI SEEDS
At. Kadiyana Ta. Halvad district. Morbi Morbi road kadiyana Gujarat India- 363330 IN
Partnership firm

Address for service in India/Attorney address:
ALOK PATHAK
346 Third Floor Hari Nagar Ashram New Delhi (110014)

Proposed to be Used
AHMEDABAD

AGRICULTURAL SEEDS, HYBRID SEEDS, AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS INCLUDED IN CLASS 31.
VOCAL FOR LOCAL

4514959  30/05/2020
AVRELLE AGRO PRODUCTS PRIVATE LIMITED
C/O PUSHPA DEVI, W/O DILIP KUMAR, KARAK MARG, WARD NO. 10, BADA BAZAR MADHUBANI, BIHAR
Private Limited Company incorporated under Companies Act 2013 - DPIIT Recognized Startup

Address for service in India/Attorney address:
NEELAM YADAV
Lawyers Chamber No. 775, District Sessions and Civil Court, Greater Noida, Gautam Buddh Nagar, Uttar Pradesh - 201306

Proposed to be Used
KOLKATA
Agricultural, horticultural and forestry products and grains not included in other classes; fresh fruits and vegetables; seeds, natural plants and flowers; malt; Plants; Fruit plants; Hydroponic plants; Grasses [plants]; Plants for hydroponics; Flowering plants, natural; Natural flowering plants; Natural plants and flowers; Plant seedlings; Plant bulbs; Plant seeds; Seeds for growing plants; Plant bulbs for horticultural purposes; Plant bulbs for agricultural purposes; Bulbs, seedlings and seeds for planting; Mangos, fresh; Fresh mangos; Mangosteens, fresh; Fresh mangosteens; Apple mangos, fresh; Fresh apple mangos; Litchi (Fruit); Litchis, fresh; Fresh litchis; Raw nuts; Unprocessed nuts; Fresh nuts; Nuts, unprocessed; Nuts [fruits]; Raw Foxnut kernels; Unprocessed Foxnuts; Fresh Foxnuts; FoxNuts, unprocessed; Foxnuts [fruits]; Pistachio nuts, fresh; Brazil nuts, fresh; Cashew nuts, fresh; Pine nuts, fresh; Fresh betel nuts; Gingko nuts, fresh; Edible nuts [unprocessed]; Fresh tiger nuts; Nuts being fresh; Betel nuts, fresh; Fresh pine nuts; Fresh cashew nuts; Fresh colo nuts; Fresh gingko nuts; Fresh ginkgo nuts; Fresh pistachio nuts; Fresh Brazil nuts; Fresh and unprocessed nuts; Prepared pulses and nuts for animal consumption; Pulses and nuts prepared for animal consumption; Animal foodstuffs in the form of nuts; Bananas, fresh; Fresh bananas; Maize; Maize cake for cattle; Maize for consumption by animals; Maize products for consumption by animals; Maize (Processed -) for consumption by animals; Maize products (Processed -) for consumption by animals; Unprocessed rice; Rice, unprocessed; Rice bran [animal feed]; Rice meal for forage; Rice bran for animal consumption; Natural rice for use as animal fodder; Wheat; Wheat seeds; Wheat seed; Raw wheat; Unprocessed wheat; Wheat bran; Fresh wheat; Wheatgrass [plants]; Fresh wheatgrass; Hybrid wheat seeds; Fresh khorasan wheatgrass; Wheat proteins for animal food; Wheat germ for animal consumption; Agricultural and aquacultural crops, horticulture and forestry products;
4514971  30/05/2020
MAHAK LAMBA
559, New Adarsh Nagar, Roorkee, Haridwar, Uttarakhand - 247667
INDIVIDUAL
Address for service in India/Agents address:
MAYANK VASHIST
OFFICE NO.373, 3RD FLOOR, VARDHMAN GRAND PLAZA,SE TOR-3, ROHINI, DELHI-110085.

Proposed to be Used
DELHI
FRESH AND RAW VEGETABLES, FRESH FRUITS, NUTS, VEGETABLES AND HERBS
4515030  30/05/2020
NARENDER BHATTER
M/s. JIYANSHI RAJASTHANI FOODS MATAJI MANDIR ROAD, OSIAN, DIST. JODHPUR (RAJ.) 342-303
JIYANSHI RAJASTHANI FOODS
Proprietorship Firm

Proposed to be Used

AHMEDABAD

AGRICULTURAL AND AQUACULTURAL CROPS, HORTICULTURE AND FORESTRY PRODUCTS, FOODSTUFFS FOR
ANIMAL, FLOWERS, CATTLE FEED, FRESH FRUITS, NUTS, VEGETABLES AND HERBS, LIVE ANIMALS, ORGANISMS
FOR BREEDING, NATURAL TURF, ORGANIC FRESH FRUITS, ORGANIC FRESH HERBS, ORGANIC FRESH VEGETABLES,
PLANTS, SEEDS, BULBS AND SEEDLINGS FOR PLANT BREEDING, TREE AND FORESTRY PRODUCTS, UNPROCESSED
GRAIN AND WHEAT IN CLASS 31.
Trade Marks Journal No: 1957 , 20/07/2020 Class 31

4515154 30/05/2020
TORAL SIDDHARTH DEDHIA SOLE PROPRIETOR OF THE CHOCOLATE CONNECTIONS
A-14, SAHAKAR NAGAR, NAIGAON CROSS ROAD, WADALA, MUMBAI 400031
THE TRADE MARK ACT-1999

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
MUMBAI
Raw and unprocessed agricultural, aquacultural, horticultural and forestry products; Raw and unprocessed grains and seeds; Fresh fruits and vegetables, fresh herbs; Natural plants and flowers; Bulbs, seedlings and seeds for planting; Live animals; Foodstuffs and beverages for animals; Malt
SHAHIMUNDRI
4515277   30/05/2020
SMT. SAKSHI PROPRIETOR OF M/S GANPATI OIL MILLS
MOUR ROAD, SRI MUKATSAR SAHIB, PUNJAB.
PROPRIETORSHIP FIRM
Address for service in India/Agents address:
SHARMA & ASSOCIATES.
8, NEW KITCHLU NAGAR, LANE, LUDHIANA -141 001. (PB.).
Used Since :01/05/2020
DELHI
CATTLE FEED, OIL CAKE AND FOODSTUFFS FOR ANIMALS.
PGPL

4515652  31/05/2020

MR. CHUTRARAM NEMARAM GEHLOT
HOUSE NO. 292, BERA BHERU SAGAR, PACHUNDA KALA, BAGRI, PALI – 306114, RAJASTHAN
INDIVIDUAL

Address for service in India/Attorney address:
K2IPR(PATENT & TRADEMARK ATTORNEYS)
701-702, CRYSTAL TOWER, MARUTI LANE, BEHIND HOTEL RESIDENCY, FORT, MUMBAI-400 001, MAHARASHTRA, INDIA

Proposed to be Used

AHMEDABAD

Raw and unprocessed agricultural, aquacultural, horticultural and forestry products; Raw and unprocessed grains and seeds; Fresh fruits and vegetables, fresh herbs; Natural plants and flowers; Bulbs, seedlings and seeds for planting; Live animals; Foodstuffs and beverages for animals; Malt.
4515762   01/06/2020
PACEGREENLIFE AGRO PRIVATE LIMITED
603/1 PACEGREENLIFE AGRO PRIVATE LIMITED Kudagipatti NathamTaluk DINDUGAL 624403 TAMIL NADU
A pvt. Limited Company

Address for service in India/Attorney address:
LEGALRAASTA TECHNOLOGIES PRIVATE LTD
B - 300, Saraswati Vihar, Pitampura, Delhi - 110034

Proposed to be Used
CHENNAI
Organic Agricultural, horticultural, Products, Animal Foodstuff
4516163   01/06/2020
SATHENAPALLI SIVA NAGA KUMARI
4-48/1, Near Sai baba Temple, Madepalli, ELURU Mandal, W G Dist, Andhra Pradesh
An Individual

Address for service in India/Attorney address:
LEGALRAASTA TECHNOLOGIES PRIVATE LTD
B - 300, Saraswati Vihar, Pitampura, Delhi - 110034

Proposed to be Used
CHENNAI

Agricultural and aquacultural crops, horticulture and forestry products
Jayorgg

4516228  01/06/2020

R JAYAVANI
NO 26B, BHARATHEESWARAR COLONY 5TH STREET, KODAMBAKKAM, CHENNAI, TAMIL NADU - 600024

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used

CHENNAI
Almonds [fruits]; Fresh fruits and vegetables; Fresh and unprocessed fruits, vegetables, nuts and seeds; Seeds for growing fruits and vegetables; Agricultural products; Raw and unprocessed agricultural, aquacultural, horticultural and forestry products
SAMRAT SONA
4516285  01/06/2020
SWARAJ SEEDS COMPANY PRIVATE LIMITED
PLOT NO: 3004/1, G.I.D.C., PHASE-3 CHHATRAL, TA: KALOL CHHATRAL
Small Enterprise
Address for service in India/Attorney address:
DHAIRYA Shah
7/B Vardan Tower, Opp Lakhudi Circle, Beside Vimal House, Navrangpura, Ahmedabad - 380009
Used Since :17/03/2016
AHMEDABAD
Agricultural and aqua cultural crops, horticulture and forestry products, Plants, Seeds, bulbs and seedlings for plant breeding, Seeds for Agriculture purposes, Seeds for Agriculture use, Unprocessed seeds for Agriculture use
SURENDRA SINGH SUGAN SINGH SHEKHAWAT
GYANJYOT STREET, OPP KAMLABAUG, CHANDNI APPARTMENT, PORBANDAR
INDIVIDUAL

Address for service in India/Attorney address:
TARUN AGARWAL
216, PINKCITY TOWER PITAL FACTORY JAIPUR, 302016

Proposed to be Used
AHMEDABAD
MANUFACTURE OF PREPARED FEEDS FOR BIRDS, FISH, CATS, DOGS.
FAIRTRIBE

4516913  02/06/2020

MR. RAGHVENDRA SINGH
SECOND FLOOR, M-83, SOUTH CITY 1, GURGAON, HARYANA 122001
A PROPRIETORSHIP FIRM

Address for service in India/Attorney address:
GAURAV AND PARTNERS
16/74, FIRST FLOOR, JOSHI ROAD, KAROL BAGH (OPP. NITCO COMPANY), DELHI-110005

Proposed to be Used
DELHI

Raw and unprocessed agricultural, aquaculture, horticultural and forestry products; Raw and unprocessed grains and seeds; Fresh fruits and vegetables, fresh herbs; Natural plants and flowers; Bulbs, seedlings and seeds for planting; Live animals; Foodstuffs and beverages for animals; Malt as included in class 31
4516988   02/06/2020
MASTER CRAFT INDUSTRIES
PLOT NO. 21, PHASE-9, INDUSTRIAL AREA, SAS NAGAR, MOHALI 160062, PUNJAB
PARTNERSHIP
Address for service in India/Agents address:
K.G. MAHESHWARI AND ASSOCIATES
7-A, TRIBUNE COLONY, AMBALA CANTT-133 001 (HARYANA)
Proposed to be Used
DELHI
RAW AND UNPROCESSED AGRICULTURAL, AQUACULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS; RAW
AND UNPROCESSED GRAINS AND SEEDS; FRESH FRUITS AND VEGETABLES, FRESH HERBS; NATURAL PLANTS AND
FLOWERS; BULBS, SEEDLINGS AND SEEDS FOR PLANTING; LIVE ANIMALS; FOODSTUFFS AND BEVERAGES FOR
ANIMALS; MALT
4516999  02/06/2020
SURENDRA SINGH SUGAN SINGH SHEKHAWAT
GYANJYOT STREET, OPP KAMLABAUG, CHANDNI APPARMENT, PORBANDAR
INDIVIDUAL
Address for service in India/Attorney address:
TARUN AGARWAL
216, PINKCITY TOWER PITAL FACTORY JAIPUR 302016
Proposed to be Used
AHMEDABAD
MANUFACTURE OF PREPARED FEEDS FOR BIRDS, FISH, CATS, DOGS
4517591  02/06/2020
RAMBABU NAIDU NEELAM
PLOT NO 303, PHASE I, SAKETH TOWN SHIP, KAPRA, HYDERABAD, RANGAREDDY, TELANGANA - 500062
Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used

CHENNAI

RAW AND UNPROCESSED AGRICULTURAL, AQUACULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS; RAW AND UNPROCESSED GRAINS AND SEEDS; FRESH FRUITS AND VEGETABLES, FRESH HERBS; NATURAL PLANTS AND FLOWERS; BULBS, SEEDLINGS AND SEEDS FOR PLANTING; LIVE ANIMALS; FOODSTUFFS AND BEVERAGES FOR ANIMALS; MALT
4517849  03/06/2020
SEATRACK INTERNATIONAL TRADEX PRIVATE LIMITED
712 B MODI TOWER 98 NEHRU PLACE NEW DELHI South Delhi DL 110019 IN
Private Limited Company
Address for service in India/Attorney address:
ANU SHARMA ADVOCATE
625, SECTOR-5, NEAR HUDA GROUND, GURGAON, HR 122001
Proposed to be Used
DELHI
Raw and unprocessed agricultural, aquacultural, horticultural and forestry products; Raw and unprocessed grains and seeds; Fresh fruits and vegetables, fresh herbs; Natural plants and flowers; Bulbs, seedlings and seeds for planting; Live animals; Foodstuffs and beverages for animals; Malt.
TERRAKI

M/S. VITAL WELLNESS
102, PANCHAMRUT, 47, VISHWAS COLONY, NEAR PIZZA BELL, ALKAPURI, VADODARA 390007, GUJARAT, INDIA

Partnership Firm

Address for service in India/Attorney address:
MEHTA LEGAL
402-04, SHILP-2, NEAR SALES INDIA, INCOME TAX CIRCLE, ASHRAM ROAD, AHMEDABAD - 380 009, GUJARAT

Proposed to be Used

AHMEDABAD

Raw and unprocessed agricultural, aquacultural, horticultural and forestry products; Raw and unprocessed grains and seeds; Fresh fruits and vegetables, fresh herbs; Natural plants and flowers; Bulbs, seedlings and seeds for planting; Foodstuffs and beverages for animals
SILT ORGANICS

4518368    03/06/2020

SIDDHARTHA KALITA
House No. 9, Byelane 5 - Namghar Path (opp. Sukafa Bhawan), Jayanagar, P.O. Khanapara, Guwahati - 781022, Assam
Sole Proprietor

Address for service in India/Agents address:
RATTAN LAL
98/12, JAWAHAR NAGAR, LUDHIANA-141 002 (PUNJAB)

Proposed to be Used
KOLKATA
Fresh Fruits & Fresh Vegetables as included in Class 31.
4518756   03/06/2020
M/S. SYNTENY SEEDS (I) PVT.LTD
# FLAT NO. 301, SAI SHAKTI GUT NO. 28, KANCHANWADI PAITHAN ROAD, AURANGABAD - 431005,
A PRIVATE LIMITED COMPANY INCORPORATED UNDER COMPANIES ACT 2013

Address for service in India/Attorney address:
NAVEEN KUMAR ANUMULA
Oscar Legal Services, 8-2-120/86/5/E, Sneha House, Road No.3, Banjara Hills, Hyderabad – 500034, Telangana State, 9052012121

Proposed to be Used
MUMBAI
SEEDS, BULBS AND SEEDLINGS FOR PLANT BREEDING, SEEDS, VEGETABLE SEEDS, FLOWER SEEDS, CROP SEEDS,
AGRICULTURAL SEEDS, PLANT SEEDS, GRAINS (SEEDS), NATURAL SEEDS, FRUIT SEEDS, RAW SEEDS, SUNFLOWER
SEEDS
NCOURAGE SOCIAL ENTERPRISE FOUNDATION (A WHOLLY OWNED SUBSIDIARY OF TATA CHEMICALS LIMITED).
Ground Floor, East Wing, Leela Business Park, Andheri Kurla Road, Andheri (East), Mumbai- 400 059.
Non profit organization registered under Section 8 of the Companies Act, 2013.

Address for service in India/Agents address:
ARJUN T. BHAGAT & CO.
6/B SHAHEEN APARTMENT,132 / 1, MODI STREET, POST BOX NO. 1865, FORT, MUMBAI - 400 001.

Proposed to be Used
To be associated with:
4081797

MUMBAI
Animal feeds and pet foods, foodstuffs for animals, raw and unprocessed agricultural, aquacultural, horticultural and forestry products; live animals; fresh fruits and vegetables, fresh herbs; natural plants and flowers; foodstuffs and beverages for animals; malt; raw and unprocessed grains and seeds; bulbs, seedlings and seeds for planting included in class 31.
RADHEGOPAL

4519868  04/06/2020
JITENDRA GOYAL S/O OM PRAKASH GOYAL
502, TELI PADA, RUPBAS, BHARATPUR – 321 404. STATE RAJASTHAN – INDIA
Individual

Address for service in India/Agents address:
K.C. PATEL & CO.
305, Shivalik-5, Mahalaxmi Cross Road, Paldi, Ahmedabad 380 007 Gujarat

Proposed to be Used
AHMEDABAD
CATTLE FEED, ANIMAL FEED, MIXED ANIMAL FEED, ANIMAL FEED PREPARATIONS INCLUDED IN CLASS 31
4520974  05/06/2020
LIBERTY GROUP MARKETING DIVISION
Liberty House, Railway Road, Karnal, Haryana- 132001
Partnership Firm incorporated under the Indian partnership laws
Address for service in India/Attorney address:
KAPIL WADHWA
DD 13 Kalkaji, LGF New Delhi 110019 India
Proposed to be Used
DELHI
Raw and unprocessed agricultural, aquacultural, horticultural and forestry products; raw and unprocessed grains and seeds; fresh fruits and vegetables, fresh herbs; natural plants and flowers; bulbs, seedlings and seeds for planting; live animals; foodstuffs and beverages for animals; malt.
ALTOS
4521025  05/06/2020
KULVINDER SINGH
S/o Sukkha Singh, Ward no. 12, 3 LLW (LILAWALI), Lilawali, Hanumangarh Rajasthan India Pin 335065
Proprietor

Address for service in India/Attorney address:
VIKAS ASAWAT
3/183 GANESH TALAB BASANT VIHAR KOTA ,RAJASTHAN 324009

Proposed to be Used
AHMEDABAD
Cattle Feed, Foodstuff for animals included in class 31
MRS. BECTOR'S
3025458   06/08/2015
CREMICA FOOD INDUSTRIES LIMITED
202, GF, OKHLA INDUSTRIAL ESTATE, PHASE-III, NEW DELHI 110020
MERCHANTS & MANUFACTURERS
Address for service in India/Agents address:
MADAMSER & CO.
FLAT NO. E (GF), SAGAR APTS., 6, TILAK MARG, NEW DELHI-110001.
Used Since : 24/06/1978
DELHI
SYRUPS, CRUSHES, SYRUPS AND THEIR CONCENTRATES AND THEIR RESPECTIVE DILUTIONS INCLUDED IN CLASS 32
INOX FMCG PRIVATE LIMITED
612-618, Narain Manzil, 23 B K Road, New Delhi 110001
Manufacturers and Merchants
A company registered under Companies Act, 2013

Address for service in India/Agents address:
Khaitan & Co.
Khaitan & Co. One Indiabulls Centre, 13th Floor, 841 Senapati Bapat Marg, Elphinstone Road, Mumbai 400 013.

Proposed to be Used
To be associated with: 3286633, 3286634

DELHI
Beers; mineral water; aerated waters and other non-alcoholic beverages; fruit beverages and fruit juices; syrups and other preparations for making beverages; Flavoured water; Carbonated water; Packaged Drinking water.
3577341    23/06/2017
PVR LTD.
61, BASANT LOK, VASANT VIHAR, NEW DELHI 110057, DELHI
SERVICE PROVIDERS
Address for service in India/Attorney address:
SUMIT GAHLAWAT ADV.
1/8 L.G.F. SARVAPRIYA VIHAR NEW DELHI 110016
Used Since :27/03/2017

DELHI
MINERAL AND AERATED WATERS, AND OTHER NON-ALCOHOLIC DRINKS, FRUITS DRINKS AND FRUIT JUICES,
SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES.
MinakshiAqua

3588825    10/07/2017
SANJAY OMKARNATH PANDEY
A 1003, Pramukh hills, Chharwadi Road, Near hariya hospital, Vapi, Pardi, Vapi, Valsad,
INDIVIDUAL

Address for service in India/Agents address:
UMESH AGGARWAL
195, GROUND FLOOR, POCKET 15, SECTOR 24, ROHINI, DELHI-110085

Proposed to be Used
AHMEDABAD
Mineral and aerated waters

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE word AQUA.
AL MARAI COMPANY
P.O. Box 8524, Riyadh 11492, Kingdom of Saudi Arabia.
a limited liability company registered in Saudi Arabia.

Address for service in India/Attorney address:
MR. ROHIT SINGH
ABU-GHAZALEH INTELLECTUAL PROPERTY TMP AGENTS INDIA PVT.LTD. HL ARCADE-3RD FLOOR, PLOT NO 14, SEC-V (MLU) ABOVE AXIS BANK, DWARKA, NEW DELHI 110075

Proposed to be Used

To be associated with:
2366224, 2366229, 3601324

DELHI
Beverages (Non-alcoholic --), Cider [non-alcoholic], Cocktails, non-alcoholic, Fruit juice beverages (Non-alcoholic --), Fruit juices, Grape must [unfermented], Juice (Fruit --), Mineral water [beverages], Non-alcoholic beverages, Sorbets [beverages].
3618663  23/08/2017
CARLSBERG INDIA PRIVATE LIMITED
4th Floor, Rectangle No. 1, Commercial Complex, D-4, Saket, New Delhi-110017.
Body Incorporate

Address for service in India/Agents address:
D K LALWANI & CO.
403, SHAKUNTALA BUILDING, 59, NEHRU PLACE, NEW DELHI-110 019.

Proposed to be Used
To be associated with:
2542486, 2747052

DELHI
Beers, mineral and aerated waters, and other non-alcoholic drinks, fruit drinks and fruit juices; syrups and other preparations for making beverages.
FRUTONE
3668456  02/11/2017
GUNJAN RATHI TRADING AS, METRO FOOD & BEVERAGES
RANGALIVITA, PO. SAHUDANGI HAT, PS. BHAKTINAGAR, JALPAIGURI,
SINGLE FIRM
Address for service in India/Attorney address:
BHARATIYA TRADE PROTECT BUREAU
DEY LODGE, 1ST FLOOR, NAJRUL SARANI, ASHRAM PARA, SILIGURI-734 001, WEST BENGAL, INDIA.
Proposed to be Used
KOLKATA
fruit drinks and fruit juices
Nature's Toppik
3678062  14/11/2017
RAGHAVENDRA TRIVIKRAM BHAT
#1-44A, Anurag Kallama Puttur Taluk, Mundoor Mundur Puttur, Dakshina Kannada – 575202, Karnataka
Proprietor
Address for service in India/Attorney address:
N. LAKSHMI PRIYA
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since :02/11/2017
CHENNAI
BEERS; MINERAL AND AERATED WATERS AND OTHER NON-ALCOHOLIC BEVERAGES; FRUIT BEVERAGES AND FRUIT JUICES; SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES
MARK IS USE AND READ AS A WHOLE.
JMDEE AQUA

3685791   23/11/2017

BISHNU PRASAD CHHOTRAY PROPRIETOR OF JMD BEVERAGE
DEULBASTA,PO-ARGUL,PS-JATNI,DIST-KHORDHA,PIN-752050,ODISHA
SOLE PROPRIETOR

Address for service in India/Attorney address:
ODISHA TRADE MARK BUREAU
PLOT NO.360,ICE FACTORY ROAD,MANA VILLAS,COLLEGE SQUARE,CUTTACK 753 003,ODISHA,INDIA

Proposed to be Used
KOLKATA
PACKAGING DRINKING WATER
3690560  29/11/2017
SANKALP CHHIBBER PROPRIETOR OF GOOD TIME'S VENTURES INDIA INC.
SAHIL PLAZA, PLOT NO. 23-24, 6TH FLOOR, NEAR LIBRA BUS SERVICE, MODEL TOWN EXTENSION, BLOCK-D, DUGRI ROAD, LUDHIANA, PUNJAB
SOLE PROPRIETOR
Address for service in India/Attorney address:
TYAGI CERTIFICATIONS
3/112, GROUND FLOOR, LALITA PARK, LAXMI NAGAR, DELHI-110092
Proposed to be Used
DELHI
Beers; Mineral and aerated waters and other non-alcoholic beverages; Fruit beverages and fruit juices; Syrups and other preparations for making beverages
PUREGANIC
3690563  29/11/2017
PUREGANIC HEALTH CARE
PLOT NUMBER 44 A KUAWALA DEHRADUN-248001 UTTARAKHAND
PARTNERSHIP FIRM
Address for service in India/Attorney address:
FILING GANESHA
HOUSE NO.5 CHOTA BHARWARA NEAR LAXMI GARDEN ARVIND ACADEMY LUCKNOW 226010 UTTAR PRADESH INDIA
Used Since: 21/05/2015

DELHI
AERATED WATER, NON ALCOHOLIC DRINKS, FRUIT DRINKS AND FRUITS JUICES, SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES
PUREGANIK

3690586  29/11/2017
MANISH MITTAL
PLOT NUMBER 57 RAJDHANI ENCLAVE GMS ROAD DEHRADUN-248001 UTTARAKHAND
PROPRIETOR

Address for service in India/Attorney address:
FILING GANESHA
HOUSE NO.5 CHOTA BHARWARA NEAR LAXMI GARDEN ARVIND ACADEMY LUCKNOW 226010 UTTAR PRADESH INDIA

Proposed to be Used
DELHI
MINERALS AND AERTAED WATER, ALL OTHER NON ALCOHOLIC DRINKS, FRUTI DRINKS, FRUIT JUICES, SYRUPS, AND OTHER PREPARATIONS FOR MAKING BEVERAGES.
PUREGANO
3690615  29/11/2017
MANISH MITTAL
PLOT NUMBER 57, RAJDHANI ENCLAVE GMS ROAD DEHRDUN-248001 UTTARAKHAND
PROPRIETOR
Address for service in India/Attorney address:
FILING GANESHA
HOUSE NO.5 CHOTA BHARWARA NEAR LAXMI GARDEN ARVIND ACADEMY LUCKNOW 226010 UTTAR PRADESH INDIA
Proposed to be Used
DELHI
MINERAL AND AERATED WATER AND OTHER NON ALOCHOLIC DRINKS, FRUIT DRINKS, FRUITS JUICES, SYRUPS, AND OTHER PREPRATIONS FOR MAKING BEVERAGES
3693364  02/12/2017

IBIZZA FOOD SPECIALITY PVT LTD
101-102, PLOT NO 15-16, HANS PARK ENCLAVE, NEAR GURGAON GRAMIN BANK, CATERPURI ROAD, PALAM VIHAR EXTENSION
PRIVATE LIMITED COMPANY

Address for service in India/Attorney address:
JEWESH MANUJA (ADVOCATE)
C/O JAY KAY REGISTRATION SERVICE C-114 1ST FLOOR FATEH NAGAR NEW DELHI 110018
Used Since :15/09/2017

DELHI
MANUFACTURER OF ALL KINDS OF FRUIT/FLAVORED SYRUPS, FRUIT/FLAVORED SQUASHES, FRUIT CONCENTRATES, FRUIT CRUSHES, CORDIALS, SHARBATS.
3695857  06/12/2017

P. RAJASEKARAN
NO. 5/7 RAJAJI NAGAR, 2ND CROSS STREET VILLIVAKKAM, CHENNAI 600049
PROPRIETOR

Address for service in India/Attorney address:
RAGINI AGRAWAL
H-30 1st Floor Near Sai Mandir Laxmi Nagar Delhi 110092

Proposed to be Used
CHENNAI
Mineral Water
mark shall be used as represented
3698041  08/12/2017
CHINTAN BHALLA TRADING AS M/S. KAILASH SPRINGS JAL
205, 2ND FLOOR, JANAK CINEMA COMPLEX, JANAK PURI, NEW DELHI-110058
KAILASH SPRINGS JAL is a Proprietorship Firm with CHINTAN BHALLA AS PROPRIETOR
Address for service in India/Attorney address:
PURVA CHUGH
8/2 Rajinder Nagar, New Delhi-110060
Proposed to be Used
DELHI
Natural Springs Water, Packaged Drinking Water, Mineral Water
3705097  18/12/2017

MR. PARDUMAN SINGH
# 786/6, Ward No. 19, Dr. Gora Mal Street, Malerkotla Road, Khanna-141401, Distt. Ludhiana (Punjab)
INDIVIDUAL

Address for service in India/Agents address:
BASSI & ASSOCIATES
4, FIRST FLOOR, SYNDICATE COMPLEX, BINDRABAN ROAD, CIVIL LINES, LUDHIANA-1

Used Since :01/04/2017

DELHI
Soft Drink, Juices, Non-Alcoholic Drinks, Syrup for making Lemonade
COCO CABANA
3712258  27/12/2017
ALL MARKET SINGAPORE PTE. LTD.
#02-03/04 The Galen 61 Science Park Road Singapore 117525
Company incorporated in Singapore
Address for service in India/Attorney address:
LALL & SETHI
D-17, South Extension Part - 2, New Delhi - 110049

Proposed to be Used
DELHI
Coconut water; coconut water based beverages.
REGENT
3714390  28/12/2017
SHAMIM AKHTER
265/201, PANCHBERIA, KHARAGPUR, MEDNAPUR(W)
NEW APPLICANT
Address for service in India/Attorney address:
SEN ASSOCIATES
65 CHANDITALA STREET, UTTARPARA, HOOGHLY, PIN 712 258, WEST BENGAL, INDIA.
Proposed to be Used
KOLKATA
AERATED & MINERAL WATER BEING IN CLASS 32.
3721987 09/01/2018

HIREN P. VADERA
ANAND NAGAR COLONY, L/6/62, OPP. BAPA SITARAM PAN KOTHARIYA ROAD RAJKOT-360002 GUJARAT, INDIA.
INDIVIDUAL (SOLE PROPRIETOR)

Address for service in India/Attorney address:
RAMESH G. SABAD
YADUNANDAN 3-KISHANPARA B/H OLD CANCER HOSPITAL OPP SHREE PALACE RAJKOT - 360001, GUJARAT, INDIA.
Used Since: 15/06/2017

AHMEDABAD
Mixes for making sherbet beverages, Soft drinks, Cola drinks, Fruit drinks, Fruit-flavoured drinks, Frozen carbonated drinks, Orange juice beverages, Frozen fruit drinks, Apple juice drinks, Fruit juices and drinks, Syrups for making soft drinks, Concentrates used in the preparation of soft drinks, Essences for making non-alcoholic drinks, not in the nature of essential oils, Syrup for making beverages, Syrups and other preparations for making beverages, Syrups used in the preparation of soft drinks, in class-32
3722722  09/01/2018
JAI BABA BARFANI FOODS AND BEVERAGES PRIVATE LIMITED
Vill Kukurha, PO Kukurha, PS- Itarhi, Buxar, Bihar-802123
BODY INCORPORATE
Address for service in India/Agents address:
PRIYANKA
RZ 18E/2, STREET NO.3, MAIN SAGAR PUR, NEW DELHI-110046

Proposed to be Used
KOLKATA
Beverages, Water, Alcohol free beverages
Kapila Sampoorna

3724925  11/01/2018

SAMEER SHIVHARE
109/363, R.K Nagar, Kanpur- 208012, Uttarpradesh
Proprietor

Address for service in India/Attorney address:
ANJALI MOTA
F-97, 4th Floor, Anna Nagar (East), Chennai – 600102, Tamil Nadu

Used Since :01/11/2017

DELHI

BEERS; MINERAL AND AERATED WATERS AND OTHER NON-ALCOHOLIC BEVERAGES; FRUIT BEVERAGES AND FRUIT JUICES; SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES
SF SHYAM FRESHI

3731836  19/01/2018
REKHA CHOUDHARY PROPRIETOR OF M/S SWASTIK FOOD AND BEVERAGES
74-75, ALKAPURI HOUSING YOJNA, NIWARU, JAIPUR
SINGLE FIRM
Address for service in India/Attorney address:
ADVOCATE ANIL KUMAR SHARMA
PLOT N.J-17D, J-17E, OFFICE NO. F-103 EARTH DESIGN TOWER, RAMESH MARG, C SCHEME, JAIPUR - RAJASTHAN

Proposed to be Used

AHMEDABAD

MINERAL WATER, SODA WATER; BEVERAGES (NON-ALCOHOLIC); FRUIT EXTRACTS (NON-ALCOHOLIC), FRUIT DRINKS, FRUIT JUICES, MILK (PEANUT) (SOFT DRINKS; NON-ALCOHOLIC HONEY-BASED BEVERAGES; SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES INCLUDED IN CLASS 32.
3737901  27/01/2018
ASHOK BABAN TANPURE
SHIVPRakash CELEBRATION. A/505, PLOT NO - 07, SECToR 11, KAMOTHE, NAVI MUMBAI, NAVI MUMBAI-410209, MAHARASHTRA.
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
MUMBAI
Drinking mineral water, Beverages, Beers; Mineral and aerated waters and other non-alcoholic beverages; Fruit beverages and fruit juices; Syrups and other preparations for making beverages
3739987  30/01/2018
SANJESH KUMAR BATRA
B-122, ASHOK VIHAR PH-I, ASHOK VIHAR H.O., NORTH WEST DELHI, DELHI 110052
An Individual
Address for service in India/Attorney address:
KANIKA JAIN
LegalRaasta Technologies Pvt. Ltd, B-300 Saraswati Vihar Pitampura Delhi -110034

Proposed to be Used
DELHI
Fruit beverages, Juices, preparations for making aerated water, aloe vera drinks, non-alcoholic aerated water, non-alcoholic beverages cider, non-alcoholic cocktails, non-alcoholic non-alcoholic fruit extracts, non-alcoholic fruit juice beverages, fruit juices / fruit juice fruit nectars, non-alcoholic lemonades, smoothies, soya-based beverages, other than milk substitutes, syrups for beverages, syrups for lemonade, tomato juice [beverage], vegetable juices [beverages], waters [beverages], coconut water drink with nata de coco (coconut extract)

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE word separately. Mark shall be used as a whole
3741996   01/02/2018
Empresa de Cervejas da Madeira, Sociedade Unipessoal, Lda.
Pezo - Parque Empresarial da Zona Oeste, Socorridos, 9304-003 Câmara de Lobos, Madeira, Portugal
A company organized and exiting under the laws of Portugal

Address for service in India/Agents address:
S.S. RANA & CO.
317, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI - 110 003.

Proposed to be Used
DELHI
Beers.
MANISH KUMAR SINGH PROPRIETOR OF M/S SHANTI ENTERPRISES
GUTUWA NAYA NAGAR, BARKAKANA, PS - PATRATU, HEHAL, RAMGARH, BARKAKANA NTS, JHARKHAND, PIN. 829103
SOLE PROPRIETOR
Address for service in India/Attorney address:
S. CHATTERJEE & ASSOCIATES
349/3,INDIRA GANDHI ROAD,KONNAGAR,HOOGHLY,PIN 712 235,WEST BENGAL,INDIA.

Proposed to be Used
KOLKATA
Beers; mineral and aerated waters and other non-alcoholic beverages; fruit beverages and fruit juices; syrups and other preparations for making beverages
PIYUSH

3750952  12/02/2018

SANJAY KUMAR

trading as ; PRAGYA FOOD AND BEVERAGES INDUSTRIES

RAM NAGAR, GALI NO 2, OPP. HOUSING BOARD, NASIBPUR NARNAUL, DISTRICT, MOHINDERGARH-123001 HARYANA

MANUFACTURERS AND MERCHANTS

Address for service in India/Attorney address:

RATISH SANGHI (ADVOCATE)

legal discuss LLP. CHAMBER NO-9, distt. & SESSION COURT, NARNAUL

Proposed to be Used

DELHI

BEERS, MINERAL AND AERATED WATERS, AND OTHER NON-ALCOHOLIC DRINKS; FRUIT DRINKS AND FRUIT JUICES;
SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES
3751329 12/02/2018
SRI BHAGIRATH SHARMA TRADING AS NATURAL WATER INDUSTRIES
MAKUM ROAD, NEAR SHIVDHAM TEMPLE, TINSUKIA, ASSAM - 786125
INDIVIDUAL
Address for service in India/Attorney address:
NAVDEEP & ASSOCIATES
B - 13, NEW YOGESHWAR SOCIETY, NR. PARAS PRABHU SOCIETY, OPP. VISHAL NAGAR, ISANPUR, AHMEDABAD - 382443, GUJARAT

Proposed to be Used
KOLKATA
PACKAGED DRINKING WATER, SODA, MINERAL WATER, FRUIT DRINKS, NON - ALCOHOLIC DRINKS, LITCHI, AND OTHER PREPARATIONS FOR MAKING BEVERAGES
3751902  13/02/2018
JAVED ALIHUSEN DAMANI
trading as ;ZAMANA BEVERAGES
PLOT NO. 61/62, ILABEN ESTATE, B/H-ARVEE DENIM, NAROL-SARKHEJ ROAD, NAROL, AHMEDABAD - 382405 GUJARAT (INDIA)

Proposed to be Used
AHMEDABAD
BEERS, MINERAL AND AERATED WATER AND OTHER NON-ALCOHOLIC DRINKS, FRUIT DRINKS, FRUIT JUICES, SYRUPS AND PREPARATION FOR MAKING BEVERAGES INCLUDED IN THIS CLASS.
KAVERI BLUES

3752076   13/02/2018

SHUBHAM KUMAR
T-179, GALI NO-3, GAUTAM PURI DELHI-110053.
PROPRITOR

Address for service in India/Attorney address:
SAI ASSOCIATES
F-175, 30 FUTA ROAD, KHAJURI KHASS DELHI 110094

Proposed to be Used

DELHI

BEERS; MINERAL AND AERATED WATERS AND OTHER NON-ALCOHOLIC BEVERAGES; FRUIT BEVERAGES AND FRUIT JUICES; SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES IN CLASS-32.
FRUITFULLY YOURS

3752084   13/02/2018
CREMICA FOOD INDUSTRIES LTD.
202, BEHIND KOTAK MAHINDRA BANK, OKHLA INDUSTRIAL PHASE III, NEW DELHI-110020
MANUFACTURERS AND MERCHANTS
Address for service in India/Agents address:
MADAMSER & CO.
FLAT NO. E (GF), SAGAR APARTS., 6, TILAK MARG, NEW DELHI-110001.

Proposed to be Used
DELHI
SYRUPS, CRUSHES, SYRUPS AND THEIR CONCENTRATES AND THEIR RESPECTIVE DILUTIONS INCLUDED IN CLASS 32.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORDS SEPARATELY
DEV RISHI

3752554  13/02/2018

NITIN SETH
C-1/203, Janak Puri, New Delhi-110058.

Individual

Address for service in India/Attorney address:
VIDHANI TRADE MARKS CO.
11/12, UGF, P.N. BANK BUILDING, WEST PATEL NAGAR, N. DELHI-8.

Proposed to be Used
DELHI

Aerated Water; Beverages (Non-Alcoholic); Fruit Juice Beverages (Non-Alcoholic); Fruit Juices; Fruit Nectars (Non-Alcoholic); Ginger Ale; Ginger Beer; Juice (Fruit); Lemonades; Mineral Water (Preparation for making); Mineral Water (Beverages); Nectars (Fruit) [Non-Alcoholic]; Soda Water; Tomato Juice (Beverage); Vegetable Juice (Beverage).
3753606    14/02/2018
CELEBRATION FOODS PVT. LTD.
111, 1st FLOOR, MOHTA BUILDINGS, 4 BHIKAJI CAMA, PLACE, NEW DELHI - 110066.
BODY-INCORPORATE

Address for service in India/Agents address:
PURI & PURI (ADVOCATES)
4969/5, IST FLOOR, SIRKIWALAN, (NEAR HAUZ QAZI POLICE STATION) HAUZ QAZI, DELHI-6

Proposed to be Used
DELHI
Beers; Mineral and aerated waters and other non-alcoholic beverages; Fruit beverages and fruit juices; Syrups and other preparations for making beverages.
AMULIP

3753638  14/02/2018

MR. ASHISH Dahiya.
H. NO.-244/19, PREET VIHAR, NEAR OLD D.C. OFFICE, SONIPAT, HARYANA, INDIA.

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used

DELHI
Beer, Ale, Stout and Porter; Carbonated Waters; Mineral and Aerated Waters and other Non-Alcoholic Drinks & Beverages; Soda water, Tonic Water, Fruit Drinks, Cold Drink, Energy Drink, Soft Drinks; Sport Drinks; Isotonic Drinks; Fruit Juices & Squashes; Sherbets(Beverages); Syrups, Powders, Flavourings and other preparations for makings beverages included in class 32.
DRAGONHEAD
3754335    15/02/2018
HAPPY HEAD BREWERY PRIVATE LTD.
R10 B, Windsor Court, DLF Phase-IV, Gurgaon-122009, INDIA
AN INDIAN COMPANY
Address for service in India/Agents address:
ROBIN MARK GROSER
D-1/5, DLF QUTAB ENCLAVE, PHASE-I,GURGON
Proposed to be Used
DELHI
BEER
3755503  16/02/2018

EHSAN JAVAID SYED,
House No. 8, Green Lane, Shah Anwar Colony, Hyderpora, Bye Pass West, Srinagar, Jammu and Kashmir -190014,
Individual

Address for service in India/Attorney address:
ADASTRA IP PVT LTD
B2-1050, Spaze iTech Park, Sohna Road, 122002 Gurgaon Delhi NCR, India

Proposed to be Used
DELHI
Fruit Juice, Concentrate, Concentrated fruit juices and Pulp
3755506   16/02/2018
EHSAN JAVAID SYED,
House No. 8, Green Lane, Shah Anwar Colony, Hyderpora, Bye Pass West, Srinagar, Jammu and Kashmir -190014,
Individual

Address for service in India/Attorney address:
ADAstra IP Pvt Ltd
B2-1050, Spaze iTech Park

Proposed to be Used
DELHI
Fruit Juice, Concentrate, Concentrated fruit juices and Pulp
CHAZZE
3758400  20/02/2018
RAMKRIPA AGRO FOODS PVT. LTD.
615, 6TH FLOOR, PLOT NO.-9, LAXMIDEEP BUILDING, LNDC, DISTRICT CENTER, LAXMI NAGAR, DELHI-110092
MANUFACTURERS AND MERCHANTS
A COMPANY INCORPORATED UNDER THE PROVISIONS OF INDIAN COMPANIES ACT, 1956
Proposed to be Used
DELHI
BEERS; MINERAL AND AERATED WATERS AND OTHER NON-ALCOHOLIC DRINKS; FRUIT DRINKS AND FRUIT JUICES;
SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES
FROOPERS
3772564  08/03/2018
CREMICA FOOD INDUSTRIES LTD.
202, BEHIND KOTAK MAHINDRA BANK, OKHLA INDUSTRIAL PHASE III, NEW DELHI-110020
MANUFACTURERS AND MERCHANTS
Address for service in India/Agents address:
MADAMSER & CO.
FLAT NO. E (GF), SAGAR APTS., 6, TILAK MARG, NEW DELHI-110001.
Proposed to be Used
DELHI
SYRUPS, CRUSHES, SYRUPS AND THEIR CONCENTRATES AND THEIR RESPECTIVE DILUTIONS INCLUDED IN CLASS 32.
3787062  23/03/2018
MRS. PRITI M. SINGH TRADING AS: ANUSHKA ENTERPRISES
ROOM NO-603, A- WING, REGENCY PARK, SECTOR-5, PLOT NO-2, KHARGHAR, NAVI MUMBAI-410210, MAHARASHTRA, INDIA
Sole Proprietor
Address for service in India/Attorney address:
SAI ANAND SERVICE
73/3, SAI KRUPA CHS., POKHARAN ROAD NO-1, SHIVAI NAGAR, THANE (W)- 400 606, MAHARASHTRA, INDIA.

Proposed to be Used
MUMBAI
MINERAL AND AERATED WATERS, DRINKING WATER
3823670  04/05/2018
N.TAMILVANAN
trading as ; TJS ENTERPRISES
NO.291, BAJANI KOVIL STREET, MELMANAGAR, POONAMALLEE, CHENNAI - 600 056
MANUFACTURER AND MERCHANT
SOLE PROPRIETOR
Proposed to be Used
CHENNAI
PACKAGED DRINKING WATER
3885159  11/07/2018
AVANZA INDUSTRIES LLP
8B SATHI NIVAS CO.OP.H.SOC.LTD NR.TUBE WELL, JAWAHAR NAGAR, VASNA AHMEDABAD, GUJARAT 380007
Mineral and aerated waters and other nonalcoholic drinks, including but not limited to fruit drinks, fruit juices, fruit flavored waters, Concentrated Powder, Flavored Powder Drink, syrups, powdered m
Partnership
Used Since :13/06/2017
AHMEDABAD
Mineral and aerated waters and other nonalcoholic drinks, including but not limited to fruit drinks, fruit juices, fruit flavored waters, Concentrated Powder, Flavored Powder Drink, syrups, powdered mixes and other preparations for making beverages
M!LF - Man! Loves Food

4000674   17/11/2018

M/S. BENNET & BERNARD GASTRONOMY HOSPITALITY PVT LTD.

2nd Floor, Mathias House, Campal, Panaji Goa – 43001

Director

Address for service in India/Agents address:

H. P. ASSOCIATES

138/2442/7, TAGORE NAGAR, VIKHROLI (E), MUMBAI-400 083.

Proposed to be Used

MUMBAI

Beers; mineral and aerated waters and other non-alcoholic drinks; fruit drinks and fruit juices; syrups and other preparations for making beverages.
SHRI SHRI MAHESH DEV AMRIT
4012845  30/11/2018
DEVANK MILK AND MILK PRODUCTS PVT. LTD.
86, Sachchidanand Nagar, RTO Road, Opposite RTO office, Indore - 452009, Madhya Pradesh
A Private Limited Company Registered under The Companies Act 2013

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.

Proposed to be Used
MUMBAI
Bottled drinking water, Mineral and aerated water and other Non alcoholic drinks, fruit drinks and fruit juice, syrups and other preparation for making beverages
4122924  19/03/2019
BLUE OASIS FOOD & BEVERAGES
Survey No. 201, Harold Villa, Chawli Cross, Uttan Gorai Road, Bhayander West, Thane - 401106, Maharashtra
Partnership Firm

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing, Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway, Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
MUMBAI
Beers; Non-alcoholic beverages; Mineral and aerated waters; Fruit beverages and fruit juices; Syrups and other non-alcoholic preparations for making beverages.
4219527    28/06/2019
BLACKONYX INTERNATIONAL
Flat No. B-002, First Floor, “Uniworth Serinity”, Sy.No.107/4, Doddabele Road off Mysore Road, Kengeri, Bangalore-560 060.
Manufacturers
A Registered Partnership Firm
Address for service in India/Attorney address:
LEX EXIGO
23 TO 29, WHITE HOUSE, FIRT FLOOR, FF6, ST. MARKS ROAD, BANGALORE - 560 001.
Proposed to be Used
CHENNAI
Mineral Water, Spring Water, Colloidal water.
Trade Marks Journal No: 1957 , 20/07/2020           Class 32

4413716    20/01/2020
MRS. KETAKI MANDAR WATVE
36 B, E-Ward, Umed Bunglow, Tarabai Park, Kolhapur-416003, Dist-Kolhapur,
Sole Proprietor

Address for service in India/Agents address:
ANIL D. SAWANT
2/38 NEW PRADHAN BUILDING ACHARYA DONDE MARG NEAR CHILDREN WADIA HOSPITAL PAREL MUMBAI-400012

Proposed to be Used

MUMBAI

Subject to the mark should be use as whole
Trade Marks Journal No: 1957, 20/07/2020 Class 32

4420302 25/01/2020
RAJU ARJUNLAL ADLAKHA
D - 903, 904, RATNADEEP TOWER, B/H. C.P. NAGAR, NEAR ARJUN TOWER, GHATLODIA, AHMEDABAD CITY, AHMEDABAD, GUJARAT - 380061.
INDIVIDUAL
Address for service in India/Attorney address:
GAURAV SONI, ADVOCATE
SONI & SONI - 2ND FLOOR SANGH MITRA, OPP. KESHAV BAGH, ASOPALAV LANE, NR. SHIVRANJANI CROSS ROAD, SATELLITE, AHMEDABAD-380015, GUJARAT INDIA.
Used Since: 20/01/2020

AHMEDABAD
Beers; Non-alcoholic beverages; Mineral and aerated waters; Fruit beverages and fruit juices; Syrups and other non-alcoholic preparations for making beverages.
MR. KUMUD NARAYAN NAGAR PROPRIETOR OF GREEN HEAVEN ORGANICS
SHIV SAMPAT 420, ALOK NAGAR KANADIA ROAD INDORE 452016 (M.P.)

Address for service in India/Attorney address:
NAVKAR ASSOCIATES
317, 3rd FLOOR, SHEKHAR CENTRAL BUILDING, AB ROAD, PALASIA SQUARE INDORE- 452 001 (M.P.) INDIA

Proposed to be Used
MUMBAI
ROSELLE CARBONATED AND NON CARBONATED DRINK JUICE SQUASH AND DRY PETALS
4421371   27/01/2020
AMOD GOPAL KELKAR
Flat No 12, Guruashray Society, Matoshri Nagar, Upnagar, Near Shanti Park, Nashik, Maharashtra 422006
An Individual
Address for service in India/Attorney address:
LEGALRAASTA TECHNOLOGIES PRIVATE LTD
B - 300, Saraswati Vihar, Pitampura, Delhi - 110034
Proposed to be Used
MUMBAI
Drinking mineral water
THIS IS CONDITION OF REGISTRATION THAT THE WHOLE LABEL SHALL BE USED TOGETHER.
LIMPID

4422182  28/01/2020
RITESH RANGRAO PATIL
177/1 a, Raygad Colony, Pachgaon Road, Pachgaon, Kolhapur 416007
Proprietorship Firm

Address for service in India/Attorney address:
PARMESHWAR PRASAD PATEL
near manorama dairy, beside jora talab, Ashok Nagar, Sarkanda, Bilaspur, C.G

Proposed to be Used
MUMBAI
Beers; Non-alcoholic beverages; Mineral and aerated waters; Fruit beverages and fruit juices; Syrups and other non-alcoholic preparations for making beverages
4422301  28/01/2020
NIKET BEVERAGES AND ALLIED MFGS. LLP
546/4, HIRAPRABHU FARM, B/H BHAVIN SCHOOL, PRL ROAD, THALTEJ, AHMEDABAD - 54
Address for service in India/Attorney address:
SURESHKUMAR RAMCHANDRA BUDHANI
1/5, FIRST FLOOR, DARSHAN APPARTMENT, OPP. ANMOL TOWER, SHASTRINAGAR ROAD, NARANPURA,
AHMEDABAD-380013
Used Since :18/01/2018
AHMEDABAD
MINERAL WATER MFG. AND SUPPLYING IN PLASTIC BOTTLES OF VARIOUS SIZES AND ALLIED RELATED AS INCLUDED IN CLASS – 32.
4422876  28/01/2020
Q-FRESH JUICE AND SOFT DRINKS
VI/802 B, Cheruvelikunnu, Mudickal PO, Perumbavoor, Circle, Ernakulam, Kerala - 683547
Partnership

Address for service in India/Attorney address:
RANJITHKUMAR D
No.C-1, 5th Block, 1st-floor, Pari Salai, Mogappair East, Chennai–600037

Proposed to be Used
CHENNAI
Beers; non-alcoholic beverages; mineral and aerated waters; fruit beverages and fruit juices; syrups and other non-
alcoholic preparations for making beverages
4423535    29/01/2020
S.CHARLESNATHAN TRADING AS BENICIA JUICE
NO.41, ARANMANAI PUDHUR 3RD STREET, DHARAPURAM ROAD, TIRUPUR - 641 604, TIRUPUR DIST, TAMILNADU.
SOLE PROPRIETOR

Address for service in India/Agents address:
S. LOGANATHAN
32, SUBBULAKSHMI COMPLEX, BINNY COMPOUND MAIN ROAD, TIRUPUR - 641 601.

Proposed to be Used
CHENNAI
Fruit juices, Fruit juices and beverages, Soda water, Non-alcoholic fruit juice drinks, Fruit drinks, Concentrated fruit juices, Mixed fruit juice, Soft drinks, Drinking water, Fruit-flavoured beverages and Syrups for beverages.

subject to the mark should be use as whole
4426510  31/01/2020
MD. HABIBUR RAHAMAN PROPRIETOR OF K.G.N FOOD & BEVERAGES
RAGHUNATHPUR(P) (MATIA) NORTH 24 PARGANAS WEST BENGAL 743428
THE TRADE MARK ACT 1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
KOLKATA
Fruit juices; Fruit juice beverages, non-alcoholic; Soft drinks; Carbonated waters; Soda water; Drinking water; Flavoured water; Mineral water [beverages]
subject to the mark should be use as represented
GADAPA RAMANAMURTY PROPRIETOR OF SRI VISHAKAA FOOD PRODUCTS
3-94, MAIN VEEDHI, PUSAM, SRIKAKULAM, ANDHRA PRADESH-532458
THE TRADEMARK ACT - 1999

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used

CHENNAI
Energy drinks; Instant energy drinks embedded in 3D-polycapsule printed cups; Soft drinks; Fruit-flavored drinks
subject to the mark should be use as whole
4435995  10/02/2020
PAPPU KUMAR YADAV
10-2-289/2, SHANTI NAGAR, NEAR E-ALAMGIRI MASJID, MASAB TANK, HYDERABAD, TELANGANA - 500028
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Essences for making non-alcoholic beverages, not in the nature of essential oils, Fruit beverages and fruit juices, Concentrates for making fruit beverages, Waters [beverages], Bottled water
4459170  27/02/2020
SYNERGY AQUATECH
RMG BLOCK-5 FLAT-2B HOWRAH AMTA ROAD P.S+P.O-DOMJUR HOWRAH 711405
Manufacturer and Merchant
Partnership Firm

Proposed to be Used
To be associated with:
4459166

KOLKATA
DRINKING WATER, BOTTLED DRINKING WATER, DRINKING MINERAL WATER, DRINKING SPRING WATER, DISTILLED DRINKING WATER, PURIFIED DRINKING WATER, MINERAL WATER, MINERAL WATER (BEVERAGES), AERATED MINERAL WATER.
4461834  04/03/2020
ARJUN KHANNA
Plot No. 6, Gurukul Industrial Area, Sector-38, Saras Khwaja, Faridabad-121003
Individual
Address for service in India/Attorney address:
D.S. ASSOCIATES
I-116, SOUTH CITY-II, GURGAON-122002 HARYANA
Used Since :20/10/2016
DELHI
Beverages, namely, fruit juices, fruit drinks, energy drinks, minerals and aerated waters and other non-alcoholic drinks
4481210  23/03/2020
ADIPTA MAJUMDER
2D, QUEENS PARK, KOLKATA - 700019, WEST BENGAL, INDIA.
An Indian Citizen
Address for service in India/Agents address:
S.S. DATTA & ASSOCIATES
S.S. DATTA & ASSOCIATES, 288/1,B.B. CHATTERJEE ROAD,GROUND FLOOR,KOLKATA 700 042,WEST BENGAL,INDIA.
Proposed to be Used
KOLKATA
Water (Beverages); Cola beverages; Whey beverages ; Fruit-based, Vegetable-based beverages; Syrups for beverages; Non-alcoholic beverages; Nutritionally fortified beverages; Non-alcoholic honey-based beverages; Non-alcoholic dried fruit drinks.
4481735   24/03/2020
MAHANANDU ALIAS SHUBHAM SANTOSH NAIK
C/o Santosh Mahanandu Naik, H.No. 1368., Dhakane, Marcaim, Ponda, SOUTH GOA- 403115, GOA
Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
MUMBAI

Beers; non-alcoholic beverages; mineral and aerated waters; fruit beverages and fruit juices; syrups and other non-alcoholic preparations for making beverages
4483183  29/03/2020
HATSUN AGRO PRODUCT LIMITED
1/20A, DOMAINE, RAJIV GANDHI SALAI(OMR), KARAPAKKAM, CHENNAI-600 097, TAMIL NADU.
A COMPANY Duly REGISTERED UNDER THE COMPANIES ACT.
Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.
Used Since :19/02/2019
To be associated with:
2329132
CHENNAI
WHEY DRINKS; WHEY BEVERAGES; SYRUPS FOR MAKING WHEY-BASED BEVERAGES; BEERS; NON-ALCOHOLIC BEVERAGES; MINERAL AND AERATED WATERS; FRUIT BEVERAGES AND FRUIT JUICES; SYRUPS AND OTHER NON-ALCOHOLIC PREPARATIONS FOR MAKING BEVERAGES.
4483188    29/03/2020
HATSUN AGRO PRODUCT LIMITED
1/20A, DOMAINE, RAJIV GANDHI SALAI(OMR), KARAPAKKAM, CHENNAI-600 097, TAMIL NADU.
A COMPANY DULY REGISTERED UNDER THE COMPANIES ACT.
Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.
Used Since :19/02/2019
To be associated with:
2329132
CHENNAI
WHEY DRINKS; WHEY BEVERAGES; SYRUPS FOR MAKING WHEY-BASED BEVERAGES; NON-ALCOHOLIC BEVERAGES; FRUIT BEVERAGES AND FRUIT JUICES
HATSUN AGRO PRODUCT LIMITED
1/20A, DOMAINE, RAJIV GANDHI SALAI(OMR), KARAPAKKAM, CHENNAI-600 097, TAMIL NADU.
A COMPANY DULY REGISTERED UNDER THE COMPANIES ACT.

Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.

Used Since : 19/02/2019

To be associated with:
2329132

CHENNAI

WHEY DRINKS; WHEY BEVERAGES; SYRUPS FOR MAKING WHEY-BASED BEVERAGES; NON-ALCOHOLIC BEVERAGES; FRUIT BEVERAGES AND FRUIT JUICES
4495467  04/05/2020
REIGN BEVERAGE COMPANY LLC
1547 N. Knowles Ave., Los Angeles, California 90063, USA
a Delaware limited liability company

Address for service in India/Attorney address:
DEPENNING & DEPENNING
120, VELACHERY MAIN ROAD, GUINDY, CHENNAI - 600 032.

Proposed to be Used
CHENNAI
Non-alcoholic beverages, including carbonated drinks and energy drinks; syrups, concentrates, powders and preparations for making beverages, including carbonated drinks and energy drinks; beer.
4495554  04/05/2020
JITENDER KOHLI
Kapkote, Bageshwar, Uttarkhand-263632
Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
DELHI
Beers; non-alcoholic beverages; mineral and aerated waters; fruit beverages and fruit juices; syrups and other non-alcoholic preparations for making beverages.
GOLDFAIR
4497765  08/05/2020
KUMAR VIVEK GAUTAM
G-1, PLOT NO. 124-A, SECTOR-6, VAISHALI, GHAZIABAD, UTTAR PRADESH - 201019
INDIVIDUAL
Proposed to be Used
DELHI
Beers; Non-alcoholic beverages; Mineral and aerated waters; Fruit beverages and fruit juices; Syrups and other non-alcoholic preparations for making beverages
BAREILLY BOLD

4499728  12/05/2020

LATA UPADHYAY
E-495 SF, Greater Kailash-2, New Delhi-110048
An individual & a citizen of India

Address for service in India/Attorney address:
MEERA CHATURE SANKHARI
Jupiter Law Partners Office # 123, First floor, Vipul Agora, MG Road, Gurgaon-122002

Proposed to be Used

DELHI

Beer, mineral and aerated waters, syrups and other non-alcoholic preparations for making beverages and other non-alcoholic beverages covered in this class
NISIL DRINKING WATER

4499747   12/05/2020
NISIL KUMAR DWIVEDI
TEHSIL SIRMOUR,NEAR PANCHAYAT BHAWAN,GRAM POST HINAUTI, HINAUTI,REWA,M.P.
Drinking Water Plant
INDIVIDUAL
Proposed to be Used
MUMBAI
PURIFIED DRINKING WATER
**4500995   14/05/2020**

MANOHARAN.S

trading as ;THENI FOOD AND DRINKS

NO. GS3, COLOR AVENUE, COLOR HOMES, NOOKAMPALAYAM MAIN ROAD, PERUMBAKKAM, CHENNAI - 600 100. TAMIL NADU , INDIA

MANUFACTURE AND MERCHANTS

SOLE PROPRIETOR

**Proposed to be Used**

**CHENNAI**

PACKAGED DRINKING WATER, MINERAL WATER, AERATED WATER, FLAVORED WATER AND OTHER NON-ALCOHOLIC DRINKS, FRUIT DRINKS AND FRUIT JUICES, SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES.
PUREHEART MAKE HAPPY

4502305  15/05/2020
WESTERN INDIA CASHEW COMPANY PRIVATE LIMITED
P.B. NO.75,BEACH ROAD,KOLLAM-691 001,KERALA STATE,INDIA
BODY INCORPORATE

Address for service in India/Attorney address:
LAWYERS' ARCADE
SUPEX CORNER, 2ND FLOOR, SUB REGISTRAR OFFICE ROAD, NEAR GOVT, TRAINING SCHOOL, KANNUR-670 002.
KERALA, INDIA.

Proposed to be Used

To be associated with:
4055376

CHENNAI

MINERAL AND AERATED WATERS AND OTHER NON-ALCOHOLIC BEVERAGES; FRUIT BEVERAGES AND FRUIT
JUICES; SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES.
4502925  16/05/2020
THE UNATI CO-OPERATIVE MARKETING CUM PROCESSING SOCIETY LIMITED
5 KM TALWARA MILESTONE, NR. MUKERIAN HYDEL POWER HOUSE NO. 1, G.T. ROAD, TALWARW DISTT.
HOSHIARPUR, PUNJAB-144216
CO-OPERATIVE SOCIETY
Address for service in India/Agents address:
VISHAL ARORA
# 651, TOP FLOOR, SECTOR - 8-B, CHANDIGARH.

Proposed to be Used
DELHI
BEERS, MINERAL AND AERATED WATERS, AND OTHER NON-ALCOHOLIC DRINKS; FRUIT DRINKS AND FRUIT JUICES;
SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES
Youth Water

4504103   18/05/2020
PARDEEP SINGH
D-18A, Rajouri Garden, Delhi-110027
PROPRIETOR

Address for service in India/Agents address:
ABHISHEK SHARMA
HOUSE NO.451, 1ST FLOOR, WARD-11,NEAR GULSHAN DEPO, PANIPAT-132103, HARYANA.

Proposed to be Used
DELHI

PACKAGED DRINKING WATER INCLUDED IN CLASS 32
4504397    19/05/2020
ABDUL WAHID
Jayanagar, Beltola, Guwahati Assam 781022
an individual

Address for service in India/Attorney address:
LEGALRAASTA TECHNOLOGIES PRIVATE LTD
B - 300, Saraswati Vihar, Pitampura, Delhi - 110034

Proposed to be Used
KOLKATA
Non-alcoholic drinks, Non-alcoholic beverages, Non-alcoholic vegetable juice drinks
DOOZE

4505764 20/05/2020
POMELO FLAVORMAKER MERCHANDISE AND EVENTS PRIVATE LIMITED.
FLAT NO 106 II F, NEW ASIATIC BUILDING, H BLOCK, DELHI -110001
A company incorporated as per laws of India

Address for service in India/Attorney address:
MASON & ASSOCIATES
A-7, LOWER GROUND FLOOR, SARVODAYA ENCLAVE, NEW DELHI - 110017

Proposed to be Used
DELHI

beer, non-alcoholic beverages, non-alcoholic cocktails, carbonated water / aerated water, preparations for making carbonated water / preparations for making aerated water, seltzer water, soda water, table water.
ABHIJIT MAGOTRA TRADING AS SHREE SIDDHI VINAYAK ENTERPRISES
UTTAM NAGAR, KHASRA NO. 546, NEAR CLC RESORT, KUNJWANI, JAMMU - 180010
A SOLE PROPRIETARY FIRM

Address for service in India/Attorney address:
ANUPAM PORWAL
Intellect IPR Consulting F-8 & 9, 1st Floor, Ansal Tower, Opp. Jwala Heri Market, Paschim Vihar, New Delhi - 110063

Proposed to be Used
DELHI
BEERS; NON-ALCOHOLIC BEVERAGES; MINERAL AND AERATED WATERS; FRUIT BEVERAGES AND FRUIT JUICES;
SYRUPS AND OTHER NON-ALCOHOLIC PREPARATIONS FOR MAKING BEVERAGES.
4505852  20/05/2020
MR.RIDDHESHANKUSHA SANYAL, TRADING AS M/S. MISHTU FOODS
27, Senapati Nagar, Near Dighori DahanGhat, Dighori, Nagpur - 440034
Sole Proprietor
Address for service in India/Agents address:
ANIL D. SAWANT
2/38 NEW PRADHAN BUILDING ACHARYA DONDE MARG NEAR CHILDREN WADIA HOSPITAL PAREL MUMBAI-400012

Proposed to be Used
MUMBAI
Beers; Mineral and Aerated Waters and Other Non-Alcoholic Drinks; Fruit Drinks and Fruit Juices; Syrups and Other Preparations For Making Beverages.
VIRENDRA SRIVASTAVA
S/O Sharda Prasad Srivastava, Anand Villa 3RD LANE, NEW COLONY, JIAMAU HAZARATGANJ, Lucknow, Lucknow, UTTAR PRADESH - 226001
An Individual

Address for service in India/Attorney address:
LEGALRAASTA TECHNOLOGIES PRIVATE LTD
B - 300, Saraswati Vihar, Pitampura, Delhi - 110034

Proposed to be Used
DELHI
Beer
4507155  22/05/2020
AADIBHOOMI ORGANIC FOOD & HERBS PRODUCER COMPANY LIMITED
C/O KUNJAN RAM, MISSION CHOWK, WEST RING ROAD KEDARPUR, AMBIKAPUR, DISTRICT SURGUJA (CG) 497001
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
MUMBAI
Beers; Mineral and aerated waters and other non-alcoholic drinks; Fruit juices; Syrups and other preparations for making beverages
4507165   22/05/2020
RAMCHANDRA & SONS
16A Parvati Industrial Estate Co. Op. Society, Pune-Satara Road, Parvati, Pune — 411009
Partnership firm
Address for service in India/Attorney address:
ASHISH KHERKAR
Bhate & Ponkshe 12, Venumadhav Apts, 104/7, Off Lane No.14, Prabhat Road, Pune, 411004, M.S, India +91-20-25437021,25437022
Proposed to be Used
MUMBAI
MINERAL AND AERATED WATERS, AND OTHER NON-ALCOHOLIC DRINKS; FRUIT DRINKS AND FRUIT JUICES; SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES
GRIVOLA
4508049  22/05/2020
GRIVOLA ENTERPRISES PVT. LTD
No:68, Thambiah Road, West Mambalam, Chennai 600033
An Indian Company
Address for service in India/Agents address:
PUTHRAN & ASSOCIATES
B-3, KESAVAN ORCHID (3RD FLOOR), 5/7, NORTH MADA ST., SRI NAGAR COLONY, SAIDAPET, CHENNAI-600015.

Proposed to be Used
CHENNAI
Beers; Non-alcoholic beverages; Mineral and aerated waters; Fruit beverages and fruit juices; Syrups and other non-alcoholic preparations for making beverages
4508322    22/05/2020
M/S BALAJI UDYOOG
Address for service in India/Attorney address:
BHAGWATI AGARWAL
Proposed to be Used
KOLKATA
Beers; non-alcoholic beverages; mineral and aerated waters; fruit beverages and fruit juices; syrups and other non-
alcoholic preparations for making beverages included in Class 32.
4509337 25/05/2020
RISHABH GUPTA TRADING AS AXIOM
WARD NO. 15, RAMPUR SARSEHRI ROAD, AMBALA CANTT - 133 006
A SOLE PROPRIETARY FIRM
Address for service in India/Attorney address:
ANUPAM PORWAL
Intellect IPR Consulting F-8 & 9, 1st Floor, Ansal Tower, Opp. Jwala Heri Market, Paschim Vihar, New Delhi - 110063
Proposed to be Used
DELHI
BEERS; NON-ALCOHOLIC BEVERAGES; MINERAL AND AERATED WATERS; FRUIT BEVERAGES AND FRUIT JUICES; SYRUPS AND OTHER NON-ALCOHOLIC PREPARATIONS FOR MAKING BEVERAGES.
BLUE BOX PIZZA

4509626    25/05/2020
BLUE WHALE FOOD COMPANY
13/6, Shastri Nagar, Linking Road, Santacruz West – Mumbai 400054
A Registered Partnership Firm Registered under Indian Partnership Act, 1932

Address for service in India/Attorney address:
SHILPA DAMANIA
B/4-2, Bansi Ratna, Mahesh Nagar, S. V.Road, Goregaon west, Mumbai - 400062

Proposed to be Used
Mumbai
Beers; Mineral and aerated waters and other non-alcoholic beverages; Fruit beverages and fruit juices; Syrups and other preparations for making beverages
Sach
BY SACHIN TENDULKAR

4509982  26/05/2020

SACHIN RAMESH TENDULKAR
19A Perry Cross Road, Bandra West, Mumbai 400050, Maharashtra, India
An Indian National

Address for service in India/Attorney address:
AZB & PARTNERS
AZB HOUSE, PENINSULA CORPORATE PARK, GANPATRAO KADAM MARG, LOWER PAREL (WEST), MUMBAI 400013.

Proposed to be Used
To be associated with:
1689000

MUMBAI
Beers, mineral and aerated waters and other non-alcoholic drinks; soft drinks; fruit drinks and fruit juices; syrups and other preparations for making beverages; sports and energy drinks; powders and concentrates used in the preparation of sport drinks.
WASTELAND

4510347  26/05/2020

WASTELAND MINERAL LLP
House No.58, Plot No.-390, Khuntapada, Niundi, Keonjhar, Odisha - 758032
Limited Liability Partnership

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since :09/03/2018

KOLKATA

BEERS; NON-ALCOHOLIC BEVERAGES; MINERAL AND AERATED WATERS; FRUIT BEVERAGES AND FRUIT JUICES;
SYRUPS AND OTHER NON-ALCOHOLIC PREPARATIONS FOR MAKING BEVERAGES
TOTAL CARE MARKETING PRIVATE LIMITED
B-37/109-A, STREET NO.3, JAGDISH NAGAR, DUGRI, LUDHIANA-141013
A COMPANY DULY INCORPORATED UNDER THE INDIAN COMPANY LAW

Address for service in India/Agents address:
RAHUL RAJPUT.
B-336, BHAJ RANDHIR SINGH NAGAR, LUDHIANA - 141 004 PUNJAB.

Used Since :25/12/2019

DELHI
Pineapple juice ; Apple juice ; Peach juice ; Beetroot juice ; Beet juice ; Papaya juice ; Carrot juice ; Orange juice ; Mango juice ; Pomegranate juice ; Guava juice ; Melon juice ; Blackcurrant juice ; Grapefruit juice ; Grape juice ; Cranberry juice ; Fruit juice ; Watermelon juice ; Fruit juices ; Kokam (fruit) Juice ; Coconut juice [beverage] ; Passion fruit juice ; Blackcurrant juice cordial ; Cranberry juice beverages ; Cranberry juice drinks ; Agave juice beverages ; Agave juice [beverage] ; Sugarcane juice beverages ; Sugarcane juice [beverage] ; Aerated fruit juice ; Pineapple juice drinks ; Aloe juice drinks ; Vegetable [beverage] ; Orange juice beverages ; Lime juice cordial ; Pineapple juice beverages ; Orange juice drinks ; Fruit juice bases ; Apple juice beverages ; Mixed fruit juice ; Aloe juice beverages ; Apple juice drinks ; Fruit juice concentrates ; Concentrated fruit juice ; Tomato juice [beverage] ; Tomato juice beverages ; Aloe vera juices ; Aerated fruit juices ; Concentrated fruit juices ; Mixed fruit juices ; Nutritionally fortified beverages ; Vegetable-based beverages ; Fruit-flavoured beverages ; Fruit-flavored beverages ; Non-alcoholic beverages ; Flavoured water ; Flavored water ; Seltzer water ; Spring water ; Soda water ; Still water ; Bottled water ; Drinking water ; Quinine water ; Carbonated water ; Aerated water ; Sparkling water ; Lithia water ; Table water ; Tonic water ; Glacial water ; Flavoured waters ; Flavored waters ; Aerated waters ; Waters [beverages] ; Carbonated waters ; Table waters ; Watermelon juice ; Coconut water [beverage] ; Sparkling mineral water
Trade Marks Journal No: 1957, 20/07/2020 Class 32

451135  27/05/2020
ARJUN KHANNA
Plot no. 6, Gurukul Industrial Area, Sector - 38, Saras Khwaja, Faridabad - 121003
Individual

Address for service in India/Attorney address:
D.S. ASSOCIATES
I-116, SOUTH CITY-II, GURGAON-122002 HARYANA
Used Since :02/09/2016

DELHI
Beverages, namely, fruit juices, fruit drinks, energy drinks, minerals and aerated water and other nonalcoholic drinks
4511630  27/05/2020
UTSAV DINESHKUMAR PATEL
BEVERLY HILLS DEESA HIGHWAY, AT. JODANAPURA, PO. CHADOTAR, TA. PALANPUR, BANASKANTHA - 385 001
(GUJARAT) INDIA.
An Individual

Address for service in India/Attorney address:
TRADESAFE
GHANSHYAM HOUSE, BUNGLOW NO. 9, SHRINAGAR SOCIETY, OPP. SARDAR PATEL STADIUM, NEAR GOLDEN
TRIANGLE, AHMEDABAD – 380 014 (GUJARAT) INDIA

Proposed to be Used
AHMEDABAD
Beers; Non-alcoholic beverages; Mineral and aerated waters; Fruit beverages and fruit juices; Syrups and other non-
alcoholic preparations for making beverages.
MAKE HAPPY

4512021 27/05/2020
WESTERN INDIA CASHEW COMPANY PRIVATE LIMITED
P.B. NO.75,BEACH ROAD,KOLLAM-691 001,KERALA STATE,INDIA
BODY INCORPORATE

Address for service in India/Attorney address:
LAWYERS' ARCADE
SUPEX CORNER, 2ND FLOOR, SUB REGISTRAR OFFICE ROAD, NEAR GOVT, TRAINING SCHOOL, KANNUR-670 002.
KERALA, INDIA.

Proposed to be Used

CHENNAI

MINERAL AND AERATED WATERS AND OTHER NON-ALCOHOLIC BEVERAGES;FRUIT BEVERAGES AND FRUIT JUICES;
SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES.
MAKEHAPPY

4512027  27/05/2020
WESTERN INDIA CASHEW COMPANY PRIVATE LIMITED
P.B. NO.75,BEACH ROAD,KOLLAM-691 001,KERALA STATE,INDIA
BODY INCORPORATE

Address for service in India/Attorney address:
LAWYERS' ARCADE
SUPEX CORNER, 2ND FLOOR, SUB REGISTRAR OFFICE ROAD, NEAR GOVT, TRAINING SCHOOL, KANNUR-670 002.
KERALA, INDIA.

Proposed to be Used
CHENNAI
MINERAL AND AERATED WATERS AND OTHER NON-ALCOHOLIC BEVERAGES; FRUIT BEVERAGES AND FRUIT JUICES; SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES.
MARKETSIDE
4512997  28/05/2020
WALMART APOLLO, LLC
702 SW 8th Street, Bentonville, Arkansas 72716
A limited liability company organized under the laws of Delaware
Address for service in India/Attorney address:
RAHUL CHAUDHRY & PARTNERS
RCY HOUSE, C-235, DEFENCE COLONY, NEW DELHI-110024
Proposed to be Used
DELHI
Beverages, non-alcoholic; non-alcoholic fruit juice beverages; fruit based beverages; orange juice beverages; drinking water; bottled drinking water; soft drinks; energy drinks containing caffeine; Beers; Mineral and aerated waters; Fruit beverages and fruit juices; Syrups and other non-alcoholic preparations for making beverages.
4513378  29/05/2020
MRS. UPPADA SAIDIVYA
Chinnaharischandrapuram Village, Kotabommali Mandal, Srikakulam-532430, Andhra pradesh, India
INDIVIDUAL

Address for service in India/Attorney address:
PUVVULA VINAY KUMAR
Eeva IP & IT Services Pvt Ltd, 1st Floor, HIG 139, Bharat Nagar Colony, Moosapet, Hyderabad - 500018, Telangana

Proposed to be Used
CHENNAI
Water, Drinking water, Mineral water, Bottled drinking water included in class 32.
THARAYIL MOHAMMED MUSTAFA
THARAYIL HOUSE, MAKKARAPARAMBA POST, MALAPPURAM DISTRICT, KERALA-676507, INDIA
Sole Proprietorship
Address for service in India/Attorney address:
TMGURU INTELLECTUAL PROPERTY SERVICES LLP
203, 2nd Floor, A-31, Kailash Colony, New Delhi-110048

Proposed to be Used

CHENNAI
MINERAL AND AERATED WATERS, AND OTHER NON-ALCOHOLIC DRINKS; FRUIT DRINKS AND FRUIT JUICES; SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES, SODA WATER.
4513886   29/05/2020
SUMAN KALYAN SAHOO
Alankarpur, Digha, Purba Medinipur, West Bengal - 721441
Proprietor
Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Proposed to be Used
KOLKATA
BEERS; NON-ALCOHOLIC BEVERAGES; MINERAL AND AERATED WATERS; FRUIT BEVERAGES AND FRUIT JUICES;
SYRUPS AND OTHER NON-ALCOHOLIC PREPARATIONS FOR MAKING BEVERAGES
CHICNUTRIX HAPPEE

4514227   29/05/2020
LUXIFER BEAUTY NUTRITION PRIVATE LIMITED
410, Samarth Aishwarya, Lokhandwala Complex, Andheri West, Mumbai – 400053
Private Limited Company
Address for service in India/Attorney address:
SHARMILA NAIR
Westwind 78 Raja SC Mullick Road Block 7 Flat 6b Kolkata 700084

Proposed to be Used
To be associated with:
4514227

MUMBAI
Goods being vitamin fortified non-alcoholic beverages, non-alcoholic drinks enriched with mineral salts and nutritionally fortified beverages.
4514322 29/05/2020

KISHOR JAIARAMKA
66, BLOCK-A, BANGUR AVENUE, KOLKATA-700055, WEST BENGAL, INDIA.
Sole Proprietorship Firm

Address for service in India/Attorney address:
KOSTA TRADE MARK COMPANY
451/F,G.T. ROAD,P.O.MAHESH,DIST.HOOGHLY,PIN-712 202,WEST BENGAL,INDIA

Proposed to be Used
KOLKATA
Packaged Drinking Water.
PATIALA JEERA

4514391    29/05/2020
SHER SINGH (INDIVIDUAL)
BHATIA COLONY, HANSI, DISTT. HISSAR, HARYANA
INDIVIDUAL

Address for service in India/Attorney address:
VIPAN JAIN (ADVOCATE)
C/O. CAPITAL REGISTRATION SERVICE, 145/B, CD BLOCK, DDA FLATS, PITAM PURA, DELHI-110088

Proposed to be Used
DELHI
FRUIT BEVERAGES AND FRUIT JUICES; SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES
LOCKDOWN

4514417 29/05/2020
MATASHREE SNACKS PVT. LTD.
RS DAG 1150, KARBALA, KUMARKHALI MOUZA, NARENDRAPUR, KOLKATA-700 103, WEST BENGAL
BODY INCORPORATE

Address for service in India/Attorney address:
IPR HOUSE.COM
M/s IPR House, Advocates 89/269/270, BANGUR PARK, PARK TOWER, 4TH FLOOR, ROOM NO. 401, RISHRA - 712248,
HOOGHLY, WEST BENGAL

Proposed to be Used

KOLKATA

BEERS; AGAVE BEER; BEER WORT; BEER YEAST; BITTER [BEER]; BLACK BEER; BLACK BEERS; BOCK [BEER]; CORN
BEER; CRAFT BEERS; DARK BEER; DRAFT BEER; DRAUGHT BEER; FLAVOURED BEERS; GINGER BEER; KIWICHA
BEER; LIGHT BEER; MAIZE BEER; MALT BEERS; PILSNER BEER; PORTER [BEER]; POTATO BEER; QUINOA BEER;
RICE BEER; ROOT BEERS; WHEAT BEERS; BLACK BEER [ROASTED MALT BEER]; BLACK BEERS [ROASTED MALT
BEERS]; ALCOHOL-FREE BEERS; ALCOHOLIC GINGER BEER; ALCOHOL-REDUCED BEER; ALE YEAST FOR MAKING
BEER; BARLEY WINE [BEER]; BEER-BASED ALCOPOPS; BEER-BASED BEVERAGES; BEER-BASED COCKTAILS; BEER
GIFT HAMPERS; BREWER'S YEAST FOR BEER BREWING; COFFEE-FLAVOURED BEERS; DE-ALCOHOLIZED BEERS;
FRUIT-BASED BEER; FRUIT-FLOURED BEER; HOP CONCENTRATES FOR MAKING BEER; HOP ESSENCES AND
EXTRACTS FOR MAKING BEER, HOP PELLETS FOR MAKING BEER; LAGER YEAST FOR MAKING BEER; LOW-ALCOHOL
BEER; MILK STOUT BEER; NON-ALCOHOLIC BEERS; NON-ALCOHOLIC GINGER BEER; PREPARATIONS FOR MAKING
BEER; REDUCED-ALCOHOL BEER; SPECIALTY GRAINS FOR MAKING BEER; SWEET POTATO BEER; EXTRACTS OF
HOPS FOR MAKING BEER; NON-ALCOHOLIC BEER-FLOURED BEVERAGES; BEERS PROTECTED BY THE
APPELLATION OF ORIGIN "PILSNER"; BEERS PROTECTED BY THE APPELLATION OF ORIGIN "PILSEN PILS";
BEERS PROTECTED BY THE APPELLATION OF ORIGIN "PILSEN PILS"; BEERS PROTECTED BY THE APPELLATION OF
ORIGIN "PLZEN"; GINGER JUICE BEVERAGES BEING GINGER BEER; PROCESSED HOPS FOR USE IN MAKING BEER; RED
GINSENG JUICE BEVERAGES BEING GINSENG BEER; WHITE GINSENG JUICE BEVERAGES BEING GINSENG BEER;
BEER MAKING KITS CONSISTING OF MALT EXTRACTS, HOPS, SPECIALTY GRAINS AND BREWER'S YEAST; LOW-
ALCOHOL BEER CONTAINING NOT MORE THAN 1.2% BY VOLUME OF ALCOHOL; MINERAL AND AERATED WATERS,
AND OTHER NON-ALCOHOLIC DRINKS; FRUIT DRINKS AND FRUIT JUICES; SYRUPS; THANDAI AND SHARBAT AND
OTHER PREPARATIONS FOR MAKING BEVERAGES, DE-ALCOHOLISED DRINKS
4514771  30/05/2020
SAVN RAS SABRO FOODS AND BEVERAGES PVT.LTD
SURVEY NO. 19, PLOT NO. 12, VILLAGE VEHLOLI, PALGHAR, THANE - 401404.
BODY-INCORPORATE INCLUDING LIMITED COMPANY
Address for service in India/Attorney address:
INNOVATIVE CONSULTANTS
A-4/501, Vaishnavi Park, Shankar Pawshe Road, Kailash Nagar, Kalyan East, Kalyan, Thane, Maharashtra - 421306
Proposed to be Used
To be associated with:
4349254
MUMBAI
MINERAL AND AERATED WATERS AND OTHER NON-ALCOHOLIC BEVERAGES; FRUIT BEVERAGES AND FRUIT JUICES; SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES
MOZANTRA
MAZEDAAAR MOSAMBI

4514773  30/05/2020
SAVN RAS SABRO FOODS AND BEVERAGES PVT. LTD
PLOT No. 12, GUT No. 19, VEHLOLI VILLAGE, SATIWALI, DIST. PALGHAR – 401 404
BODY-INCORPORATE INCLUDING LIMITED COMPANY

Address for service in India/Attorney address:
INNOVATIVE CONSULTANTS
A-4/501, Vaishnavi Park, Shankar Pawshe Road, Kailash Nagar, Kalyan East, Kalyan, Thane, Maharashtra - 421306

Proposed to be Used
MUMBAI
MINERAL AND AERATED WATERS AND OTHER NON-ALCOHOLIC BEVERAGES; FRUIT BEVERAGES AND FRUIT JUICES; SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES
Trade Marks Journal No: 1957, 20/07/2020  Class 32

SAVN RAS SABRO FOODS AND BEVERAGES PVT. LTD
PLOT No. 12, GUT No. 19, VEHLOLI VILLAGE, SATIWALI, DIST. PALGHAR – 401 404.
BODY-INCORPORATE INCLUDING LIMITED COMPANY

Address for service in India/Attorney address:
INNOVATIVE CONSULTANTS
A-4/501, Vaishnavi Park, Shankar Pawshe Road, Kailash Nagar, Kalyan East, Kalyan, Thane, Maharashtra - 421306

Proposed to be Used
To be associated with:
4349253

MUMBAI
MINERAL AND AERATED WATERS AND OTHER NON-ALCOHOLIC BEVERAGES; FRUIT BEVERAGES AND FRUIT JUICES; SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES
SH. RAVINDER PAL SINGH PROPRIETOR OF M/S MARINE INTERNATIONAL
SCO-10, KAPOOR HOSPITAL MARKET, G.T. ROAD, LUDHIANA-141008, PUNJAB.
PROPRIETORSHIP FIRM

Address for service in India/Agents address:
SHARMA & ASSOCIATES.
8, NEW KITCHLU NAGAR, LANE, LUDHIANA -141 001. (PB.).

Used Since :01/05/2020

DELHI
SHARBAT, SQUASHES [NON-ALCOHOLIC BEVERAGES], MINERAL WATER AND AERATED WATER, NON-ALCOHOLIC DRINKS, FRUIT DRINKS, FRUIT JUICES, COLD DRINK, SOFT DRINKS, SODA WATER, PREPARATIONS FOR MAKING BEVERAGES AND DE-ALCOHOLISED DRINKS
MALZBURG

4515179  30/05/2020

ADITYA VIKRAM MALHOTRA
WHITE HOUSE 1ST FLOOR, GOLF COURSE ROAD, AJMER - 305007
THE TRADEMARKS ACT - 1999

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used

AHMEDABAD

Beers; Non-alcoholic beverages; Mineral and aerated waters; Fruit beverages and fruit juices; Syrups and other non-alcoholic preparations for making beverages
MALZBERG

4515182    30/05/2020
ADITYA VIKRAM MALHOTRA
WHITE HOUSE 1ST FLOOR, GOLF COURSE ROAD, AJMER - 305007
THE TRADEMARKS ACT - 1999

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
AHMEDABAD
Beers; Non-alcoholic beverages; Mineral and aerated waters; Fruit beverages and fruit juices; Syrups and other non-alcoholic preparations for making beverages
MALZBOURG

4515184  30/05/2020
ADITYA VIKRAM MALHOTRA
WHITE HOUSE 1ST FLOOR, GOLF COURSE ROAD, AJMER - 305007
THE TRADEMARKS ACT - 1999

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
AHMEDABAD
Beers; Non-alcoholic beverages; Mineral and aerated waters; Fruit beverages and fruit juices; Syrups and other non-alcoholic preparations for making beverages
4515254  30/05/2020
TARUN GERA PROPRIETOR OF R S ENTERPRISES
PLOT NO.-7, KH. NO. 30/3, VILLAGE MATIYALA, UTTAM NAGAR, WEST DELHI, DELHI-110059.
PROPRIETORSHIP
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Proposed to be Used
DELHI
NON-ALCOHOLIC FRUIT BEERS, MINERAL AND AERATED WATERS AND OTHER NON-ALCOHOLIC DRINKS, FRUIT DRINKS AND FRUIT JUICES, SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES INCLUDED IN CLASS 32.
M. A. M. MUNEER (PROPRIETOR)
M/s. MADAVOOR AGRO MAKING AND MARKETING, MUKKALARKUDY, KUZHIVELIPADY, EDATHALA P.O., ALUVA, ERNAKULAM - 683 561.

PROPRIETOR

Address for service in India/Attorney address:
KRISHNAKUMAR G
NAMIJITH IP WORLD, 66/2870 A1, C.P UMMER ROAD, COCHIN - 682035

Proposed to be Used

CHENNAI

Ale and Porter; Mineral and Aerated Waters and other Non-Alcoholic Drinks; Syrups and other preparations for Making Beverages.

SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
4515518    31/05/2020
JAGDALE INDUSTRIES PRIVATE LIMITED
No 782, 15th Cross, I Phase, JP Nagar, Bangalore, Karnataka, India – 560078
Company
Address for service in India/Attorney address:
S ESHWAR CONSULTANTS
HOUSE OF CORPORATE AND IPR LAWS 4, AISHWARYA, 12B/177, KUMARAN COLONY, 6TH STREET, VADAPALANI,
CHENNAI-600026.
Used Since :17/04/2020
To be associated with:
2937340
CHENNAI
AERATED WATER; NON-ALCOHOLIC BEVERAGES; SHERBETS [BEVERAGES]; SODA WATER; SYRUPS FOR
BEVERAGES; PREPARATIONS FOR MAKING BEVERAGES; POWDERS FOR EFFERVESCING BEVERAGES; MINERAL
WATER [BEVERAGES]; FRUIT JUICES; WATERS [BEVERAGES].
PGPL

4515653   31/05/2020

MR. CHUTRARAM NEMARAM GEHLOT
HOUSE NO. 292, BERA BHERU SAGAR, PACHUNDA KALA, BAGRI, PALI – 306114, RAJASTHAN
INDIVIDUAL

Address for service in India/Attorney address:
K2IPR(PATENT & TRADEMARK ATTORNEYS)
701-702, CRYSTAL TOWER, MARUTI LANE, BEHIND HOTEL RESIDENCY, FORT, MUMBAI-400 001, MAHARASHTRA, INDIA

Proposed to be Used
AHMEDABAD
Beers; Non-alcoholic beverages; Mineral and aerated waters; Fruit beverages and fruit juices; Syrups and other non-alcoholic preparations for making beverages.
4515857  01/06/2020
M/S. SVG BEVERAGES
Survey No. 340, SVG Beverages, At Aanderana, Morbi - 363642 Gujarat, India
PARTNERSHIP FIRM
Address for service in India/Attorney address:
YASHRAJ HITESHKUMAR PANCHOLI
"YASH - KRUTI", 6 - NALANDA BUNGLOWS, 6 - PRAGATI SOCIETY, RAIYA ROAD, RAJKOT - 360007, GUJARAT, INDIA

Proposed to be Used
AHMEDABAD
BEVERAGES, SOFT DRINKS & MINERAL WATER
TRATO EVERYDAY

4515977  01/06/2020

TRATO RETAIL PRIVATE LIMITED
601, 6TH FLOOR, PLOT-16, RISHABH CORPORATE TOWER, KARKARDOOMA COMMUNITY CENTRE, KARKARDOOMA,
DELHI EAST DELHI DL 110092 INDIA
PRIVATE LIMITED COMPANY

Address for service in India/Attorney address:
ABHISHEK KAUSHIK
41, 2ND FLOOR, POCKET -11, RAJEEV ENCLAVE, SECTOR-5, ROHINI, NEW DELHI-110085.

Proposed to be Used
DELHI
non-alcoholic beverages; mineral and aerated waters; fruit beverages and fruit juices; syrups and other non-alcoholic
preparations for making beverages.
TRATO ALOE

TRATO RETAIL PRIVATE LIMITED
601, 6TH FLOOR, PLOT-16, RISHABH CORPORATE TOWER, KARKARDOOMA COMMUNITY CENTRE, KARKARDOOMA,
DELHI EAST DELHI DL 110092 INDIA
PRIVATE LIMITED COMPANY

Address for service in India/Attorney address:
ABHISHEK KAUSHIK
41, 2ND FLOOR, POCKET -11, RAJEEV ENCLAVE, SECTOR-5, ROHINI, NEW DELHI-110085.

Proposed to be Used
DELHI

non-alcoholic beverages; mineral and aerated waters; fruit beverages and fruit juices; syrups and other non-alcoholic preparations for making beverages.
TRATO VITAL

4515996  01/06/2020
TRATO RETAIL PRIVATE LIMITED
601, 6TH FLOOR, PLOT-16, RISHABH CORPORATE TOWER, KARKARDOOMA COMMUNITY CENTRE, KARKARDOOMA,
DELHI EAST DELHI DL 110092 INDIA
PRIVATE LIMITED COMPANY

Address for service in India/Attorney address:
ABHISHEK KAUSHIK
41, 2ND FLOOR, POCKET -11, RAJEV ENCLAVE, SECTOR-5, ROHINI, NEW DELHI-110085.

Proposed to be Used

DELHI
non-alcoholic beverages; mineral and aerated waters; fruit beverages and fruit juices; syrups and other non-alcoholic
preparations for making beverages.
LES RAISINS

4516086   01/06/2020

SHRIKANT HAZARE
B, 104, PRACHI CHS, JUHU VERSOVA LINK ROAD, BEHIND HDFC BANK, ANDHERI (W), MUMBAI - 400 053,
MAHARASHTRA, INDIA
MANUFACTURERS AND MERCHANTS

Address for service in India/Attorney address:
SHRIKANT TANNA
B-72, 62 PEREIRA NAGAR NO 7, KHOPAT., THANE (W) 400601

Proposed to be Used
MUMBAI
BEERS, MINERAL AND AERATED WATERS, AND OTHER NON-ALCOHOLIC DRINKS, FRUIT DRINKS AND FRUITS
JUICES; SYRUPS AND OTHER REPARATIONS FOR MAKING BEVERAGES
CHANDNI
4516207  01/06/2020
NARESH CHANDRA JAJRA S/O SHREE BAL KISHAN JAJRA
Shri Ram Vatika, 3/A, 1st Street, Shakti Nagar, Poata, C- Road, Jodhpur, Rajasthan
PROPRIETOR
Address for service in India/Attorney address:
ROHIT JAIN, ADVOCATE
F1/163, GANDHI PATH, CHITRAKOOT, VAISHALI NAGAR, JAIPUR - RAJASTHAN - 302021
Proposed to be Used
AHMEDABAD
Beers; Non-alcoholic beverages; Mineral and aerated waters; Fruit beverages and fruit juices; Syrups and other non-alcoholic preparations for making beverages under class 32.
ORGAYUSH

4516282 01/06/2020
DINESH KUMAR CHAUHAN
302, BLUE STAR PLAZA, SARJA MARKET, SECTOR 7, ROHINI, NEW DELHI 110085
PROPRIETORSHIP

Address for service in India/Attorney address:
NIKHIL PRUTHI
69-R, MODEL TOWN, SONEPAT, HARYANA-131001
Used Since: 21/05/2019

DELHI
Beers, mineral and aerated waters, and other non-alcoholic drinks; fruit drinks and fruit juices; syrups and other preparations for making beverages
LINGAMNENI SITARAMAIAH
prasanthi Homes, flat no G1, Film Nagar, Road no 8, Jubilee Hills, Hyderabad-500096
Proprietor
Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
CHENNAI
Beers; non-alcoholic beverages; mineral and aerated waters; fruit beverages and fruit juices; syrups and other non-alcoholic preparations for making beverages.
RED DAWG
Priority claimed from 27/12/2019; Application No. : 88/740846 ;United States of America
4516464    01/06/2020
MONSTER ENERGY COMPANY
1 Monster Way, Corona, California 92879, USA
a Delaware corporation
Address for service in India/Attorney address:
DEPENNING & DEPENNING
120, VELACHERY MAIN ROAD, GUINDY, CHENNAI - 600 032.
Proposed to be Used
CHENNAI
Non-alcoholic beverages.
FUEL THE BEAST!
Priority claimed from 27/12/2019; Application No. : 88/740843 ;United States of America
4516465 01/06/2020
MONSTER ENERGY COMPANY
1 Monster Way, Corona, California 92879, USA
a Delaware corporation
Address for service in India/Attorney address:
DEPENNING & DEPENNING
120, VELACHERY MAIN ROAD, GUINDY, CHENNAI - 600 032.
Proposed to be Used
CHENNAI
Non-alcoholic beverages.
THEOREM ALLOYS & BUILDWELL PRIVATE LIMITED
PLOT NO 38, VILLAGE POCHANPUR DELHI – 110077
BODY INCORPORATE

Address for service in India/Attorney address:
MACE CORPORATE ASSOCIATES
208A/6A, IST FLOOR SAVITRI NAGAR MALVIYA NAGAR NEW DELHI-17

Proposed to be Used
DELHI
MINERAL AND AERATED WATER, NON-ALCOHOLIC BEVERAGES; FRUIT DRINKS AND FRUIT JUICES, SYRUPS, FLAVOURED DRINKS, PREPARATIONS FOR MAKING BEVERAGES
4517703  02/06/2020
SPESINA FOOD AND AGRO INDUSTRIES PRIVATE LIMITED
Room No-104, Hall No-01, Metro House Vani Vihar Square, Saheed Nagar, Bhubaneswar, Khordha, Odisha, India, Pin - 751007
Registered Company

Address for service in India/Attorney address:
SIDDHARTH MATHUR
C/o Lex Protector LLP Plot No. 260/1393, 1st Floor, Laxmi Sagar Square Near Sunshine Hospital, Bhubaneswar, Odisha, India – 751006

Proposed to be Used
KOLKATA
Juices
NMG MAA WATER

4517714 02/06/2020
NARAYAN MALLESHPRA GANDAGALEKAR
92/2A/1, NEKAR NAGAR, OLD- HUBLI- 580 024
Individual

Address for service in India/Agents address:
C. PRAKASH
1A, Post Office Road, 1st floor, Krishnaswamy Nagar, Ramanathapuram, Coimbatore-641045.

Proposed to be Used
CHENNAI
Mineral and aerated waters; Fruit beverages and fruit juices; Syrups and other non-alcoholic preparations for making beverages
CHHUTTA
4517778  02/06/2020
BHAVIN M GOSRANI, KAUSHIL S SHAH & AMEESH N MASUREKAR
A-501, Vastu Ridhi, Jijabai Road, Pump House, Andheri (East), Mumbai 400058
JOINT APPLICANT

Address for service in India/Attorney address:
VISHESH AND ASSOCIATES
301/302, A-WING, 3RD FLOOR, SHAHEEN CHAMBERS, DAWOOD BAUG, OPP. PEARL HERITAGE, ANDHERI (WEST), MUMBAI - 400 058.

Proposed to be Used
MUMBAI
Beers; non-alcoholic beverages; mineral and aerated waters; fruit beverages and fruit juices; syrups and other non-alcoholic preparations for making beverages
4517831  02/06/2020
BREWFORCE TECHNOLOGIES
F-42, G. F., SHOPPING COMPLEX - 1, MANSAROVAR GARDEN, NEW DELHI 110015
PARTNERSHIP
Address for service in India/Attorney address:
TMGURU INTELLECTUAL PROPERTY SERVICES LLP
203, 2nd Floor, A-31, Kailash Colony, New Delhi-110048

Proposed to be Used
To be associated with:
4509029

DELHI
Beer; Root beer; Flavored beer; Black beer; Imitation beer; Wheat beer; Saison beer; Bock beer; Craft beer; Malt beer;
Ginger beer; Beer wort; Root beers; Flavoured beers; Low alcohol beer; Coffee-flavored beer; Beer-based beverages;
Beer and brewery products; Beer-based cocktails; non-alcoholic beverages; mineral and aerated waters; fruit beverages
and fruit juices; syrups and other non-alcoholic preparations for making beverages.
4517832  02/06/2020
BREWFORCE TECHNOLOGIES
F-42, G. F., SHOPPING COMPLEX - 1, MANSAROVAR GARDEN, NEW DELHI 110015
PARTNERSHIP

Address for service in India/Attorney address:
TMGURU INTELLECTUAL PROPERTY SERVICES LLP
203, 2nd Floor, A-31, Kailash Colony, New Delhi-110048

Proposed to be Used
DELHI
Beer; Root beer; Flavored beer; Black beer; Imitation beer; Wheat beer; Saison beer; Bock beer; Craft beer; Malt beer;
Ginger beer; Beer wort; Root beers; Aromatic beers; Low alcohol beer; Coffee-flavored beer; Beer-based beverages;
Beer and brewery products; Beer-based cocktails; non-alcoholic beverages; mineral and aerated waters; fruit beverages
and fruit juices; syrups and other non-alcoholic preparations for making beverages.
4517881    03/06/2020  
MAPSTER BEVERAGES LLP  
BUILDING NO. 4B, FLAT NO.8, SR.NO.15/4/A, TAPOVAN SOCIETY, TAPODHAM ROAD, NEAR JIJAI GARDEN, WARJE  
PUNE 411058  
Body Incorporated  

Address for service in India/Agents address:  
SUSHILKUMAR RAMCHANDRA PATIL  
FLAT NO.A-6/9 NIKAM PARK, DEVKAR PANAND,KOLHAPUR-416012.  

Proposed to be Used  
MUMBAI  
Water included in class 32
NCOURAGE SOCIAL ENTERPRISE FOUNDATION (A WHOLLY OWNED SUBSIDIARY OF TATA CHEMICALS LIMITED).
Ground Floor, East Wing, Leela Business Park, Andheri Kurla Road, Andheri (East), Mumbai- 400 059.
Non profit organization registered under Section 8 of the Companies Act, 2013.

Address for service in India/Agents address:
ARJUN T. BHAGAT & CO.
6/B SHAHEEN APARTMENT,132 / 1, MODI STREET, POST BOX NO. 1865, FORT, MUMBAI - 400 001.

Proposed to be Used
To be associated with:
4081798

MUMBAI
Beers; Non-alcoholic beverages; mineral and aerated waters; fruit beverages and fruit juices; Syrups and other non-alcoholic preparations for making beverages being goods included in class 32.
SPRIT OF THE TRIBE

4518929 03/06/2020
NCOURAGE SOCIAL ENTERPRISE FOUNDATION (A WHOLLY OWNED SUBSIDIARY OF TATA CHEMICALS LIMITED).
Ground Floor, East Wing, Leela Business Park, Andheri Kurla Road, Andheri (East), Mumbai- 400 059.
Non profit organization registered under Section 8 of the Companies Act, 2013.

Address for service in India/Agents address:
ARJUN T. BHAGAT & CO.
6/B SHAHEEN APARTMENT,132 / 1, MODI STREET, POST BOX NO. 1865, FORT, MUMBAI - 400 001.

Proposed to be Used
To be associated with:
4081798

MUMBAI
Beers; Non-alcoholic beverages; mineral and aerated waters; fruit beverages and fruit juices; Syrups and other non-
alcoholic preparations for making beverages being goods included in class 32.
4518968  03/06/2020
JAGDALE INDUSTRIES PRIVATE LIMITED
No 782, 15th Cross, I Phase, JP Nagar, Bangalore, Karnataka, India – 560078
Company
Address for service in India/Attorney address:
S ESHWAR CONSULTANTS
HOUSE OF CORPORATE AND IPR LAWS 4, AISHWARYA, 12B/177, KUMARAN COLONY, 6TH STREET, VADAPALANI, CHENNAI-600026.
Used Since :10/03/2020
To be associated with:
2937340
CHENNAI
AERATED WATER; NON-ALCOHOLIC BEVERAGES; SHERBETS [BEVERAGES]; SODA WATER; SYRUPS FOR BEVERAGES; PREPARATIONS FOR MAKING BEVERAGES; POWDERS FOR EFFERVESCING BEVERAGES; MINERAL WATER [BEVERAGES]; FRUIT JUICES; WATERS [BEVERAGES].
ARCTIQ SAPPHIRE
4518995  03/06/2020
TILAK RAJ SHARMA
3/47, VISHNUPURI, KANPUR 208002
PROPRIETOR
Address for service in India/Attorney address:
NAVDEEP SHRIDHAR
205, CHANDRALOK COMPLEX, BIRHANA ROAD, KANPUR 208001, UP
Proposed to be Used
DELHI
BEERS, MINERAL AND AERATED WATERS, AND OTHER NON-ALCOHOLIC DRINKS, FRUIT DRINKS AND FRUIT JUICES, AND OTHER PREPARATIONS FOR MAKING BEVERAGES.
4519007 03/06/2020
JAGDALE INDUSTRIES PRIVATE LIMITED
No 782, 15th Cross, I Phase, JP Nagar, Bangalore, Karnataka, India – 560078
Company
Address for service in India/Attorney address:
S ESHWAR CONSULTANTS
HOUSE OF CORPORATE AND IPR LAWS 4, AISHWARYA, 12B/177, KUMARAN COLONY, 6TH STREET, VADAPALANI, CHENNAI-600026.
Used Since :10/03/2020
To be associated with:
2937336, 2937338, 2937340
CHENNAI
AERATED WATER; NON-ALCOHOLIC BEVERAGES; SHERBETS [BEVERAGES]; SODA WATER; SYRUPS FOR BEVERAGES; PREPARATIONS FOR MAKING BEVERAGES; POWDERS FOR EFFERVESCING BEVERAGES; MINERAL WATER [BEVERAGES]; FRUIT JUICES; WATERS [BEVERAGES].
ARCTIQ MARTINI

4519016    03/06/2020

TILAK RAJ SHARMA
3/47, VISHNUPURI, KANPUR 208002

PROPRIETOR

Address for service in India/Attorney address:
NAVDEEP SHRIDHAR
205, CHANDRALOK COMPLEX, BIRHANA ROAD, KANPUR 208001, UP

Proposed to be Used

DELHI

BEERS, MINERAL AND AERATED WATERS, AND OTHER NON-ALCOHOLIC DRINKS, FRUIT DRINKS AND FRUIT JUICES, AND OTHER PREPARATIONS FOR MAKING BEVERAGES.
4519104  03/06/2020
KUNAL SHARAD BHANDARWAR
L2/305, Hari Ganga Society, Opp. RTO, Alandi Road, Pune – 411006, Maharashtra, India
INDIVIDUAL

Address for service in India/Agents address:
GRACE CONSULTANCY AND SERVICES
C/310, HERAMB APT., 20/2, KASHINATH PATIL NAGAR, DHANKAWADI, PUNE-411 043.

Proposed to be Used
MUMBAI
Packaged Drinking Water, Soda Water, Non Alcoholic Drinks, Non Alcoholic Fruit Extracts, Soft Drinks, Beer, Beverages & Preparation for making Beverages
H GOKALDAS & CO
DOOR NO. 2-2-41, MG ROAD, PANBAZAR, SECUNDERABAD - 500003, TELANGANA.
Partnership Firm
Address for service in India/Attorney address:
PUVVULA VINAY KUMAR
Eeva IP & IT Services Pvt Ltd, 1st Floor, HIG 139, Bharat Nagar Colony, Moosapet, Hyderabad - 500018, Telangana

Proposed to be Used
CHENNAI
NON-ALCOHOLIC BEVERAGES; NON-ALCOHOLIC DRINKS; NON-ALCOHOLIC MALT BEVERAGES; NON-ALCOHOLIC ESSENCES AND FRUIT EXTRACTS FOR MAKING BEVERAGES; NUTRITIONALLY FORTIFIED BEVERAGES; PROTEIN-ENRICHED SPORTS BEVERAGES; SEED-BASED BEVERAGES, OTHER THAN MILK SUBSTITUTES; POWDERS USED IN THE PREPARATION OF SPORTS DRINKS.
PT. VED PARKASH LEMONWALE

4519560  04/06/2020

PRINCE SHARMA
BG-7/10, NEAR BSES OFFICE, PASCHIM VIHAR, PUNJABI BAGH, WEST DELHI, DELHI-110063.

PROPRIETOR

Address for service in India/Attorney address:
GUPTA ITPC AND ASSOCIATES
B 309 & 310,3RD FLOOR, PACIFIC BUSINESS PARK, 37/1, SITE-IV, SAHIBABAD INDUSTRIAL AREA, GHAZIABAD-201010.

Used Since :04/04/2020

DELHI

MINERAL WATERS, AERATED AND NON-AERATED SOFT DRINKS .
BAJA FOOD INDUSTRIES CO.
P.O. Box 18994 Riyadh 11425, SAUDI ARABIA
A Company incorporated under the Laws of Saudi Arabia.

Address for service in India/Agents address:
S. MAJUMDAR & CO.
5, HARISH MUKHERJEE ROAD, KOLKATA - 700 025, INDIA.

Proposed to be Used
To be associated with:
3171809

KOLKATA

Beers; mineral and aerated waters and other non-alcoholic beverages; fruit beverages and fruit juices; syrups and other preparations for making beverages.
ST. FRANCIS

2958767  07/05/2015

ST. FRANCIS WINERY & VINEYARDS, LP
500 Pythian Road, Santa Rosa, California, 95409 United States
MANUFACTURER & MERCHANT
A Limited Liability Company organized in the state of California

Address for service in India/Agents address:
ALG INDIA LAW OFFICES.
30 SIRI FORT ROAD, NEW DELHI-110049.
Used Since :01/08/2003

DELHI
WINES
BLACK JACK

3185733  15/02/2016
YADU CORPORATION PRIVATE LIMITED
202, THAPAR ARCADE, 47, KAU SARAI, HAUZ KHAS, DELHI 110016
MANUFACTURERS AND MERCHANTS
Address for service in India/Attorney address:
GENERAL REGISTRATION SERVICES
A-3, CHRISTIAN COLONY, DELHI-110007
Used Since :01/01/1982
DELHI
ALCOHOLIC BEVERAGES INCLUDING WHISKY, RUM, GIN, VODKA AND BRANDY.
3606009  03/08/2017
RAJENDER KUMAR SHARMA
A7, LG HOUSING SOCIETY SECTOR PIE, GREATER NOIDA
SOLE PROPRIETOR AND OWNER
Address for service in India/Attorney address:
KESHAVA.H.B
363/1, First Floor, Castle Plaza, Opposite Jangli Maharaj Mandir, Shivajinagar, Pune, Maharashtra - 411005

Proposed to be Used
To be associated with:
3112984, 3320057, 3320067

DELHI
• All alcohols except beer • Alcohol aperitif bitters • Alcoholic beverages containing fruit • Alcoholic beverages (except beers) • Alcoholic beverages of fruit • Alcoholic carbonated beverages, except beer • Alcoholic cocktail mixes • Alcoholic fruit beverages • Alcoholic fruit cocktail drinks • Anisette (liqueur) • Aperitif wines • Beverages (Alcoholic) except beer • Blended whiskey • Bourbon whiskey • Brandy • Cider • Cocktails • Cordials (alcoholic beverages) • Dessert wines • Digesters (liqueurs and spirits) • Flavored tonic liqueurs • Fortified wines • Fruit wine • Gin • Grape wine • Liqueurs • Liquor-based aperitifs • Low alcoholic drinks • Low Alcoholic wines • Malt whiskey • Mulled wines • Pre-mixed alcoholic beverages, other than beer • Pre mixed alcoholic beverages • Preparations for making alcoholic beverages • Prepared alcoholic cocktails • Prepared wine cocktails • Red wines • Rum (alcoholic beverage) • Rum- based beverages • Rum
punch • Scotch • Scotch whiskey based liqueur • Schnapps • Spirits and liquor • Spirits • Still wine • Sweet wines • Table wines • Vodka • Whiskey • White wine • Wine • Wine-based drinks • Wine punch
BIG BARREL

3613866  16/08/2017

RAJENDER KUMAR SHARMA
A7, LG HOUSING SOCIETY SECTOR PIE, GREATER NOIDA
SOLE PROPRIETOR

Address for service in India/Attorney address:
KESHAVA.H.B
363/1, First Floor, Castle Plaza, Opposite Jangli Maharaj Mandir, Shivajinagar, Pune, Maharashtra - 411005

Used Since : 03/01/2010

To be associated with:
3155341, 3155342, 3606008

DELHI

• All alcohols except beer • Alcohol aperitif bitters • Alcoholic beverages containing fruit • Alcoholic beverages (except beers) • Alcoholic beverages of fruit • Alcoholic carbonated beverages, except beer • Alcoholic cocktail mixes • Alcoholic fruit beverages • Alcoholic fruit cocktail drinks • Anisette (liqueur) • Aperitif wines • Beverages (Alcoholic) except beer • Blended whiskey • Bourbon whiskey • Brandy • Cider • Cocktails • Cordials (alcoholic beverages) • Dessert wines • Digesters (liqueurs and spirits) • Flavored tonic liqueurs • Fortified wines • Fruit wine • Gin • Grape wine • Liqueurs • Liquor-based aperitifs • Low alcoholic drinks • Low Alcoholic wines • Malt whiskey • Mulled wines • Pre-mixed alcoholic beverages, other than beer • Pre mixed alcoholic beverages • Preparations for making alcoholic beverages • Prepared alcoholic cocktails • Prepared wine cocktails • Red wines • Rum (alcoholic beverage) • Rum- based beverages • Rum punch • Scotch • Scotch whiskey based liqueur • Schnapps • Spirits and liquor • Spirits • Still wine • Sweet wines • Table wines • Vodka • Whiskey • White wine • Wine • Wine-based drinks • Wine punch
BLACK LOVER

3619741  24/08/2017
PUNJAB LIQUORS PVT. LTD.
SECOND FLOOR-203, JMD GALLERIA SOHNA ROAD, GURGAON-122001
MANUFACTURERS AND MERCHANTS
Address for service in India/Attorney address:
NIKHIL PRUTHI
69-R, MODEL TOWN, SONEPAT, HARYANA-131001

Proposed to be Used
DELHI
ALCOHOLIC BEVERAGES INCLUDED IN CLASS 33
Royal Blenders

3685463   23/11/2017
RSL DISTILLERIES PRIVATE LIMITED
trading as ; RSL DISTILLERIES PRIVATE LIMITED
SCO 49-50, SECTOR 8-C, MADHYA MARG, CHANDIGARH-160009
MANUFACTURERS AND MERCHANTS

Address for service in India/Attorney address:
NIKHIL PRUTHI
69-R, MODEL TOWN, SONEPAT, HARYANA-131001

Proposed to be Used
DELHI

ALCOHOLIC BEVERAGES INCLUDED IN CLASS 33
3692307  01/12/2017
MR. RAJESHKUMAR JAMNADAS FULETRA
“SHREE UMIYA NIVAS”, 5 – NEW PAPAIYA WADI, NEAR SAGAR HALL, GOKULDHAM MAIN ROAD, GONDAL ROAD, RAJKOT – 360 004 (GUJARAT) INDIA.
Individual
Address for service in India/Attorney address:
TRADESAFE
GANSHYAM HOUSE, NO.9, SHRINAGAR SOCIETY, OPP. SARDAR PATEL STADIUM, NEAR GOLDEN TRIANGLE, AHMEDABAD - 380 014 - GUJARAT

Proposed to be Used
AHMEDABAD
ALCOHOLIC BEVERAGES [EXCEPT BEERS].
Maharaja Choice

3693982   04/12/2017
SHRIRAM AGRIVENTURE PRIVATE LIMITED
39, 1st FLOOR, SHAHPUR JAT, NEW DELHI-110049, INDIA.
BODY-INCORPORATE

Address for service in India/Attorney address:
CHITRA ARVIND
RAJESHWARI & ASSOCIATES, AMSOFT BUSINESS CENTRE, UNITECH TRADE CENTRE, Sector 43, Gurgaon- 122 002, Haryana, India
Used Since :01/11/2017

DELHI
Alcoholic beverages (except beers) included in Class-33
3698677  09/12/2017
PRASHANT MEHTA
CB-40 B, OPP R.B.I COLONY, SHALIMAR BAGH, NORTH WEST DELHI, DELHI 110088
PROPRIETOR

Address for service in India/Attorney address:
LOVENEET HANDE & ASSOCIATES
A-41, OFFICE NO 2, FIRST FLOOR, MAIN MARKET, MADHU VIHAR, I.P. EXTENSION DELHI 110092

Proposed to be Used
DELHI
MERCHANT OF FRUIT WINES, SWEET WINES, GRAPE WINES, STRAWBERRY WINES, SPARKLING WINES, MULLED WINES, WINE PUNCH, COOKING WINES AND ALL TYPE OF WINES AS INCLUDED IN TRADEMARK CLASS 33.
OLD AMBER

3708877    21/12/2017

KHASA DISTILLERY COMPANY ( A UNIT OF DIGVIJAY CHEMICALS LTD.)
S.C.O. 140-141, SECTOR 34-A, CHANDIGARH
A COMPANY DULY INCORPORATED UNDER THE INDIAN COMPANY LAW

Address for service in India/Agents address:
RAHUL RAJPUT.
B-336, BHAI RANDHIR SINGH NAGAR, LUDHIANA - 141 004 PUNJAB.

Proposed to be Used
DELHI
Alcoholic beverages, except beers.
BLUE CROWN
3749695   10/02/2018
ISHAAN LAMBA
H.NO. 168, POCKET-1, JASOLA VIHAR, DELHI-110025
INDIVIDUAL
Address for service in India/Attorney address:
TMR SOLUTIONS
M - 10, ANUPAM BHAWAN COMMERCIAL COMPLEX, ADADPUR, DELHI - 110033
Proposed to be Used
DELHI
WHISKEY, RUM, VODKA, GIN, BRANDY, WINE, LIQUEURS AND ALCOHOLIC BEVERAGES (EXCEPT BEERS).
Kamet

4333083  29/10/2019
MADYA BEVERAGES LLP
Unit No. 301, 3rd Floor, Suite 132, Rectangle 1, D-4, Saket District Centre, New Delhi-110017
A limited liability company

Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used
DELHI
Alcoholic beverages, except beers; alcoholic preparations for making beverages.
4364081  30/11/2019
SMOKEY BREWING COMPANY
AR Code 5, Ground Floor, Ishanya Mall, S no 190/192, Shastri Nagar, Yerwada, Pune-411006
Partnership Firm

Address for service in India/Agents address:
SAURABH MAHENDRA SHUKLA
6A, ANANDMAYEE APARTMENTS, NEXT TO ICICI BANK, KARVE ROAD, ERANDWANE, PUNE-411004.

Proposed to be Used
MUMBAI
alcoholic beverages; alcoholic preparations for making beverages
PAWANSHREE FOOD INTERNATIONAL PRIVATE LIMITED
164, Bhagwandin Nagar, Behind Sapna Santeea Cinema (Inox), Indore (M.P.), Pincode - 452001, India
Company incorporated under Indian Companies Act through Director.
Address for service in India/Attorney address:
DP SONI
105, Mahasagar Corporate, Manormaganj Main Road, Indore (M.P.) Pin-452001

Proposed to be Used
MUMBAI
Alcoholic beverages (except beers).
LORD MARSHALL
4426911  31/01/2020
VISHAL DAHIYA S/O SATISH DAHIYA
3122, POST OFFICE SCHOOL, NEAR B.S.N.I. TELEPHONE EXCHANGE, 15 PART 3, SONIPAT, HARYANA-131001, INDIA
SINGLE FIRM

Address for service in India/Attorney address:
ATUL KUMAR SAHUWALA
84 B OLD DHAN MANDI, SRI GANGANAGAR-335001, RAJASTHAN

Proposed to be Used
DELHI

alcoholic beverages [except beers]
4479547   20/03/2020
M/S GLOBUS SPIRITS LIMITED
F-0, Ground Floor, The Mira Corporate Suites, Plot No.-1&2, Ishwar Nagar, Mathura Road, New Delhi-110065
Company Incorporated under Companies Act 1956
Address for service in India/Agents address:
SUNDEEP KUMAR PARASHAR
2F CS 03, SECOND FLOOR, ANSAL CORPORATE SUITES, ANSAL PLAZA, SECTOR-1, VAISHALI, GHAZIABAD-201010,DELHI NCR.
Used Since :09/06/2016
DELI
Whisky, Brandy, Rum, Gin, Vodka Wine, Country Spirits and other alcoholic beverages
4484198 20/07/2020

BACARDI & COMPANY LIMITED
Aeulestrasse 5, 9490 Vaduz, Liechtenstein.
A company organised and existing under the laws of Liechtenstein

Address for service in India/Attorney address:
ZEUSIP ADVOCATES LLP
C-4, Jangpura Extension, New Delhi-110014

Proposed to be Used
To be associated with:
670410
DELHI

Alcoholic beverages (except beers); alcoholic preparations for making beverages.
OTO
4495377  04/05/2020
FRATELLI WINES PRIVATE LIMITED
A-35, Brij Greens, Village Sathari, Mehrauli, New Delhi-110030
A Pvt Ltd Company under the laws of India.
Address for service in India/Attorney address:
ASHOKA & CO.,
ASHOKA HOUSE, 8, CENTRAL LANE, BENGALI MARKET, NEW DELHI - 110 001
Proposed to be Used
DELHI
Wines; Alcoholic Beverages;
HOOKEY

4495378  04/05/2020
FRATELLI WINES PRIVATE LIMITED
A-35, Brij Greens, Village Sathari, Mehrauli, New Delhi-110030
A Pvt Ltd Company under the laws of India.
Address for service in India/Attorney address:
ASHOKA & CO.,
ASHOKA HOUSE, 8, CENTRAL LANE, BENGALI MARKET, NEW DELHI - 110 001

Proposed to be Used
DELHI
Wines; Alcoholic Beverages;
MASKERA

4496825  06/05/2020

FULLARTON DISTILLERIES PVT. LTD.
Survey No. 71/0 & 72/1, Village Panchayat Khandepar, Vagurme Road, Khandepar, Ponda, Goa- 403406

Private Limited Company

Address for service in India/Attorney address:
G.S. RIJHWANI & CO.
203, SHREE PRASAD CHAMBERS, IIND FLOOR, NEAR TSEC ENGINEERING COLLEGE, 35TH ROAD, TPS III, BANDRA WEST MUMBAI-400050

Proposed to be Used

MUMBAI

ALCOHOLIC DRINKS, WINES, WHISKY, SPIRITS AND LIQUEURS INCLUDING RUM, GIN, WHISKY, BRANDY, VODKA & INDIAN MADE AND FOREIGN MADE LIQUORS INCLUDED IN CLASS 33
4497405   08/05/2020
SOORA VENKATA SAINATH
18-3-58/F, Santhi Nagar, Kadhi Colony, Tirupati-517507
Natural person

Address for service in India/Attorney address:
MISSION LEGAL ADVOCATES
NO.12, CANAL BANK ROAD, GANDHI NAGAR, ADYAR, CHENNAI-600020

Proposed to be Used
CHENNAI
Scotch Whisky
GOLDFAIR
4497766  08/05/2020
KUMAR VIVEK GAUTAM
G-1, PLOT NO.124-A, SECTOR-6, VAISHALI, GHAZIABAD, UTTAR PRADESH -201019
INDIVIDUAL
Proposed to be Used
DELHI
Alcoholic beverages, except beers; Alcoholic preparations for making beverages
4498557  10/05/2020

Radico Khaitan Ltd.
Plot No. J - 1, Block B - 1, Mohan Co - Operative Industrial Area, Mathura Road, New Delhi - 110 044
A company incorporated under companies Act.

Address for service in India/Attorney address:
SAGAR CHANDRA & ASSOCIATES
S-227, Panchshila Park, New Delhi - 110017

Proposed to be Used
To be associated with:
1784664, 2078827

DELHI
Alcoholic beverages (except beers)
LAZY BEE

4499480  12/05/2020
HARTFORD EASTERN HOLDINGS LLC.
2, BERKERY PLACE, ALPINE, NEW JERSEY, NJ 07620-0398, USA.
MANUFACTURER & MERCHANT

Address for service in India/Attorney address:
ADITYA & ASSOCIATES
HUBTOWN SOLARIS 121 1ST FLOOR N.S PHADKE MARG OPP. TELI GALI ANDHERI E MUMBAI 400 069

Proposed to be Used
MUMBAI
ALCOHOLIC BEVERAGES, WINES, SPIRITS AND LIQUEURS.
Angel's Barrel
4500587   13/05/2020
SUDHIR KHEMCHANDANI
Vasu Niwas, Ambika Nagar, AMRAVATI - 444606 M.S INDIA
WINE
Natural Person
Proposed to be Used
MUMBAI
SPIRITS, LIQUORS, WINES AND ALCOHOLIC BEVERAGES, INCLUDED IN CLASS 33.
KAI LIQUID SPIRITS

4500704    13/05/2020

KAI LIQUID SPIRITS PRIVATE LIMITED
House No. 1303/19, Shop No. 2, Dunetha Village, NANI DAMAN, Daman DD 396210 India
A company incorporated under the Companies Act, 2013

Address for service in India/Attorney address:
LEXORBIS
709/710 Tolstoy House, 15-17 Tolstoy Marg, New Delhi-110001

Proposed to be Used

AHMEDABAD
Alcoholic beverages, except beers; alcoholic preparations for making beverages; flavoured brewed malt beverages, except beers; Alcoholic malt beverages, except beers; distilled beverages, grain-based distilled alcoholic beverages; Wine, Whisky, Rum, Gin, Vodka, Spirits [beverages] and Liquors; Yeast strains for making wine; Brewer's yeast for wine making; Alcoholic beverages, essences and extracts; Flavoured liquors [alcoholic beverages]; Preparations for making alcoholic beverages.
SMOKELAB

4500807    13/05/2020

NV DISTILLERIES AND BREWERIES PRIVATE LIMITED
10th Floor, Vandana Building, 11, Tolstoy Marg, New Delhi 110001
da Company incorporated under the Indian Companies Act, 1956

Address for service in India/Attorney address:
AZB & PARTNERS
PLOT NO. A-8 SECTOR-4 NOIDA 201301

Proposed to be Used
DELHI
Alcoholic products like Vodka.
NV DISTILLERIES AND BREWERIES PRIVATE LIMITED
10th Floor, Vandana Building, 11, Tolstoy Marg, New Delhi-110001.
A Company incorporated under the Indian Companies Act, 1956

Address for service in India/Attorney address:
AZB & PARTNERS
PLOT NO. A-8 SECTOR-4 NOIDA 201301

Proposed to be Used
DELHI
Alcoholic products like Vodka.
NV DISTILLERIES AND BREWERIES PRIVATE LIMITED
10th Floor, Vandana Building, 11, Tolstoy Marg, New Delhi-110001.
a Company incorporated under the Indian Companies Act, 1956

Address for service in India/Attorney address:
AZB & PARTNERS
PLOT NO. A-8 SECTOR-4 NOIDA 201301

Proposed to be Used
DELHI
Alcoholic products like Vodka.
4500810  13/05/2020

NV DISTILLERIES AND BREWERIES PRIVATE LIMITED
10th Floor, Vandana Building, 11, Tolstoy Marg, New Delhi-110001.
A Company incorporated under the Indian Companies Act, 1956

Address for service in India/Attorney address:
AZB & PARTNERS
PLOT NO. A-8 SECTOR-4 NOIDA 201301

Proposed to be Used
DELHI
Alcoholic products like Vodka.
BAY CIDER BONE DRY

4503825  18/05/2020
BAY CIDER PRIVATE LIMITED
SHOP NO. 4, PLOT NO. 19, SECTOR 42, NERUL NAVI MUMBAI, THANE, MAHARASHTRA - 400706
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
MUMBAI
Alcoholic cider; Liquors [alcoholic beverages]; Alcoholic beverages [except beer]; Flavoured liquors [alcoholic beverages]; Alcoholic cocktail mixes; Alcoholic fruit beverages; Alcoholic preparations for making beverages; Aperitifs with a distilled alcoholic liquor base
BAY CIDER GINGER HEAD

4503826  18/05/2020

BAY CIDER PRIVATE LIMITED
SHOP NO. 4, PLOT NO. 19, SECTOR 42, NERUL NAVI MUMBAI, THANE, MAHARASHTRA - 400706

THE TRADE MARK ACT-1999

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
MUMBAI
Alcoholic cider; Liquors [alcoholic beverages]; Alcoholic beverages [except beer]; Flavoured liquors [alcoholic beverages]; Alcoholic cocktail mixes; Alcoholic fruit beverages; Alcoholic preparations for making beverages; Aperitifs with a distilled alcoholic liquor base
Masala Monk

4504311  18/05/2020
SHASHANK AGGARWAL
3197, Street no.8, Ranjit Nagar, New Delhi 110008
Food processing, food products and food marketing with sales
Sole Proprietor
Used Since :15/04/2014
DELHI
Alcoholic beverages(except beers)
MIHIRA AGROS PRIVATE LIMITED
H.NO.102, VARSHA APT, D.NO. 7-5-145/3, PANDURANGAPURAM, VISAKHAPATNAM-530003, ANDHRA PRADESH

Body Incorporate

Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
No.43, Medavakkam Tank Road, 1st Floor, Chennai - 600010

Proposed to be Used
CHENNAI
Alcoholic wines, Low-alcoholic wine, Aperitifs with a distilled alcoholic liquor base, Whisky
4506490  21/05/2020
GHAGHARA AND SHARDA DOAB ESTATES PRIVATE LIMITED
H-525, ESSARJEE AADHARSHILA, EAST BLOCK EXTENSION, NEAR AWADHPURI POLICE STATION, BHOPAL, MP-
462022.
BODY INCORPORATE
Address for service in India/Attorney address:
BLUE INKK
GOEL NIWAS, J-62, STREET NO. 4, LAXMI NAGAR, DELHI - 110092
Used Since :02/07/2018
MUMBAI
Alcoholic beverages, except beers; Alcoholic preparations for making beverages.
4506599  21/05/2020
REJI GEORGE
302,3RD FLOOR,TOWER 10 JANADHAR SHUBHA PHASE 2 ATTIBELE-ANEKAL ROAD BANGALORE,KARNATAKA-562107
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
CHENNAI
Alcoholic beverages, except beers; Alcoholic preparations for making beverages
DARIA

4508082  22/05/2020

MR. AMRESH SURESH JAISWAL
Plot No. 14 C, Chhaya Villa, Dhantoli, Nagpur - 440 012 (Maharashtra)

Individual

Address for service in India/Attorney address:
LAW PROTECTORS
C/o. Nilesh Dhumal, Laxmi Niwas, Behind Kamla Nehru Hospital, Near Barane School, 104 Mangalwar Peth, Pune-411 011.

Proposed to be Used
MUMBAI
Alcoholic beverages; wines, spirits, liqueurs and cocktails
DIRACY

4508083  22/05/2020
MR. AMRESH SURESH JAISWAL
Plot No. 14 C, Chhaya Villa, Dhantoli, Nagpur - 440 012 (Maharashtra)
Individual

Address for service in India/Attorney address:
LAW PROTECTORS
C/o. Nilesh Dhumal, Laxmi Niwas, Behind Kamla Nehru Hospital, Near Barane School, 104 Mangalwar Peth, Pune-411 011.

Proposed to be Used
MUMBAI
Alcoholic beverages; wines, spirits, liqueurs and cocktails
ROLO

4508084  22/05/2020
MR. AMRESH SURESH JAISWAL
Plot No. 14 C, Chhaya Villa, Dhantoli, Nagpur - 440 012 (Maharashtra)
Individual

Address for service in India/Attorney address:
LAW PROTECTORS
C/o. Nilesh Dhumal, Laxmi Niwas, Behind Kamla Nehru Hospital, Near Barane School, 104 Mangalwar Peth, Pune-411 011.

Proposed to be Used
MUMBAI
Alcoholic beverages; wines, spirits, liqueurs and cocktails
SABIBLU

4508085  22/05/2020

MR. AMRESH SURESH JAISWAL
Plot No. 14 C, Chhaya Villa, Dhantoli, Nagpur - 440 012 (Maharashtra)
Individual

Address for service in India/Attorney address:
LAW PROTECTORS
C/o. Nilesh Dhumal, Laxmi Niwas, Behind Kamla Nehru Hospital, Near Barane School, 104 Mangalwar Peth, Pune-411 011.

Proposed to be Used
MUMBAI
Alcoholic beverages; wines, spirits, liqueurs and cocktails
SARVI GOLD
4508086   22/05/2020
MR. AMRESH SURESH JAISWAL
Plot No. 14 C, Chhaya Villa, Dhantoli, Nagpur - 440 012 (Maharashtra)
Individual
Address for service in India/Attorney address:
LAW PROTECTORS
C/o. Nilesh Dhumal, Laxmi Niwas, Behind Kamla Nehru Hospital, Near Barane School, 104 Mangalwar Peth, Pune-411 011.

Proposed to be Used
MUMBAI
Alcoholic beverages; wines, spirits, liqueurs and cocktails
SINI
4508087    22/05/2020
MR. AMRESH SURESH JAISWAL
Plot No. 14 C, Chhaya Villa, Dhantoli, Nagpur - 440 012 (Maharashtra)
Individual

Address for service in India/Attorney address:
LAW PROTECTORS
C/o. Nilesh Dhumal, Laxmi Niwas, Behind Kamla Nehru Hospital, Near Barane School, 104 Mangalwar Peth, Pune-411 011.

Proposed to be Used
MUMBAI
Alcoholic beverages; wines, spirits, liqueurs and cocktails
SAON

4508088  22/05/2020
MR. AMRESH SURESH JAISWAL
Plot No. 14 C, Chhaya Villa, Dhantoli, Nagpur - 440 012 (Maharashtra)
Individual

Address for service in India/Attorney address:
LAW PROTECTORS
C/o. Nilesh Dhumal, Laxmi Niwas, Behind Kamla Nehru Hospital, Near Barane School, 104 Mangalwar Peth, Pune-411 011.

Proposed to be Used
MUMBAI
Alcoholic beverages; wines, spirits, liqueurs and cocktails
4508857  23/05/2020
SOORA VENKATA SAINATH
18-3-58/F, Santhi Nagar, Kadhi Colony, Tirupati-517507
Natural Person
Address for service in India/Attorney address:
MISSION LEGAL ADVOCATES
NO.12, CANAL BANK ROAD, GANDHI NAGAR, ADYAR, CHENNAI-600020

Proposed to be Used
CHENNAI
Alcoholic beverages, except beers; Alcoholic preparations for making beverages
AHOOY

4508933  23/05/2020
ADITYA VIKRAM MALHOTRA
WHITE HOUSE 1ST FLOOR, GOLF COURSE ROAD, AJMER - 305007
THE TRADEMARKS ACT - 1999

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
AHMEDABAD
Alcoholic beverages, except beers; Alcoholic preparations for making beverages
NILAAI SYNDICATES
Opp. Nath Hospital, Kadru, Ranchi- 834002, Jharkhand, India.
Partnership Firm

Address for service in India/Attorney address:
SUBHAJIT DEY
FASTINFO LEGAL SERVICES PRIVATE LIMITED GE 115, Rajdanga Main Rd, near Ruby, Sector G, Kasba, Kolkata, West Bengal 700107

Proposed to be Used
KOLKATA
ALCOHOLIC BEVERAGES
CHIKARA
4509495  25/05/2020
GURPREET SINGH BHATIA
Near Holy Heart School, Civil Lines, Raipur (C.G.) 492 001
Proprietorship
Address for service in India/Agents address:
UNITED OVERSEAS TRADE MARK CO.
52, SUKHDEV Vihar, MATHURA ROAD, NEW DELHI- 110 025.
Proposed to be Used
MUMBAI
Alcoholic beverages (except beers).
KALA GHODA
4509496 25/05/2020
GURPREET SINGH BHATIA
Near Holy Heart School, Civil Lines, Raipur (C.G.) 492 001
Proprietorship
Address for service in India/Agents address:
UNITED OVERSEAS TRADE MARK CO.
52, SUKHDEV VIHAR, MATHURA ROAD, NEW DELHI- 110 025.
Proposed to be Used
MUMBAI
Alcoholic beverages (except beers).
IKAGAI

4509497  25/05/2020
GURPREET SINGH BHIYA
Near Holy Heart School, Civil Lines, Raipur (C.G.) 492 001
Proprietorship

Address for service in India/Agents address:
UNITED OVERSEAS TRADE MARK CO.
52, SUKHDEV VIHAR, MATHURA ROAD, NEW DELHI- 110 025.

Proposed to be Used
MUMBAI
Alcoholic beverages (except beers).
**KANJIR**

4509500   25/05/2020

GURPREET SINGH BHATIA
Near Holy Heart School, Civil Lines, Raipur (C.G.) 492 001

Proprietorship

Address for service in India/Agents address:
UNITED OVERSEAS TRADE MARK CO.
52, SUKHDEV VIHAR, MATHURA ROAD, NEW DELHI- 110 025.

Proposed to be Used
MUMBAI

Alcoholic beverages (except beers).
Trade Marks Journal No: 1957, 20/07/2020  Class 33

FIRE WATTER DISTILLERIES PVT LTD
PLOT NO. TF-1, 3RD FLOOR, MANI TOWERS, OPP SRI KANYA THEATRE, DONDAparthy, Visakhapatnam - 530023, Andhra Pradesh
A Private Limited Company Registered under The Companies Act 2013

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (CHENNAI)
13,1ST CROSS STREET,SRIPURAM COLONY,ST.THOMAS MOUNT,CHENNAI-600016

Proposed to be Used
CHENNAI
Alcoholic Beverages, except beers
MARTIN GREAT

4510388    26/05/2020
FIRE WATTER DISTILLERIES PVT LTD
PLOT NO. TF-1, 3RD FLOOR, MANI TOWERS, OPP SRI KANYA THEATRE, DONDAPARTHY, Visakhapatnam - 530023, Andhra Pradesh
A Private Limited Company Registered under The Companies Act 2013

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (CHENNAI)
13,1ST CROSS STREET,SRIPURAM COLONY,ST.THOMAS MOUNT,CHENNAI-600016

Proposed to be Used
CHENNAI
Alcoholic Beverages, except beers
RED HORSE
4510779  26/05/2020
PARMARTH GARG
62, GANESH VATIKA, GOVIND PURAM (GZD) 201013
PROPRIETORSHIP FIRM
Address for service in India/Agents address:
PURI & PURI (ADVOCATES)
4969/5, IST FLOOR, SIRKIWALAN, (NEAR HAUZ QAZI POLICE STATION) HAUZ QAZI, DELHI-6
Proposed to be Used
DELHI
ALCOHOL;BEVERAGES;BRANDY;GIN;RUM;VODKA;WHISKY ; WINE;COCKTAILS; LIQUOR AND SPIRITS;(EXCEPT BEERS)
CAPE ELEPHANT
4511115   27/05/2020
CAPE DIAMOND WINES (PTY) LTD.
R 363, LUTZVILLE, SOUTH AFRICA
BODY INCORPORATE

Address for service in India/Attorney address:
NISHNAT ASSOCIATES
K1/125 LOWER GROUND FLOOR CHITTARANJAN PARK NEW DELHI-19

Used Since :01/09/2014

DELHI

ALCOHOLIC BEVERAGES (EXCEPT BEERS); WINES; SPIRITS; LIQUEURS
GREENWICH
4511544   27/05/2020
MERIDIANMARKETERS
Plot no.565/c, Road no.92 Jubilee Hills Hyderabad-500033
Partnership Firm
Address for service in India/Attorney address:
KVS SUBRAMANYAM
H.No 5-9-22/71A, MCH No. 250, Near Birla Temple, Adarsh Nagar, Hyderabad 500063
Proposed to be Used
CHENNAI
Manufacturing of Alcoholic beverages (except beer)
4511632  27/05/2020
UTSAV DINESHKUMAR PATEL
BEVERLY HILLS DEESA HIGHWAY, AT. JODANAPURA, PO. CHADOTAR, TA. PALANPUR, BANASKANTHA - 385 001 (GUJARAT) INDIA.
An Individual
Address for service in India/Attorney address:
TRADESAFE
GHANSHYAM HOUSE, BUNGLOW NO. 9, SHRINAGAR SOCIETY, OPP. SARDAR PATEL STADIUM, NEAR GOLDEN TRIANGLE, AHMEDABAD – 380 014 (GUJARAT) INDIA

Proposed to be Used
AHMEDABAD
Alcoholic beverages, except beers; Alcoholic preparations for making beverages.
PALGHAT
4512130  27/05/2020
M/S MERIDIANMARKETERS
Plot no.565/c Road no.92 Jubilee Hills Hyderabad-500033
Partnership Firm
Address for service in India/Attorney address:
KVS SUBRAMANYAM
H.No 5-9-22/71A, MCH No. 250, Near Birla Temple, Adarsh Nagar, Hyderabad 500063
Proposed to be Used
CHENNAI
Manufacturing of Alcoholic Beverages (except Beer)
CHANAKYA

4512678  28/05/2020
SURESH KUMAR P.K
Pulickal House, BOC Road, Sasthry Lane, Perumbuvoor-683542, Ernakulam District, Kerala
Single Firm

Address for service in India/Attorney address:
ABRAHAM CHERIAN P
C/o Cherian & Associates, Advocates, Kallath Apartments, Mathai Manjuran Road, Cochin - 682018

Proposed to be Used
CHENNAI
Alcoholic Beverages included in class 33.
4512694  28/05/2020

BACARDI & COMPANY LIMITED
Aeulestrasse 5, 9490 Vaduz, Liechtenstein.
A company organised and existing under the laws of Liechtenstein

Address for service in India/Attorney address:
ZEUSIP ADVOCATES LLP
C-4, Jangpura Extension, New Delhi-110014

Proposed to be Used
To be associated with:
135354, 3094216

DELHI
Alcoholic beverages, (except beers); alcoholic preparations for making beverages
BACARDI & COMPANY LIMITED
Aeulestrasse 5, 9490 Vaduz, Liechtenstein.
A company organised and existing under the laws of Liechtenstein
Address for service in India/Attorney address:
ZEUSIP ADVOCATES LLP
C-4, Jangpura Extension, New Delhi-110014
Proposed to be Used
To be associated with:
888725
DELHI
Alcoholic beverages, (except beers); alcoholic preparations for making beverages
4512696  28/05/2020  

BACARDI & COMPANY LIMITED  
Aeulestrasse 5, 9490 Vaduz, Liechtenstein.  
A company organised and existing under the laws of Liechtenstein  

Address for service in India/Attorney address:  
ZEUSIP ADVOCATES LLP  
C-4, Jangpura Extension, New Delhi-110014  

Proposed to be Used  
To be associated with:  
888725  
DELHI  
Alcoholic beverages, (except beers); alcoholic preparations for making beverages
4512697  28/05/2020
BACARDI & COMPANY LIMITED
Aeulestrasse 5, 9490 Vaduz, Liechtenstein.
A company organised and existing under the laws of Liechtenstein

Address for service in India/Attorney address:
ZEUSIP ADVOCATES LLP
C-4, Jangpura Extension, New Delhi-110014

Proposed to be Used
To be associated with:
888725

DELHI
Alcoholic beverages, (except beers); alcoholic preparations for making beverages
GREATER THAN

4512700  28/05/2020
NAO SPIRITS AND BEVERAGES PVT. LTD.
16-D, Community Centre, Basant Lok, Vasant Vihar, New Delhi - 110029
Private Limited Company
Address for service in India/Attorney address:
RAJIV KUMAR CHOUDHRY
C1A, LGF, Nizamuddin East, New Delhi - 110013
Used Since :23/08/2016
To be associated with:
3344782, 3344783

DELHI
Alcoholic Beverages (except beers).
4513667   29/05/2020
SNJ SUGARS AND PRODUCTS LIMITED
SNJ SUGARS AND PRODUCTS LIMITED, #99 CANAL BANK ROAD, C.I.T.NAGAR, NANDANAM, CHENNAI - 600 035
a company incorporated under the laws of Republic of India

Address for service in India/Attorney address:
U.KASIPANDIAN
B1, SIRNIVASA APARTMETNS, 24D,GREENWAYS ROAD, RAJA ANNAMALAI PURAM, CHENNAI-600 028.

Proposed to be Used
CHENNAI
ALL TYPES OF ALCOHOLIC BEVERAGES (EXCEPT BEERS) INCLUDING BRANDY, WHISKY, RUM, VODKA, LIQUEUR, GIN AND SPIRITS
4514224   29/05/2020
P.N.MOHAN KRISHNA
FLAT NO: 204, SAI GREEN ARCADE ROAD NO: 9, SRI RANGAPURAM COLONY, NIZAMPET, HYDERABAD, TELANGANA
Individual
Address for service in India/Agents address:
C. PRAKASH
1A, Post Office Road, 1st floor, Krishnaswamy Nagar, Ramanathapuram, Coimbatore-641045.
Proposed to be Used
CHENNAI
Wines, Whisky, Vodka, Rum, Brandy, Gin, Spirits, Extracts of spiritous liquors
Captain Jack

4515152  30/05/2020
KARANVEER SINGH CHHABRA TRADING AS J.K. ENTERPRISES
155, Gurunanak Timber Market, Dhar Road, Indore (M.P.) Pincode-452002
Sole Proprietary firm

Address for service in India/Attorney address:
DP SONI
105, Mahasagar Corporate, Manormaganj Main Road, Indore (M.P.)Pin-452001

Proposed to be Used
MUMBAI
Alcoholic beverages(except beers), Wines, Liquors.
MALZBURG

4515180  30/05/2020
ADITYA VIKRAM MALHOTRA
WHITE HOUSE 1ST FLOOR, GOLF COURSE ROAD, AJMER - 305007

THE TRADEMARKS ACT - 1999

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
AHMEDABAD

Alcoholic beverages, except beers; Alcoholic preparations for making beverages
MALZBERG

4515183    30/05/2020
ADITYA VIKRAM MALHOTRA
WHITE HOUSE 1ST FLOOR, GOLF COURSE ROAD, AJMER - 305007
THE TRADEMARKS ACT - 1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
AHMEDABAD
Alcoholic beverages, except beers; Alcoholic preparations for making beverages
LES RAISINS
4516085  01/06/2020
SHRIKANT HAZARE
B, 104, PRACHI CHS, JUHU VERSOVA LINK ROAD, BEHIND HDFC BANK, ANDHERI (W), MUMBAI - 400 053,
MAHARASHTRA, INDIA
MANUFACTURERS AND MERCHANTS
Address for service in India/Attorney address:
SHRIKANT TANNA
B- 72, 62 PEREIRA NAGAR NO 7, KHOPAT., THANE (W) 400601
Proposed to be Used
MUMBAI
ALCOHOLIC DRINKS; LIQUORS; SPIRITS; WHISKY; RUM; VODKA; GIN; WINE; BRANDY; SCOTCH
IMPACT RED

4516399  01/06/2020

ADS AGRO INDUSTRIES PVT. LTD.
FF-2, Harmony Apartment, 52/78, Punjabi Bagh West, New Delhi - 110026.

Body Incorporate

Address for service in India/Agents address:
AJAY SAHNI.
14/55, PUNJABI BAGH (WEST) NEW DELHI - 110 026.

Proposed to be Used
DELHI

Alcoholic beverages, except beers
M2 MAGIC MOMENTS REMIX GRAPEFRUIT & WATERMELON FLAVOURED SUPERIOR VODKA

4517383    02/06/2020

RADICO KHITAN LTD.
Plot No. J - 1, Block B - 1, Mohan Co - Operative Industrial Area, Mathura Road, New Delhi - 110 044
A company incorporated under companies Act.

Address for service in India/Attorney address:
SAGAR CHANDRA & ASSOCIATES
S-227, Panchshila Park, New Delhi - 110017

Proposed to be Used
To be associated with:
1333996

DELHI
Vodka, Vodka Cocktails
M2 MAGIC MOMENTS REMIX GREEN APPLE FLAVOURED SUPERIOR VODKA

4517384  02/06/2020

RADICO KHAITAN LTD.
Plot No. J - 1, Block B - 1, Mohan Co-operative Industrial Area, Mathura Road, New Delhi - 110 044
A company incorporated under companies Act.

Address for service in India/Attorney address:
SAGAR CHANDRA & ASSOCIATES
S-227, Panchshila Park, New Delhi - 110017

Proposed to be Used
To be associated with:
1333996
DELHI
Vodka, Vodka Cocktails
M2 MAGIC MOMENTS REMIX ORANGE FLAVOURED SUPERIOR VODKA

4517385 02/06/2020
RADICO KHAITAN LTD.
Plot No. J - 1, Block B - 1, Mohan Co - Operative Industrial Area, Mathura Road, New Delhi - 110 044
A company incorporated under companies Act.

Address for service in India/Attorney address:
SAGAR CHANDRA & ASSOCIATES
S-227, Panchshila Park, New Delhi - 110017

Proposed to be Used
To be associated with:
1333996
DELHI
Vodka, Vodka Cocktails
M2 MAGIC MOMENTS SUPERIOR GRAIN VODKA

4517386  02/06/2020
RADICO KHAITAN LTD.
Plot No. J - 1, Block B - 1, Mohan Co - Operative Industrial Area, Mathura Road, New Delhi - 110 044
A company incorporated under companies Act.

Address for service in India/Attorney address:
SAGAR CHANDRA & ASSOCIATES
S-227, Panchshila Park, New Delhi - 110017

Proposed to be Used
To be associated with:
1333996
DELHI
Vodka, Vodka Cocktails
ARCTIQ FREEZE MOJITO

4519015  03/06/2020

TILAK RAJ SHARMA
3/47, VISHNUPURI, KANPUR 208002

PROPRIETOR

Address for service in India/Attorney address:
NAVDEEP SHRIDHAR
205, CHANDRALOK COMPLEX, BIRHANA ROAD, KANPUR 208001, UP

Proposed to be Used
DELHI

ALCOHOLIC BEVERAGES INCLUDING LIQUORS, SPIRITS, WINE, WHISKY, BRANDY, RUM, VODKA, GIN AND SCOTCH
ARCTIQ SCREWDRIVER
4519022   03/06/2020
TILAK RAJ SHARMA
3/47, VISHNUPURI, KANPUR 208002
PROPRIETOR

Address for service in India/Attorney address:
NAVDEEP SHRIDHAR
205, CHANDRALOK COMPLEX, BIRHANA ROAD, KANPUR 208001, UP

Proposed to be Used
To be associated with:
4519015
DELHI
ALCOHOLIC BEVERAGES INCLUDING LIQUORS, SPIRITS, WINE, WHISKY, BRANDY, RUM, VODKA, GIN AND SCOTCH
4519106  03/06/2020
KUNAL SHARAD BHANDARWAR
L2/305, Hari Ganga Society, Opp. RTO, Alandi Road, Pune – 411006, Maharashtra, India
INDIVIDUAL

Address for service in India/Agents address:
GRACE CONSULTANCY AND SERVICES
C/310, HERAMB APT., 20/2, KASHINATH PATIL NAGAR, DHANKAWADI, PUNE-411 043.

Proposed to be Used
MUMBAI
Alcoholic beverages (except beers), wines, spirits and liqueurs; whisky, rum, vodka, gin, brandy, country liquor, prepared alcoholic cocktails, alcoholic fruit extracts
3607917  07/08/2017
PIYUSH GUPTA
2621, TIMBER MARKET, AMBALA CANTT. -133001, HARYANA
Sole Proprietorship
Address for service in India/A 

Agents address:

RAVINDER PAL SINGH KHURANA
H.NO.2407, SECTOR 35-C,CHANDIGARH-160035.

Proposed to be Used

DELHI

BIRI, CIGERATTE, GUTKHA, ZARDA, CHEWING TOBACCO, SMOKERS' ARTICLES AND SAFETY MATCHES
3668682  02/11/2017
NIPPON PAINT (INDIA) PVT. LTD
PLOT NO: K-8 (I), PHASE - II, SIPCOT INDUSTRIAL PARK, MAMBIRAKKAM VILLAGE, SRIPERUMBUDUR,
SUNGUVARCHATIRAM, KANCHEEPURAM - 602106, TAMILNADU, INDIA

Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
NEW NO.60, OLD NO.84/2, MOORE STREET, PARRYS, CHENNAI-600001, TAMILNADU.

Proposed to be Used
To be associated with:
3668585

CHENNAI
Tobacco; smokers’ articles; matches.
THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE
APPLICATION
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO.3668585.
3670912  06/11/2017
ANSHIKA AGRAWAL
BANDHA GHAT, PO. JHALDA, PURULIA - 723202
THE TRADE MARK ACT - 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
KOLKATA
Tobacco; Smokers' articles; Matches
3672277  08/11/2017
RAJ KUMAR GOENKA, TRADING AS: J D COMPANY
JJ ROAD, NEAR MAULANA AZAD COLLEGE, UPPER BAZAR, RANCHI, G.P.O, RANCHI, PIN:- 834001, JHARKHAND
AN INDIAN SOLE PROPRIETORSHIP FIRM
Address for service in India/Agents address:
SUNIL KUMAR SINGH
S.K. SINGH AND ASSOCIATES, 4TH FLOOR, ROOM NO.4(P),36, GANESH CHANDRA AVENUE, KOLKATA-700013.

Proposed to be Used
KOLKATA
KHAINI, BEEDI, GUL (TOBACCO PRODUCTS), TOBACCO, TOBACCO PRODUCTS.
3672630 08/11/2017
ARYAN MITTAL
trading as ;SONIA MIDI CO.
811, SECTOR-31, NEAR PRESTINEMALL, FARIDABAD, HARYANA
MANUFACTURERS AND MERCHANTS
Address for service in India/Agents address:
DEEPIKA TRADE MARKS CO.
32, II ND FLOOR, NEELAM FLYOVER, N.I.T. PO. BOX NO. -29, FARIDABAD -121 001.

Proposed to be Used
DELHI
BIDIS, CIGARETTES, TOBACCO PRODUCTS, SUPARI, KHAIINE, GUTKHA, PAN MASALA
GOLD FAME

3672965  08/11/2017

SHAMS ALAM
N-89 Abul Fazal Enclave-I, Okhla, New Delhi-110025

Proprietor

Address for service in India/Attorney address:
N. LAKSHMI PRIYA
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used

DELHI

TOBACCO; SMOKERS' ARTICLES; MATCHES, CIGARETTES, TIPS OF YELLOW AMBER FOR CIGAR AND CIGARETTE HOLDERS
SOURAVI

3676818  13/11/2017
RAVI SHANKAR JHA
SAPUIPARA EAST BALLY JAGACHHA, GHOSHPARA, HAORA, WEST BENGAL
INDIVIDUAL

Address for service in India/Attorney address:
SANCHALITA SARKAR
C/O GOURANGA GHOSHAL 5/1, MOTILAL ROY LANE, SHANTINAGAR UTTARPARA, HOOGHLY 712232

Proposed to be Used
KOLKATA

Manufacture of Smoke Articles, Tobacco, Matches.
MOHD ILYAS KHAN
DUNWA BUJURG GURSAHAY GANJ KANAURO
PROPRIETOR

Address for service in India/Attorney address:

GOPAL KRISHNA GUPTA
74/130 b dhankutti kanpur

Used Since: 01/04/2003

DELHI
BIDI
221

3680330  17/11/2017

SALIM KHAN
48/2, AKHOON KHELAN, RAMPUR CITY, RAMPUR, UTTAR PRADESH
SINGLE FIRM

Address for service in India/Attorney address:
SAI ASSOCIATES
B -5A GALI NO 38 BLOCK B PART II KAUSIK ENCLAVE BURARI DELHI 84

Proposed to be Used
DELHI
SMOKING ARTICLES SUCH AS BIRI, CIGRATE IN CLASS 34
MINI GOLD

3692884   01/12/2017
(MR.) RAMESH KUMAR KOUL
H.No.9/1,Power House, High Court, Ambedkar Nagar, Janipur, Jammu & Kashmir-180007
Sole Proprietor

Address for service in India/Agents address:
J.P. ASSOCIATES ADVOCATE.
320 - Tulsi Vihar, Near S.B.I. Zonal Office, City Centre, Gwalior -474 011 (M.P.).

Proposed to be Used
DELHI
TOBACCO, SMOKERS ARTICLES, MATCH BOX
RAJASAHEB

3694478   04/12/2017
MR. RAFIQUL ISLAM
VILLAGE-BHULKI, P. O. DOMOHANA, DISTRICT - UTTAR DINAJPUR, WEST BENGAL - 733215
SOLE PROPRIETOR

Address for service in India/Attorney address:
SURESHE & CO.
11 PRABHA KUNJ PLOTNO 498 24TH ROAD KHAR (WEST) MUMBAI-400052.

Proposed to be Used
KOLKATA
TOBACCO, CHEWING TOBACCO, ZARDA, GUTKHA, KHAINI & JAFRANI PATTI IN CLASS 34.
3710811  25/12/2017
ANAND KUMAR AGARWAL
1581/1, SOOD COLONY, GWALIOR ROAD, JHANSI KHAS, JHANSI-284002, UTTAR PRADESH
INDIVIDUAL
Address for service in India/Agents address:
MOHIT GULATI
GM & ASSOCIATES, A-341, DDA COLONY, CHOWKHANDI, TILAK NAGAR, NEW DELHI-110018.
Used Since :12/12/2017
DELHI
TOBACCO, INCLUDING TOBACCO SUBSTITUTES, RAW TOBACCO, SMOKERS' ARTICLES; MATCHES
SURENDER KUMAR
HOUSE NO. 6545, WARD NO. 06, BHUNA, FATHEHABAD, HARYANA
INDIVIDUAL

Address for service in India/Attorney address:
TYAGI CERTIFICATIONS
3/112, GROUND FLOOR, LALITA PARK, LAXMI NAGAR, DELHI-110092

Proposed to be Used
DELHI
BIRI
3739763  30/01/2018
MD. SAHID HOSSAIN
trading as ;MONDAL BIRI
VILL. RAMANADADPUR, P.O. DADPUR, P.S. REJINAGAR, DIST. MURSIDABAD, PIN - 742 189, WEST BENGAL, INDIA
MANUFACTURER & MERCHANT
Used Since :13/01/2018
KOLKATA
BIRI.
Firm Flow

3747539   07/02/2018

GODFREY PHILLIPS INDIA LIMITED
49, Community Centre, Friends Colony, New Delhi 110025, India

A Company incorporated under the Companies Act, 1956

Address for service in India/Attorney address:
POOJA DODD
113, UDAY PARK, NEW DELHI-110049.

Proposed to be Used
DELHI

Cigarettes and tobacco products
Active Flow

3747540    07/02/2018

GODFREY PHILLIPS INDIA LIMITED
49, Community Centre, Friends Colony, New Delhi 110025, India
A Company incorporated under the Companies Act, 1956

Address for service in India/Attorney address:
POOJA DODD
113, UDAY PARK, NEW DELHI-110049.

Proposed to be Used
DELHI
Cigarettes and tobacco products
Comfort Flow
3747542 07/02/2018
GODFREY PHILLIPS INDIA LIMITED
49, Community Centre, Friends Colony, New Delhi 110025, India
A Company incorporated under the Companies Act, 1956
Address for service in India/Attorney address:
POOJA DODD
113, UDAY PARK, NEW DELHI-110049.
Proposed to be Used
DELHI
Cigarettes and tobacco products.
Chill
3747544   07/02/2018
GODFREY PHILLIPS INDIA LIMITED
49, Community Centre, Friends Colony, New Delhi 110025, India
A Company incorporated under the Companies Act, 1956
Address for service in India/Attorney address:
POOJA DODD
113, UDAY PARK, NEW DELHI-110049.
Proposed to be Used
DELHI
Cigarettes and tobacco products.
Chill Fresh
3747549    07/02/2018
GODFREY PHILLIPS INDIA LIMITED
49, Community Centre, Friends Colony, New Delhi 110025, India
A Company incorporated under the Companies Act, 1956
Address for service in India/Attorney address:
POOJA DODD
113, UDAY PARK, NEW DELHI-110049.
Proposed to be Used
DELHI
Cigarettes and tobacco products
Icy Chill

3747553  07/02/2018

GODFREY PHILLIPS INDIA LIMITED

49, Community Centre, Friends Colony, New Delhi 110025, India

A Company incorporated under the Companies Act, 1956

Address for service in India/Attorney address:

POOJA DODD

113, UDAY PARK, NEW DELHI-110049.

Proposed to be Used

DELHI

Cigarettes and tobacco products.
Trade Marks Journal No: 1957, 20/07/2020 Class 34

3747773 08/02/2018
MOZAMMEL HOQUE
trading as; LAXMI BIRI FACTORY
VILL. +P.O.PARDIAR,P.S.DOMKAL,DIST.MURSHIDABAD,WEST BENGAL,PIN-742121,INDIA.
MANUFACTURER & MERCHANT.
Proposed to be Used
KOLKATA
BIRI.
HOTSTICK
3750369  10/02/2018
GAJANAND SHARMA
H.NO. D-1053, MAIN GAMRI ROAD, BHAJANPURA, GHONDA, NORTH EAST, DELHI-110053
INDIVIDUAL
Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9

Proposed to be Used
DELHI
Tobacco; smokers articles; matches, tobacco; cardboard filter ties for cigarette; tobacco shredder; cone filler; cone roller; pre rolled flavored smoking cone, ashtray; cigarette paper booklet; cigarette case; cigarettes; tobacco molasses; pre rolled smoking cone; packed herbs for smoking, roll of cigarette paper; booklets of flavored rolling paper
3750370  10/02/2018
VISHAL TANDON TRADING AS M/S. EVERGREEN INTERNATIONAL
GROUND FLOOR, PROPERTY NO. 103, KHASRA NO.-94, STREET NO.-2, KARAVAL NAGAR EAST, DELHI-110094
A PROPRIETORSHIP CONCERN
Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9
Proposed to be Used
DELHI
Tobacco; smokers articles; matches, tobacco; cardboard filter ties for cigarette; tobacco shredder; cone filler; cone roller;
pre rolled flavored smoking cone, ashtray; cigarette paper booklet; cigarette case; cigarettes; tobacco molasses; pre
rolled smoking cone; packed herbs for smoking, roll of cigarette paper; booklets of flavored rolling paper
SHREE JADU BIDI

3751696   12/02/2018

VIJAY THAKURIA
B-31, GOVINDPURI, JANTA NAGAR, RAKDI SODALA, JAIPUR-302006

Proprietor

Address for service in India/Attorney address:
MAYUR SANGHI
S-3, II FLOOR, R-8/A, YUDHISTHIR MARG, C-SCHEME, JAIPUR-05

Proposed to be Used

AHMEDABAD

smoking tobacco; rolling tobacco; leaf tobacco; beedi (conical smoking stick made with leaves and raw tobacco)
3757664  19/02/2018
MR. JAYESH GATHANI
Near N Bidi, Mungapara, Khetrajpur, Sambalpur -768 006
Individual
Address for service in India/Attorney address:
LAW PROTECTOR
C/o. Nilesh Dhumal, Laxmi Niwas, Behind Kamla Nehru Hospital, Near Barane School, 104 Mangalwar Peth, Pune-411 011.
Proposed to be Used
KOLKATA
Tobacco
CHANDER SHAKER MARWAHA TRADING AS IJM CIGARETTE CO.
RAILWAY ROAD, NAKODAR-144040, DISTT. JALANDHAR (PB.)
PROPRIETORSHIP
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since : 01/12/2004
To be associated with:
1374002
DELHI
Cigarettes; Tobacco; Chewing Tobacco & Smokers’ Articles.
4218686   27/06/2019
M.SUBBURAM TRADING AS VEENUS MATCH WORKS
NO. 3/19, PERUMALPATTI ROAD, VENKATESHWARA PURAM, SRIVILLIPUTTUR- 626 125.
single firm
Address for service in India/Agents address:
P. C .N. RAGHUPATHY.
NEW # 66 (OLD # 38), ADITHANAR SALAI, PUDUPET, CHENNAI - 600 002.
Used Since :01/04/2009
CHENNAI
Safety matches
4364090  02/12/2019
SAMARJIT PRUSTY PROPRIETOR OF M/S ABHIRAM ENTERPRISES
AT/PO-REKABI BAZAR,DIST-JAJPUR,PIN-755009,ODISHA,INDIA
SOLE PROPRIETOR
Address for service in India/Attorney address:
ODISHA TRADE MARK BUREAU
PLOT NO.360,ICE FACTORY ROAD,MANA VILLAS,COLLEGE SQUARE,CUTTACK 753 003,ODISHA,INDIA
Used Since :23/09/2015
KOLKATA
TABACCO

Transliteration  :  ARG SINGHA MARKA RAMA GUNDI
Baahu

4407337   13/01/2020
JATIN MIRANI AN INDIAN
9, MANINAGAR, BEHIND GUJARATI COLONY, DHAMTARI-493773 CG.
INDIVIDUAL
Address for service in India/Agents address:
FATEHCHAND C. SHAH & CO.
"A" AIDUN BUILDING, 5TH FLOOR, 1ST DHOBI TALAO, MUMBAI - 400 002”.

Proposed to be Used
MUMBAI
ASHTRAY, CIGARETTE CASE; CIGARETTES; CIGARETTES CONTAINING TOBACCO SUBSTITUTES; POCKET CIGARETTE- ROLLING MACHINES , LIGHTERS; MATCHBOXES; SMOKING PIPES, PIPES FOR SMOKING MENTHOLATED TOBACCO SUBSTITUTES; TOBACCO POUCHES; TOBACCO; CIGARATTE ROLLING PAPERS; BOOKS OF CIGARETTE PAPERS, CIGARETTE PAPER, HERBAL MOLASSES (TOBACCO SUBSTITUTES); ELECTRONIC SMOKING PIPES, VAPORIZER FOR SMOKING PURPOSES, SMOKING SETS FOR ELECTRONIC CIGARETTES; HERBS FOR SMOKING; TOBACCO JARS; FILTERS FOR TOBACCO PRODUCTS, BIDIS;
4413021  20/01/2020
MURARILAL HARISH CHANDRA JAISWAL PVT LTD
trading as ;MURARILAL HARISH CHANDRA JAISWAL PVT LTD
6043, NAYA BANS, DELHI- 110006
MANUFACTURER & MERCHANT
Address for service in India/Agents address:
H P SINGH, ADVOCATE.
H - 7, GREEN PARK EXTN., NEW DELHI - 110 016.
Used Since :29/07/2019
DELHI
CHEWING TOBACCO, ZARDA, KHAINI, SNUS, FILTER TOBACCO.
subject to the mark should be use as whole
Trade Marks Journal No: 1957 , 20/07/2020 Class 34

MR.ESAKKIVEL.M., TRADING AS M/S.LOVESPOT ENTERPRISES.
No:99, Marimuthu Road, NS Theatre Backside, Attur (TK), Salem (DT) –636 102, Tamilnadu, India.
Manufacturer and Merchants

Address for service in India/Attorney address:
C. MANGAYARKARASI
NO.189, A RATHNAM COMPLEX, POLLACHI MAIN ROAD, SUNDRAPURAM, COIMBATORE- 641024.
Used Since :10/03/2014

CHENNAI

Beedi (Tobacco), Safety Matches & Smokers Articles.
SMT. MAYA DEV SEVALDASANI PROPRIETOR OF BABLOO COMPANY
Sevaldasani Complex, Dhan Mandi, Mandsaur (M.P.)
SOLE PROPRIETOR

Address for service in India/Attorney address:
SANTOSH GUPTA
23 1/4, santosh collection,beside jai bharat restaurant,kokari aagar, naik nagar, s.m.road, antophill church, mumbai -400 037.

Proposed to be Used
MUMBAI
SAFETY MATCHES IN CLASS 34
BUSINESS REGALS

4460071  02/03/2020

AHMED ALHADI EMHEMED BUSNINA
DUBAI, UNITED ARAB EMIRATES/ PASSPORT NO. K6CL8NF0
Manufacturer and Merchant
Single Firm

Address for service in India/Attorney address:
DTM ADVISORS LLP
C-80, Village Gokal Pur, East of Loni Road (Near Govt. School) Shahdara, Delhi-110094 Mob: 09650410410, 09212743839 Ph: 011-22816711, 22815016

Proposed to be Used
To be associated with:
4268698

DELHI
Chewing Tobacco, Smoking Tobacco, Smoking Hukka Tobacco, Flavourings for tobacco, Biri, Cigarette, Khaini(Raw Tobacco), Snuff, Cigars and Match Box included in class 34.
4478918 20/03/2020
SADRUDDIN ANSARI
Salempur, Yusufpur, Mohammadabad, ghazipur (U.P.), Pincode-233227, India.
Individual
Address for service in India/Attorney address:
KRISHNA TRADE MARK BUREAU
SA-17/130 M-M-3 (MLG.-3) ASHOK VIHAR COLONY PHASE-II PAHARIA VARANASI U.P
Used Since :08/03/2005
DELHI
BIRI, ZARDA MIX GUL
THE PORTRAIT APPEARING ON THE MARK IS THAT OF THE APPLICANT
PUTRIEKSHAR

4495086  02/05/2020

RAJESH JAIN, PROPRIETOR, NIRNIRA ENTERPRISES
LINE NO. 2, SUBHASH NAGAR, WARD NO. 29 VIDISHA (M.P.) 464001

Proprietorship Firm

Address for service in India/Attorney address:
LAAD ASSOCIATES
343, Dr. Ambedkar Nagar, Indore - 452008, Madhya Pradesh

Proposed to be Used
MUMBAI
TOBACCO, TOBACCO PRODUCTS AND BIDI
Trade Marks Journal No: 1957 ,  20/07/2020    Class 34

4495123   02/05/2020
NATIONAL PAYMENTS CORPORATION OF INDIA.
1001A, 10th Floor, B Wing, The Capital, Bandra-Kurla Complex, Bandra (East), Mumbai- 400 051.
A company incorporated under Section 25 of the Companies Act, 1956.

Address for service in India/Agents address:
ARJUN T. BHAGAT & CO.
6/B SHAHEEN APARTMENT,132 / 1, MODI STREET, POST BOX NO. 1865, FORT, MUMBAI - 400 001.

Proposed to be Used
To be associated with:
3430352

MUMBAI
Tobacco, raw or manufactured, smokers articles, matches being goods included in class 34.
4495989  05/05/2020

VIKAS KUMAR
House no-530A, New subhash nagar, Hansi, Hisar, Haryana 125033
Trademark class is 34.
Proprietorship
Proposed to be Used
DELHI
"Chewing Tabacco" falling under class 34
KT&G

4496824  06/05/2020

KT & G CORPORATION
71, Beotkkot-gil, Daedeok-gu, Daejeon, Republic of Korea
A company incorporated under Republic of Korea

Address for service in India/Attorney address:
SAIKRISHNA & ASSOCIATES
B-140, SEC-51, NOIDA-201301

Proposed to be Used
To be associated with:
1480861

DELHI
Cigarettes; tobacco; tobacco and smokers' articles; tobacco substitutes; cigars; electronic cigarettes; electronic cigarette cartridges; nicotine for electronic cigarettes; nicotine liquid for electronic cigarettes; liquid solutions for use in electronic cigarettes; flavorings, other than essential oils, for use in electronic cigarettes; humidors; cigar cutters; ashtrays for smokers; neck chains for electronic cigarettes; atomizers for electronic cigarettes; smokers’ articles (including lighters for smokers); electronic cigarette lighters; sticks for cleaning and disinfecting electronic cigarettes; cleaning implement and apparatus for electronic cigarettes; cleaning brushes for electronic cigarettes; pads for cleaning electronic cigarettes; brushes for cleaning electronic cigarettes; stick for cleaning electronic cigarettes; cleaning apparatus for electronic cigarettes; cleaners for electronic cigarettes; cover case for electronic cigarette devices; protective cases for electronic cigarettes; decorative covers for electronic cigarettes; electric cleaners for electronic cigarettes.
4499232  11/05/2020
SARTH SALES CORPORATION
GHAR NO. 177, H C SARASWAT TOBACCO COMPANY PRIVATE LIMITED, 7TH LANE GANDHI ROAD, JAYSINGPUR, KOLHAPUR-416101
PARTNERSHIP
Address for service in India/Agents address:
PADMASINH BALASAHEB PATIL
1678, E, 1ST FLOOR, FLAT NO.FF-4, VITHHAL COMPLEX,
Proposed to be Used
MUMBAI
Tobacco; Smokers’ articles; Matches
GPANMASALA

4503406  17/05/2020

M. BABULAL PATEL.
A-6/22, SECTOR-16, ROHINI, DELHI-110085.

INDIVIDUAL NAME

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used
To be associated with:
3861222

DELHI
CHEWING TOBACCO AND KHAINI(RAW TOBACCO) INCLUDED IN CLASS 34.
AMAYA GOLD
4503420   17/05/2020
PRINCE JAIN PROPRIETOR OF M/S NAESH INTERNATIONAL
BH – 382, SHALIMAR BAGH, DELHI – 110088
PROPRIETORSHIP FIRM
Address for service in India/Attorney address:
VIPAN JAIN (ADVOCATE)
C/O. CAPITAL REGISTRATION SERVICE, 145/B, CD BLOCK, DDA FLATS, PITAM PURA, DELHI-110088
Proposed to be Used
DELHI
TOBACCO, CHEWING TOBACCO, SMOKERS' ARTICLES, MATCHES AND MATCHBOXES
SHIVSHAHEE

4504746   19/05/2020
SADDAM AKBAR SHAikh S/O. AKBAR SHAikh PROPRIETOR OF M/S. SARKAR TRADERS
WAKADI, AHMEDNAGAR –413719, MAHARASHTRA

Proprietorship Firm

Address for service in India/Attorney address:
MEGHA HARSHWAL (ADVOCATE)
56-A, Ganesh Vihar, Model Town, Jagatpura Road, Malviya Nagar, Jaipur-302017, Rajasthan

Proposed to be Used
MUMBAI
Bidi in class 34.
SAMRATKESARI
4505435  19/05/2020
VAIBHAV GARG
1972, DAMPIER NAGAR, MATHURA, 281001, UP IN
OWNER
Address for service in India/Agents address:
VIPUL SETH
1234B, Bhagwati Bhawan, Near SBI Crossing, Chowki Bagh, Bhadur, Mathura-281001,(U.P.).
Proposed to be Used
DELHI
Tobacco, smokers' articles, matches as being including in Class 34 as per nice classification.
4507750  22/05/2020
SUSHANT AWASTHI AND ANAND KUMAR GUPTA
5/2 KRISHNA NAGAR, NEAR RAGHUKUL SCHOOL, HARJINDER NAGAR, 110/41 JAWAHAR NAGAR, KANPUR 208012
JOINT APPLICANT

Address for service in India/Attorney address:
SAKET BISANI
83, 11th cross, Gavipuram Ext, Bangalore - 560019

Proposed to be Used
DELHI
CHEWING TOBACCO, ZARDA, ZAFRANI PATTI, SMOKING TOBACCO, CIGAR, CIGARETTE, MATCH BOX, BEEDIES, QIMAM, KIMAM, KHAINI, SURTI, SNUFF, PAN MASALA, CONTAINING TOBACCO, IN CLASS 34
GRIVOLA

4508051    22/05/2020
GRIVOLA ENTERPRISES PVT. LTD
No:68, Thambiah Road, West Mambalam, Chennai 600033
An Indian Company

Address for service in India/Agents address:
PUTHRAN & ASSOCIATES
B-3, KESAVAN ORCHID (3RD FLOOR), 5/7, NORTH MADA ST., SRI NAGAR COLONY, SAIDAPET, CHENNAI-600015.

Proposed to be Used
CHENNAI
Tobacco and tobacco substitutes; Cigarettes and cigars; Electronic cigarettes and oral vaporizers for smokers; Smokers' articles; Matches
Proposed to be Used
DELHI
Tobacco and tobacco substitutes; Cigarettes and cigars; Electronic cigarettes and oral vaporizers for smokers; Smokers' articles; Matches
TRADE MARKS JOURNAL NO: 1957, 20/07/2020

CLASS 34

4509073  23/05/2020

NISHANT GARG

VIDHYA VIHAR PHASE-2,KARGI,DEHRADUN-248001

PROPRIETOR

ADDRESS FOR SERVICE IN INDIA/ATTORNEY ADDRESS:

SANAL YASIR

H.NO.307,Mohalla Mullana Near National Library Amroha Uttar Pradesh

PROPOSED TO BE USED

DELHI

BIDI

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORD BIDI
4509095 24/05/2020
SIDDHANT TYAGI
BF 103, JANAKPURI, NEW DELHI-110058
PROPRIETOR
Address for service in India/Attorney address:
G L VERMA
VERMA & CO, 221, V. B. PLAZA, PLOT-10, PKT-7, OPP. METRO, SECTOR-12, DWARKA, NEW DELHI-110078
Proposed to be Used
DELHI
Tobacco and Tobacco products
F2F

4509330  25/05/2020
AMIT CHHABRA PROPRIETOR OF FAST & FURIOUS GROUP
VILLAGE MITHRI, DISTT SIRSA
PROPRIETORSHIP FIRM

Address for service in India/Agents address:
RAHUL RAJPUT.
B-336, BHAIRANDHIR SINGH NAGAR, LUDHIANA - 141 004 PUNJAB.

Proposed to be Used
DELHI
Zarda and smoking articles; Smoking tobacco; Chewing tobacco
BIGSXOT
4510410  26/05/2020
GAURAV SINGHAL
H-1419, NARELA, DSIIDC, DELHI- 110040
INDIVIDUAL
Address for service in India/Attorney address:
BLUE INKK
GOEL NIWAS, J-62, STREET NO. 4, LAXMI NAGAR, DELHI - 110092
Proposed to be Used
DELHI
Pan masala [as substitutes for chewing tobacco], Tobacco and tobacco substitutes; Cigarettes and cigars; Electronic cigarettes and oral vaporizers for smokers; Smokers' articles; Matches.
PANSXOT

4510412  26/05/2020
GAURAV SINGHAL
H-1419, NARELA, DSIIDC, DELHI- 110040
INDIVIDUAL

Address for service in India/Attorney address:
BLUE INKK
GOEL NIWAS, J-62, STREET NO. 4, LAXMI NAGAR, DELHI - 110092

Proposed to be Used
DELHI

Pan masala [as substitutes for chewing tobacco], Tobacco and tobacco substitutes; Cigarettes and cigars; Electronic cigarettes and oral vaporizers for smokers; Smokers' articles; Matches.
BAHUKA 950

4510763  26/05/2020

MIZANUR ALAM TRADING AS SUMAN TRADING CO.
A proprietorship firm

Address for service in India/Agoents address:
S. MAJUMDAR & CO.
5, HARISH MUKHERJEE ROAD, KOLKATA - 700 025, INDIA.

Proposed to be Used
To be associated with:
4327887

KOLKATA
Manufactured tobacco, raw tobacco, tobacco, smokers’ articles, matches, cigarettes, cigarette accessories including cigarette holders, cigars, cigarillos, cigar accessories including humidors, cigar ashtrays, cigar matches, cigar cutters, cigar cases, cigar holders.
NATHALAL

4510831  26/05/2020

NUTANKUMAR BHARATBHAI PATEL, TRADING AS. NEW LINCE ENTERPRISE,
29, APMC Market, At. Mota Chiloda, Ta and Dist - Gandhinagar – 382355, Gujarat.
Sole Proprietor

Address for service in India/Attorney address:
EASY TRADE SOLUTION
561/3498, GUJARAT HOUSING BOARD, OPP. POLICE STATION, NEW BAPUNAGAR, AHMEDABAD - 380 024 - GUJARAT

Proposed to be Used

AHMEDABAD

TOBACCO, SMOKERS ARTICLES, MATCHES,
MAJLISHI BIRI

4510984  27/05/2020

MAJLISHI BIRI FACTORY
11 Tilak Road, Ward No. 12, Hakimpara, Siliguri - 734001
A Partnership Firm

Address for service in India/Attorney address:
BHARTI JAIN
SKS LAW ASSOCIATES, F-40, Flat No. 4, U.G.F., Kalkaji, New Delhi-110019
Used Since :30/10/1975

KOLKATA
Biri/bidi, cigarettes, cigar, tobacco, and tobacco substitutes
TOPSXOT

4511239  27/05/2020
GAURAV SINGHAL
H-1419, NARELA, DSIIDC, DELHI- 110040
INDIVIDUAL
Address for service in India/Attorney address:
BLUE INKK
GOEL NIWAS, J-62, STREET NO. 4, LAXMI NAGAR, DELHI - 110092

Proposed to be Used
DELHI

Pan masala [as substitutes for chewing tobacco], Tobacco and tobacco substitutes; Cigarettes and cigars; Electronic cigarettes and oral vaporizers for smokers; Smokers' articles; Matches.
DOUBLESXOT
4511240  27/05/2020
GAURAV SINGHAL
H-1419, NARELA, DSIIDC, DELHI- 110040
INDIVIDUAL
Address for service in India/Attorney address:
BLUE INKK
GOEL NIWAS, J-62, STREET NO. 4, LAXMI NAGAR, DELHI - 110092

Proposed to be Used
DELHI
Pan masala [as substitutes for chewing tobacco], Tobacco and tobacco substitutes; Cigarettes and cigars; Electronic cigarettes and oral vaporizers for smokers; Smokers’ articles; Matches.
MNC
4511241  27/05/2020
GAURAV SINGHAL
H-1419, NARELA, DSIIDC, DELHI- 110040
INDIVIDUAL
Address for service in India/Attorney address:
BLUE INKK
GOEL NIWAS, J-62, STREET NO. 4, LAXMI NAGAR, DELHI - 110092
Proposed to be Used
DELHI
Pan masala [as substitutes for chewing tobacco], Tobacco and tobacco substitutes; Cigarettes and cigars; Electronic cigarettes and oral vaporizers for smokers; Smokers' articles; Matches.
XHONA

4511242   27/05/2020
GAURAV SINGHAL
H-1419, NARELA, DSIIDC, DELHI- 110040
INDIVIDUAL

Address for service in India/Attorney address:
BLUE INKK
GOEL NIWAS, J-62, STREET NO. 4, LAXMI NAGAR, DELHI - 110092

Proposed to be Used
DELHI
Pan masala [as substitutes for chewing tobacco], Tobacco and tobacco substitutes; Cigarettes and cigars; Electronic cigarettes and oral vaporizers for smokers; Smokers' articles; Matches.
Trade Marks Journal No: 1957, 20/07/2020 Class 34

4511633 27/05/2020
UTSAV DINESHKUMAR PATEL
BEVERLY HILLS DEESA HIGHWAY, AT. JODANAPURA, PO. CHADOTAR, TA. PALANPUR, BANASKANTHA - 385 001 (GUJARAT) INDIA.
An Individual

Address for service in India/Attorney address:
TRADESAFE
GHANSHYAM HOUSE, BUNGLOW NO. 9, SHRINAGAR SOCIETY, OPP. SARDAR PATEL STADIUM, NEAR GOLDEN TRIANGLE, AHMEDABAD – 380 014 (GUJARAT) INDIA

Proposed to be Used
AHMEDABAD
Tobacco and tobacco substitutes; Cigarettes and cigars; Electronic cigarettes and oral vaporizers for smokers; Smokers' articles; Matches.
4511805   27/05/2020
KARAN ARORA
235 NEW LAYAL PUR COLONY SOMBAZAR CHANDER NAGAR DELHI 110051
INDIVIDUAL NAME
Address for service in India/Attorney address:
BALAJI IP PRACTICE
B-83, 3RD FLOOR, DENA BANK BUILDING, I.P EXTANTION NEAR MAYUR PUBLIC SCHOOL,DELHI-110092
Proposed to be Used
DELHI
TOBACCO, SMOKERS' ARTICLES, MATCHES INCLUDED IN CLASS 34
4511818    27/05/2020
RAKSHAPAL
05, MURADPUR, KALUWA MOTI, KHERI - 261505, UTTAR PRADESH, INDIA
Individual
Address for service in India/Attorney address:
VIKAS TYAGI
C-1025/4, INDIRA NAGAR, LUCKNOW - 226016, UTTAR PRADESH, INDIA

Proposed to be Used
DELHI
GUTAKA AND CHEWING TOBACCO, TOBACCO, ZAFRANI PATTI, KHAINI, SURTI, SMOKERS' ARTICLES, MATCHES
LOMDI

4511903    27/05/2020
SAJJAN KUMAR GOYAL
10/91-D, TEHSIL-LUDHIANA WEST, OLD MANDI, MULLANPUR, LUDHIANA, PUNJAB-141101.
INDIVIDUAL

Address for service in India/Attorney address:
ULTIMATE SOLUTIONS
I-4/21, FIRST FLOOR, SECTOR-16, ROHINI, DELHI-110089

Proposed to be Used
DELHI
TOBACCO, SURTI, KHAINI, ZARDA, GUDAKHU, ZAFRANI PATTI.
TLK
4512032    27/05/2020
ANKIT SARAWOGI
S/o.- SANTOSH KUMAR SARAWOGI, MARGHAT ROAD KE ANDAR, GUDI GUDA KA NAKA, LASHKAR, GWALIOR -474001, (M.P.)
PROPRIETOR
Address for service in India/Attorney address:
MADAN SHIVHARE
NAKA CHANDRVADNI NEHAR WALI MATA ROAD LASHKAR GWALIOR (M.P.)474009
Proposed to be Used
MUMBAI
GUTKHA (ZARDA MIX PAN MASALA), ZARDA, TOBACCO, TOBACCO PRODUCTS, INCLUDED IN CLASS -34
SUPER GEM TOBACCO

4512150  27/05/2020
TRISHUL ARECANUT GRANULES PVT. LTD
BHEEMASAMURA: 577 520, DIST: CHITRADURGA, KARNATAKA
PRIVATE LIMITED COMPANY INCORPORATED UNDER THE PROVISIONS OF THE COMPANIES ACT

Address for service in India/Attorney address:
SURESH & CO.
11 PRABHA KUNJ PLOTNO 498 24TH ROAD KHAR (WEST) MUMBAI-400052.

Used Since: 01/04/1998

To be associated with:
1701190

CHENNAI
GUTKHA, KHAINI, ZARDA, GUDAKHU, JAFRANI PATTI, CHEWING TOBACCO, BIDI, CIGARETTES, CIGAR, TOBACCO & SMOKER ARTICLES
SUPER GEM ZARDA

4512151    27/05/2020
TRISHUL ARECANUT GRANULES PVT. LTD
BHEEMASAMURA: 577 520, DIST: CHITRADURGA, KARNATAKA
PRIVATE LIMITED COMPANY INCORPORATED UNDER THE PROVISIONS OF THE COMPANIES ACT

Address for service in India/Attorney address:
SURESH & CO.
11 PRABHA KUNJ PLOTNO 498 24TH ROAD KHAR (WEST) MUMBAI-400052.
Used Since :01/04/1998
To be associated with:
1701190

CHENNAI
GUTKHA, KHAINI, ZARDA, GUDAKHU, JAFRANI PATTI, CHEWING TOBACCO, BIDI, CIGARETTES, CIGAR, TOBACCO & SMOKER ARTICLES
SUPER GEM

4512152  27/05/2020
TRISHUL ARECANUT GRANULES PVT. LTD
BHEEMASAMURA: 577 520, DIST: CHITRADURGA, KARNATAKA
PRIVATE LIMITED COMPANY INCORPORATED UNDER THE PROVISIONS OF THE COMPANIES ACT
Address for service in India/Attorney address:
SURESH & CO.
11 PRABHA KUNJ PLOTNO 498 24TH ROAD KHAR (WEST) MUMBAI-400052.
Used Since :01/04/2012
To be associated with:
1701190
CHENNAI
GUTKHA, KHAINI, ZARDA, GUDAKHU, JA弗ANI PATTI, CHEWING TOBACCO, BID, CIGARETTES, CIGAR, TOBACCO & SMOKER ARTICLES
Harshgandha

4512277   28/05/2020

ARTI VERMA
958 VARUN VIHAR GULABI COLONY BARRA -8 KANPUR NAGAR
HARSHGANDHA
INDIVIDUAL

Proposed to be Used
DELHI
CHEWING TOBACCO, GUTKHA (PAN MASALA CONTAINING TOBACCO)AND KHAINI INCLUDED
AMIN JUMEDALI PANJWANI AS A SOLE PROPRIETOR OF M/S. AMIN JUMEDALI PANJWANI
SHOP NO.7, NEAR UMIYA AGRO, CITY STATION ROAD, WANKANER-363621, DIST-RAJKOT , (GUJARAT) INDIA
PROPRIETORSHIP FIRM

Address for service in India/Attorney address:
MRUGESHKUMAR ANANDJIBHAI MAVANI, ADVOCATE
M/S. TRADELINE, "PURVI", JIVAN - ANAND SOCIETY, AMARNATH CHOWK, OPP. RAVI APARTMENT, BEHIND MAHILA COLLEGE, RAJKOT - 360 001, GUJARAT

Used Since :13/07/2017

AHMEDABAD
TOBBACO INCLUDED IN CLASS 34
DURO
4512566  28/05/2020
GAURAV SINGHAL
H-1419, NARELA, DSIIDC, DELHI- 110040
INDIVIDUAL
Address for service in India/Attorney address:
BLUE INKK
GOEL NIWAS, J-62, STREET NO. 4, LAXMI NAGAR, DELHI - 110092

Proposed to be Used
DELHI
Pan masala [as substitutes for chewing tobacco], Tobacco and tobacco substitutes; Cigarettes and cigars; Electronic cigarettes and oral vaporizers for smokers; Smokers' articles; Matches.
Trade Marks Journal No: 1957 , 20/07/2020 Class 34

AARAJ

4512691 28/05/2020
ASHOKBHAI Bhanjibhai Patel
28, Flora Homes, Opp. Mahendrasinhji Hospital, Vora Bag, Morbi, Dis:- Rajkot, Gujarat, India.
ind

Address for service in India/Attorney address:
HARDEEP L MAHIDA
Plot no 217/1, sector 4-A, near g-1, Gandhinagar

Proposed to be Used
AHMEDABAD

Flavoured chewing tobacco, ready to eat filter tobacco, lime mix chewing tobacco, cigarettes, smokers' articles, zarda, khaini, matches included in class 34.
4512726  28/05/2020

VISHNU AGRAWAL
Flat No. 202 - A, Satpushpa Apartment, Tashkent Marg, Civil lines, Allahabad - Prayagraj - 211001
An Indian National

Address for service in India/Attorney address:
RAYSON LEGAL
3-F, POCKET-III, MAYUR VIHAR PHASE - I, MAYUR VIHAR, NEW DELHI - 110091

Proposed to be Used

DELHI
BIDI, SAFETY MATCHES, CHEWING TOBACCO, SNUFF, SNUFF BOX HOLDERS; CIGARETTES AND TOBACCO PRODUCTS
BYMYA
4513073  28/05/2020
MRS. SEEMA
S-221, 2F, PANCHSEEL PARK, NEW DELHI-110017.

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used
DELHI
Chewing Tobacco, Smoking Tobacco, Smoking Hukka Tobacco, Cigarette, Khaini(Raw Tobacco), Snuff, Cigars and Match Box, Cigarette Holders, Cigarette-paper, Electronic cigarettes, Cigarette Lighters, Tobacco Vaporizers and Vaporizers for Smoking Purpose included in class 34.
4513184  28/05/2020
BANWARI LAL AGRAWAL
M/s Sharda Food Products, Chhatta Bajar, Mathura-281001 (U.P.)
Proprietorship

Address for service in India/Agents address:
GAURAV AGRAWAL,
M/S SHAURYA REGISTRATION CO., 30-A, JAGANNATH PURI, MATHURA 281001. (U.P.)
Used Since :01/04/2020

DELHI
Chewing Tobacco, Raw, Tobacco, Khaini, Jarda
J-10

4513832  29/05/2020
GAURAV SINGHAL
H-1419, NARELA, DSIIDC, DELHI- 110040
INDIVIDUAL

Address for service in India/Attorney address:
BLUE INKK
GOEL NIWAS, J-62, STREET NO. 4, LAXMI NAGAR, DELHI - 110092

Proposed to be Used
DELHI

Pan masala [as substitutes for chewing tobacco], Tobacco and tobacco substitutes; Cigarettes and cigars; Electronic cigarettes and oral vaporizers for smokers; Smokers' articles; Matches.
J-10Premium

4513837   29/05/2020

GAURAV SINGHAL
H-1419, NARELA, DSIIDC, DELHI- 110040
INDIVIDUAL

Address for service in India/Attorney address:
BLUE INKK
GOEL NIWAS, J-62, STREET NO. 4, LAXMI NAGAR, DELHI - 110092

Proposed to be Used
DELHI

Pan masala [as substitutes for chewing tobacco], Tobacco and tobacco substitutes; Cigarettes and cigars; Electronic cigarettes and oral vaporizers for smokers; Smokers' articles; Matches.
NORTHMANS
4514426    29/05/2020
M/S. ABDUL RASHID SHAIKH TOBACCO LLP
115, CHINA COMPOUND SUKHLAJI STREET, KAMATHIPURA, MUMBAI CENTRAL MUMBAI -400008, INDIA
LIMITED LIABILITY PARTNERSHIP

Address for service in India/Attorney address:
IPR HOUSE.COM
M/s IPR House, Advocates 89/269/270, BANGUR PARK, PARK TOWER, 4TH FLOOR, ROOM NO. 401, RISHRA - 712248,
HOOGHLY, WEST BENGAL

Proposed to be Used

MUMBAI
GUL MADE FROM TOBACCO PRODUCTS, TOBACCO PRODUCTS, CIGARATTES, BIRI, SMOKERS ATRICLES AND
MACTHES
CONVAY PERFEXIA

4514603  30/05/2020

MR. SHAMDATH RAGOEPIER

Dr. SophiRedmondstraat 176 B, Paramaribo, Rep. Suriname, South America

SINGLE FIRM an Individual

Address for service in India/Attorney address:

KHURANA & KHURANA
E-13, UPSIDC Site IV, Kasna Road, Behind Grand Venice, Greater Noida, 201310

Proposed to be Used

DELHI

Tobacco; cigarettes; smokers’ articles; matches
4514957    30/05/2020
MR. VINAY KUMAR JAIN SOLE PROPRIETOR OF M/S. MATRIX EXPORTS
No.37,1st Floor, Above Print Zone, Jayanagar 5th Block Bangalore-560041, India.
Sole Proprietor
Address for service in India/Attorney address:
GAWDE MEGHA ASHOK
C-339,ANTOP HILL WAREHOUSE PVT. LTD , V.I.T. COLLEGE ROAD, WADALA (E), MUMBAI 400 037

Proposed to be Used
CHENNAI
Match boxes.
SHREEMURARI

4515146  30/05/2020
MANOJ KUMAR SHUKLA PROPRIETOR OF S.K.M.K. MARKETING
NARAYANPUR, CENTRAL JAIL CHAURAHA, FATEHGARH, FARRUKHABAD, U.P.-209601
SOLE PROPRIETORSHIP FIRM

Address for service in India/Attorney address:
TYAGI CERTIFICATIONS
3/112, GROUND FLOOR, LALITA PARK, LAXMI NAGAR, DELHI-110092

Proposed to be Used
DELHI
Tobacco and tobacco substitutes; Cigarettes and cigars; Electronic cigarettes and oral vaporizers for smokers; Smokers' articles; Matches.
YASHI

4515147  30/05/2020
MANOJ KUMAR SHUKLA PROPRIETOR OF S.K.M.K. MARKETING
NARAYANPUR, CENTRAL JAIL CHAURAHA, FATEHGARH, FARRUKHABAD, U.P.-209601
SOLE PROPRIETORSHIP FIRM

Address for service in India/Attorney address:
TYAGI CERTIFICATIONS
3/112, GROUND FLOOR, LALITA PARK, LAXMI NAGAR, DELHI-110092

Proposed to be Used
DELHI
Tobacco and tobacco substitutes; Cigarettes and cigars; Electronic cigarettes and oral vaporizers for smokers; Smokers' articles; Matches.
NOENTRY
4515255  30/05/2020

M. BABULAL PATEL
A-6/22, SECTOR-16, ROHINI, DELHI-110085.

INDIVIDUAL NAME

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used
DELHI

Chewing Tobacco and Khaini(Raw Tobacco).
KPM Kesari

4515637  31/05/2020

PRABHAT TIWARI S/O PRAHLAD TIWARI
126/31-A, T - BLOCK, GOVIND NAGAR, S. O. GOVIND NAGAR, KANPUR - 208006 UTTAR PRADESH
INDIVIDUAL

Address for service in India/Attorney address:

DHAWAL KANT SINGH (COMPANY SECRETARY)
A -233 GROUND FLOOR BUNKAR COLONY ASHOK VIHAR PHASE IV DELHI 110052

Used Since :23/05/2020

DELHI

Chewing tobacco, zarda, gutkha, zafrani patti, smoking tobacco, cigar, cigarette, match box, beedies, qimam, kimam, khaini, surti, snuff, pan masala, containing tobacco, zarda yukta pan masala included in class 34
VIJAY BHANG GHOTA

4516021   01/06/2020
ANKUSH JAIWAL
501, SHREENATH EXOTICA JAIL ROAD INDORE- 452001 (M.P.)
NO
Address for service in India/Attorney address:
NAVKAR ASSOCIATES
317, 3rd FLOOR, SHEKAR CENTRAL BUILDING, AB ROAD, PALASIA SQUARE INDORE- 452 001 (M.P.) INDIA

Proposed to be Used
MUMBAI
Bhang, Tobacco; smokers' articles; matches
4516187 01/06/2020
TITANIC TOBACCO COMPANY
Brahmangram Farakka Murshidabad West Bengal 742202
Tobacco Products
Registered Partnership
Used Since :13/01/2015
KOLKATA
Tobacco Products, hand rolled biri, cigars, cigarette, safety matches, pan mashala
4516256  01/06/2020
LALIT BHATI S/O. LATE SH. SHANKAR SINGH BHATI
TRADING AS M/S. SHANKAR SINGH AND SONS AT- SRINAGAR ROAD, AJMER-305001 RAJASTHAN
Proprietorship Firm
Address for service in India/Agents address:
G. D. BANSAL & ASSOCIATES.
M-118-B, MAHESH COLONY, LAXMI MANDIR PHATAK, JAIPUR - 302 015. (RAJASTHAN)
Proposed to be Used
AHMEDABAD
BEEDI.
RACHIT

4516627  02/06/2020
PRIYADARSHINI JAIN
PANCHWATI COLONY, MANDI ROAD, BARAN-325205 (RAJASTHAN) INDIA
INDIVIDUAL

Address for service in India/Attorney address:
RAJEEV JAIN
17, BHARAT MATA PATH, JAMNA LAL BAJAJ MARG, C-SCHEME, JAIPUR - 302 001- RAJASTHAN

Used Since : 31/05/2020
AHMEDABAD
GUTKHA, TOBACCO, BIRI, CIGARETTES, CIGAR, DANT MANJAN, SMOKERS ARTICLES AND MATCHES WHICH ARE INCLUDED IN CLASS 34
AMIT GUPTA TRADING AS GOPAL TRADERS
GOPAL TRADERS DEVI ROAD MAINPURI UP
SOLE PROPRIETOR

Address for service in India/Attorney address:
ARDENT LEGAL
G-58, NIZAMUDDIN WEST, NEW DELHI 110014 (INDIA)

Used Since :15/10/2016

DELHI
Absorbent paper for tobacco; Absorbent paper for tobacco pipes; Articles for use with tobacco; Ashtrays; Ashtrays for smokers; Ashtrays for smokers made of precious metals; Hookah; Hookah tobacco; Electronic hookahs; Steam stones for hookahs; Cigarillos; Cigars for use as an alternative to tobacco cigarettes; Containers for cigars; Cigars; Cutters (Cigar -); Devices for extinguishing heated cigarettes and cigars as well as heated tobacco sticks; Devices for extinguishing heated cigarettes, cigars and heated tobacco sticks; Devices for heating tobacco substitutes for the purpose of inhalation; Electric cigarettes [electronic cigarettes]; Devices for heating tobacco for the purpose of inhalation; Electronic nicotine inhalation devices; Electronic devices for the inhalation of nicotine containing aerosol; Electronic cigars; Electronic cigarettes for use as an alternative to traditional cigarettes; Electronic cigarettes; Electronic cigarette liquid [e-liquid] comprised of flavourings in liquid form used to refill electronic cigarette cartridges; Electronic cigarette liquid [e-liquid] comprised of flavorings in liquid form used to refill electronic cigarette cartridges; Electronic cigarette liquid [e-liquid] comprised of vegetable glycerin; Electronic cigarette liquid [e-liquid] comprised of propylene glycol; Electronic cigarette cleaners; Electronic cigarette cases; Electronic cigarette cartomizers; Electronic cigarettes; Electronic cigarette atomizers; Electronic cigarette boxes; Ashtrays for smokers made of non-precious metals; Ashtrays, not of precious metal; Ashtrays of precious metal; Asian long tobacco pipe sheaths; Asian long tobacco pipes (kiseru); Asian long tobacco pipes [kiseru]; Automatic cigarette cases; Books of cigarette papers; Bags for pipes; Cartridges for electronic cigarettes; Cartridges sold filled with chemical flavourings in liquid form for electronic cigarettes; Cartridges sold filled with chemical flavourings in liquid form for electronic cigarettes; Cases (Cigar -); Cases (Cigarette -); Cases for electronic cigarettes; Cases, not of precious metal for pipes; Cases of precious metal for pipes; Chemical flavourings in liquid form used to refill electronic cigarette cartridges; Chemical flavourings in liquid form used to refill electronic cigarette cartridges; Cherokees; Chewing tobacco; Cigar boxes; Cigar boxes of precious metal; Cigar cases; Cigars cases, not of precious metal; Cigar cutters; Cigar filters; Cigar holders; Cigar holders, not of precious metal; Cigar holders of precious metal; Cigar humidifiers; Cigar lighters; Cigar lighters (Gas containers for -); Cigars pouches; Cigar tubes; Cigarette ash receptacles; Cigarette boxes; Cigarette boxes of precious metal; Cigarette cases; Cigarette cases made of precious metal; Cigarette cases not of precious metal; Cigarette cutters; Cigarette filters; Cigarette holders; Cigarette holders (Mouthpieces for -); Cigarette holders not of precious metal; Cigarette holders of precious metal; Cigarette lighter holders; Cigarette lighter holders of precious metal; Cigarette lighter holders, not of precious metal; Cigarette lighters; Cigarette lighters not for land vehicles; Cigarette lighters, not of precious metal; Cigarette lighters of precious metal; Cigarette packets; Cigarette paper; Cigarettes; Cigarette papers; Cigarette papers (Books of -); Cigarette rolling machines; Cigarette rolling papers; Cigarette tips; Cigarette tobacco; Cigarette tubes; Cigarettes; Cigarettes, cigarillos and other ready-for-use smoking articles; Cigarettes containing tobacco substitutes; Cigarettes containing tobacco substitutes, not for medical purposes; Cigarettes (Pocket machines for rolling -); Electronic shisha pipes; Electronic smokers' pipes; Electronic smoking pipes; Filter-tipped cigarettes; Filter tips; Filters (Cigarette -); Filter tips for cigarettes; Filters for tobacco products; Firestones; Firestones for lighters for smokers; Flavored tobacco; Flavorings, other than essential oils, for tobacco; Flavorings, other than essential oils, for use in electronic cigarettes; Flavorings, other than essential oils, for tobacco; Flavourings for tobacco; Flavourings, other than essential oils, for use in electronic cigarettes; Flavourings, other than essential oils, for tobacco; Filters for lighters; Gas containers for cigar lighters; Gas containers for cigarette lighters; Hand held machines for injecting tobacco into paper tubes; Hand-held
machines for making cigarettes; Hand-rolling tobacco; Herbal molasses [tobacco substitutes]; Herbs for smoking; Liquid nicotine solutions for use in electronic cigarettes; Liquid for electronic cigarettes; Liquefied gas cylinders for cigarette lighters; Lighters of precious metal; Lighters not of precious metal [not for automobiles]; Lighters for smokers [cigarette lighters] [not for automobiles]; Lighters for smokers; Lighter flints; Leaf tobacco; Kiseru [long Japanese tobacco pipes]; Japanese shredded tobacco (kizami tobacco); Kretek for non-medical purposes; Holders for electronic cigarettes; Holders of cigarettes of precious metal; Holders of cigars of precious metal; Humidified cigar boxes; Humidifiers for cigars; Humidifiers for tobacco; Humidors; Humidors for cigars of precious metal; Humidors of precious metals; Inhalable aerosols and carrier substances therefor, for use in water pipes; Inhalers for use as an alternative to tobacco cigarettes; Liquid nicotine solutions for electronic cigarettes; Liquid solutions for use in electronic cigarettes; Liquids for electronic cigarettes; Loose, rolling and pipe tobacco; Maassel; Manufactured tobacco; Match boxes; Match boxes not of precious metal; Match boxes of precious metal; Match holders; Match holders not of precious metal; Match holders of precious metal; Matchboxes; Matches; Menthol pipe tobacco; Menthol cigarettes; Mentholated pipes; Mentholated tobacco; Mouassal; Mouth pieces for pipes; Mouthpieces for cigarettes; Mouthpieces for cigarette holders; Mu'assel; Paraffin matches; Oral vaporizers for smokers; Personal vaporisers and electronic cigarettes, and flavourings and solutions therefor; Pipe cleaners; Pipe cleaners for tobacco pipes; Pipe filters; Pipe holders; Pipe knives; Pipe pouches; Pipe racks; Pipe racks for tobacco pipes; Pipe stands; Pipe stands [smokers requisites]; Pipe stems; Pipe stoppers [smokers requisites]; Pipe tampers; Pipe trays; Pipe tobacco; Pipes; Pipes (Tobacco -); Pocket apparatus for rolling cigarettes; Pocket cigarette-rolling machines; Pocket lighters not of precious metal; Pocket machines for rolling cigarettes; Pouches (Tobacco -); Racks for smokers' pipes; Pipes for smoking mentholated tobacco substitutes; Rappee; Raw tobacco; Ready-made cigarette tubes with filters; Refill cartridges for electronic cigarettes; Roll-your-own tobacco; Roll your own tobacco; Rolling tobacco; Safety matches; Shag; Shisha pipes; Shisha tobacco; Snuff; Smoking urns; Snuff box holders; Smoking tobacco; Smoking pipes; Smoking sets for electronic cigarettes; Smoking pipe cleaners; Smokers (Lighters for -); Smokers' articles of precious metal; Smokers' articles, not of precious metal; Smokeless tobacco; Smokeless cigarette vaporizer pipes; Small cigars; Smokers' articles; Snuff boxes made of precious metal; Snuff boxes; Snuff boxes, not of precious metal; Snuff boxes of precious metal; Snuff dispensers; Snuff with tobacco; Snuff without tobacco; Snuffboxes; Snuffboxes not made of precious metals; Snuffboxes, not of precious metal; Snus; Snus with tobacco; Snus without tobacco; Spittoons for tobacco users; Steam stones for water pipes; Substances for inhalation using water pipes, in particular aromatic substances; Sulfur matches; Tea for smoking as a tobacco substitute; Tips (Cigarette -); Tips of yellow amber for cigar and cigarette holders; Tobacco and tobacco products (including substitutes); Tobacco and tobacco substitutes; Tobacco cases; Tobacco; Vaporizers for smoking purposes; Tobacco, whether manufactured or unmanufactured; Tobacco tins; Tobacco tar for use in electronic cigarettes; Tobacco substitutes not for medical purposes; Tobacco substitutes, none being for medicinal or curative purposes; Tobacco substitutes; Tobacco substitute; Tobacco storage tins; Tobacco spittoons; Tobacco, raw or manufactured; Tobacco products for the purpose of being heated; Tobacco products; Tobacco powder; Tobacco pouches; Tobacco containers and humidors; Tobacco filters; Tobacco free cigarettes, other than for medical purposes; Tobacco free oral nicotine pouches [not for medical use]; Tobacco jars; Tobacco pipe cleaners; Tobacco pipe scrapers; Tobacco pipes; Tobacco pipes, not of precious metal; Tobacco pipes of precious metal; White phosphorus matches; Wicks adapted for cigarette lighters; Wicks for lighters; Yellow amber (Tips of -) for cigar and cigarette holders; Yellow phosphorus matches;
SUGAR STAR

4518043  03/06/2020

BHUBAN PANDIT
61, JUDGE BAGAN, HARIDEVPUR
INDIVIDUAL

Address for service in India/Attorney address:
SANCHALITA SARKAR
C/O GOURANGA GHOSHAL 5/1, MOTILAL ROY LANE, SHANTINAGAR UTTARPARA, HOOGHLY 712232

Proposed to be Used
KOLKATA
Tobacco and tobacco substitutes; Cigarettes and cigars; Electronic cigarettes and oral vaporizers for smokers; Smokers' articles; Matches
FLAZE

4518044  03/06/2020
BHUBAN PANDIT
61, JUDGE BAGAN, HARIDEVPUR
INDIVIDUAL

Address for service in India/Attorney address:
SANCHALITA SARKAR
C/O GOURANGA GHOSHAL 5/1, MOTILAL ROY LANE, SHANTINAGAR UTTARPARA, HOOGHLY 712232

Proposed to be Used
KOLKATA
Tobacco and tobacco substitutes; Cigarettes and cigars; Electronic cigarettes and oral vaporizers for smokers; Smokers' articles; Matches
Yóddha

4518643  03/06/2020

GAURAV SINGHAL
H-1419, NARELA, DSIIDC, DELHI- 110040
INDIVIDUAL

Address for service in India/Attorney address:
BLUE INKK
GOEL NIWAS, J-62, STREET NO. 4, LAXMI NAGAR, DELHI - 110092

Proposed to be Used
DELHI

Pan masala [as substitutes for chewing tobacco], Tobacco and tobacco substitutes; Cigarettes and cigars; Electronic cigarettes and oral vaporizers for smokers; Smokers' articles; Matches, (EXCEPT BEEDI).
4519485 04/06/2020
MR. MAHESHBHAI ARJANBHAI PAMBHAR
DHARMIK, ANGAN GREEN CITY B/2, NEAR SAFAL RESIDENCY, BEHIND MOTA MOVA, KALAWAD ROAD, RAJKOT-360005, Gujarat, India
INDIVIDUAL
Address for service in India/Attorney address:
REGAL AND REGAL
REGAL HOUSE, RAIVARAJ PARK, OPP. J.M.C.NAGAR FLATS, B/H. PAVANDHAM FLATS, RAIYA ROAD, RAJKOT-360007
Proposed to be Used
AHMEDABAD
CIGARETTES, TOBACCO, MATCHBOXES- INCLUDING IN CLASS-34
SH. MAHABIR PARSHAD PROPRIETOR OF MAHABIR PARSHAD & SONS.
MAIN BAZAR, BARWALA-125121, DIST.-HISAR, HARYANA.

PROPRIETORSHIP

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used
DELHI
Chewing Tobacco, Smoking Tobacco, Smoking Hukka Tobacco, Flavourings for tobacco, Biri, Cigarette, Khaini(Raw Tobacco), Snuff, Cigars and Match Box included in class 34.
4520864  05/06/2020
ABUL KASHEM
Vill: North Athiabari, PO. Barpeta Road, Dist: Barpeta (Assam) PIN: 781315
Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used

KOLKATA
TOBACCO AND TOBACCO SUBSTITUTES; CIGARETTES AND CIGARS; ELECTRONIC CIGARETTES AND ORAL VAPORIZERS FOR SMOKERS; SMOKERS' ARTICLES; MATCHES